

BEFORE THE NATIONAL GREEN TRIBUNAL
O.A. No. 188/2023
CENTRAL ZONE BENCH, BHOPAL

IN THE MATTER OF:

BRAJESH KUMAR BHARADWAJ

.....APPLICANT

VERSUS

STATE OF MP & ORS.

.....RESPONDENT

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Date: 15.05.2024

Place: Bhopal

Submitted by MPPCB:-



through Counsel

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Joint Committee Report

In Hon'ble NGT (CZ) O.A. No. 188 of 2023

Order dated 16.2.2024

In the matter of

Brajesh Kumar Bharadwaj

Vs

State of Madhya Pradesh & Ors.

Committee members:

1. Sh Raghavendra Shrivastav, Member of MPSEAC, Bhopal
2. Dr H V C Chary, Sc-E, IRO, MoEF & CC, Bhopal
3. Sh Sunil Kumar Meena, Sci-E, CPCB, RD, Bhopal
4. Ms. Pooja Nagle, Deputy Director, Satpura Tiger Reserve, Narmadapuram
5. Sh Abhay Saraf, Regional Officer, MPPCB, Mandideep

Date of Visit: - 29th March 2024

Location: – Air strip, Pachmarhi, Narmadapuram (M.P)

**Joint Committee Report
National Green Tribunal (CZ)
OA 188/2023 order dated 16.2.2024**

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Joint Committee Report

Hon'ble National Green Tribunal (CZ) vide its order dated 16.2.2024 in O.A. 188 of 2023 (Brajesh Kumar Bharadwaj V/s State of Madhya Pradesh & Ors) directed under Para 2 & 3 as stated below:

Para 2 The matter was taken up by this Tribunal on 07.12.2023 and the respondents were directed to submit the reply but no reply has been filed till date. Since, the matter is technical in nature, thus it is desirable that an expert report should be called on the point by the Expert Committee consisting with the following persons –

- i. One representative from the MoEF&CC, Bhopal*
- ii. One representative from the CPCB, Bhopal*
- iii. One representative from the district- Narmadapuram, M.P. and*
- iv. One representative from the State Pollution Control Board*
- v. One representative nominating by the SEIAA, M.P.*

Para 3. The Committee is directed to visit the place and submit the factual and action taken report within three weeks. The State PCB will be the nodal agency for coordination and logistic support.

Copy of the NGT order dt. 16.2.2024 is enclosed as **Annexure-I**.

In compliance of the Hon'ble NGT order dated 16.2.2024, a committee was constituted comprising of following officers of the respective departments and site visit to the Air Strip, Pachmarhi, District Narmadapuram was undertaken on 29th March 2024.

1. Sh Raghavendra Shrivastav, Member of MPSEAC, Bhopal
2. Dr H V C Chary Guntupalli, Scientist-E/Addl. Director, Regional Office, MoEF & CC, Bhopal
3. Sh Sunil Kumar Meena, Sci-E, CPCB, RD, Bhopal

4. Ms. Pooja Nagle, Deputy Director, Satpura Tiger Reserve, Narmadapuram
5. Sh Abhay Saraf, Regional Officer, MPPCB, Mandideep

During the field visit on 29.03.2024 along with the applicant Shri Brajesh Kumar Bharadwaj, following officials were also present:

1. Shri Sanjay Raykwar, Executive Engineer, PWD Narmadapuram
2. Shri Ashish Khobragade, Assistant Deputy Director, Satpura Tiger Reserve, Pachmarhi, Narmadapuram.
3. Shri Satish Chitwar, SDO, PWD Pachmarhi, Narmadapuram
4. Shri Kailash Gurde Assistant Engineer, PWD Pachmarhi, Narmadapuram
5. Shri Aditya Lange, Assistant Engineer (C), Regional Office, MPPCB, Mandideep, District - Raisen
6. Shri Umesh Maru, Range officer West, Satpura Tiger Reserve, Pachmarhi, Narmadapuram.
7. Shri Ritesh Pandole, Revenue Inspector, Najul Pachmarhi, Narmadapuram

1.0 Issue raised in the petition:

Under the Regional Connectivity Scheme (RCS) UDAN 5.0 scheme of Ministry of Civil Aviation GOI, with an aim to promote commercial air lines to operate in regional areas where air connectivity is not available by introducing enhanced aviation infrastructure & air connectivity, the expansion of Air strip located at Pachmarhi is selected for expanding upto 1800m. The site is owned by Madhya Pradesh State Govt., located within 200 m from the nearest Protected area boundary of the Satpura Tiger Reserve falling in the Eco-Sensitive Zone (ESZ) i.e. Pachmarhi Hills in Narmadapuram District of Madhya Pradesh and inside UNESCO Biosphere Reserve of Pachmarhi.

The expansion is being carried out without any statutory permission viz. Environment Clearance, Wildlife Clearance, approval of National Tiger

Conservation Authority and is against the provisions of the notified Eco-Sensitive Zone (ESZ) notification.

2.0 Observations:

The committee along with the applicant and other officials visited the site on 29th March 2024 to record the factual status of the site & report the work progress. Copy of the Panchnama is enclosed as **Annexure-II**. Under the Regional Connectivity Scheme (RCS) UDAN 4.2, Pachmarhi-Indore-Pachmarhi was identified and route has been awarded to M/s Big Charter Private Limited with 19-seater aircraft. Copy of letter dated 9.6.2023 is enclosed as **Annexure-III**. The work with a contract value of Rs. 919.38 Lakhs was awarded to M/s Sarthi Construction & Infra Pvt Ltd., Gwalior vide letter dated 27.5.2022. The contractor has started earth work for levelling the airstrip in about 800m. It was noted that the work stopped since December 2022 in light of the pending revised estimate & other necessary approvals. The revised estimate also has been sent by EE PWD Division No. 1, Narmadapuram vide letter dated 01.09.2023 to S.E PWD Circle Narmadapuram for a contract value of Rs. 61.17 Crores for construction of Air strip including apron, isolation way, internal roads, approach road, boundary wall, I- type quarters (2 Nos.), entrance & exist gates, small toilet, drainage, culvert and electrification work. As submitted by PWD, Narmadapuram 0m to1400m airstrip is to be restored and from 1400-2000m it is to be expanded. Copy of the letter dated 5.4.2024 of PWD, Narmadapuram is enclosed as **Annexure-IV**.

Following are the few major observations of the committee recorded on the day of visit:

- i. The geo-location of the Air strip, Pachmarhi is 22.459626 N, 78.402282 E. Field photographs taken during visit are enclosed as **Annexure-V**.
- ii. No construction related activities were on-going at site but the remnants

of the past ground preparation work were seen during the site visit. As submitted by Sh Sanjay Raykwar, Executive Engineer, PWD Narmadapuram, the expansion work was stopped since December 2022 as appointment of the expert advisor & revised estimation was still pending. Copy of the PWD department reply is enclosed at **Annexure-IV**.

iii. A large patch of the airstrip was dug off on the right side to excavate the soil and used in leveling to create appropriate slope. The approx. length & average width of the air strip as measured was 1300m & 82m respectively. The measurement of the excavated area and quantification of the soil was carried out by the Satpura Tiger Reserve staff and it was submitted that the excavation was done in a length of 500m with average width of 24.84m & average depth of 4.10m. The total excavated volume is 50922 m³. The copy of the same is enclosed as **Annexure-VI**. However, as submitted by, PWD the quantity of dugged out soil is approximately 57328.54 m³ and area of digging is about 31680.00 m². Details given under Annexure-IV. As PWD department is the executing agency for this expansion work, its measured excavated soil quantity i.e. 57328.54m³ has been considered.

As submitted, the nearest pillar (Munnara i.e. M31 GPS location: 22°27'18.07" N, 78°23'49.07"E) of the CORE ZONE of Satpura Tiger Reserve is only 162m away from the airstrip/excavated area. The map & Munnara's GPS details are enclosed as **Annexure-VII**.

iv. The details of the height of the airstrip from sea level was measured from all the 4 corners and is presented in the table below:

Corner point	Height from the sea level	GPS Location
A	1089 m	22°27'22.07"N 78°23'52.18"E
B	1090 m	22°27'20.46"N 78°23'53.86"E
C	1072 m	22°27'48.95"N 78°24'25.14"E
D	1078 m	22°27'50.89"N 78°24'22.86"E

Below tabulated are the details of the structures made near the airstrip:

S.NO.	Name of the Structure	Length * Width (in meter)	GPS location
1.	Building	25.30 m x 12.20m	22°27'45.88"N 78°24'13.58"E
2.	Staff Quarter	16.90mx 3.95m	22°27'39.09"N 78°24'08.88"E
3.	Temporary Tin Shed	14.45m x 4.00m	22°27'38.71"N 78°24'09.04"E
4.	Public Toilet	11.70m x 7.95m	22°27'51.89"N 78°24'25.89"E
5.	Staff Bathroom	5.25m x 2.90m	22°27'38.77"N 78°24'08.55"E

v. The aerial distance of airstrip from natural features are as given below:

Natural Structure	Direction in which it is situated from Airstrip	Aerial Distance from airstrip to Natural Structure	Height from mean sea level (msl)
Dhoopgarh	West	2468 m	1352 m
Pachmarhi Hill	North-East	455.94 m	-

vi. During the field visit, it was observed that trees were cut down near the airstrip area. Later, the counting of the cut down trees was carried out on 2.4.2024 by the forest department. Total 333 trees were cut down (species of trees are Amaltas, Saal, Aamla, Sumer, Sindoor, Jamun, Achar, Dudhi, Harra, Beeja and lendiya etc). The classification of the measured diameter was done in 8 categories. The details are as tabulated below:

S.NO.	Diameter category (cm)	No. of trees lies in the category
1.	21-30	30
2.	31-45	78
3.	45-60	102
4.	61-90	94
5.	91-120	24
6.	121-150	4
7.	151-180	1
8.	180 & above	-

Copy of the details of cut down trees and Panchnama are enclosed as

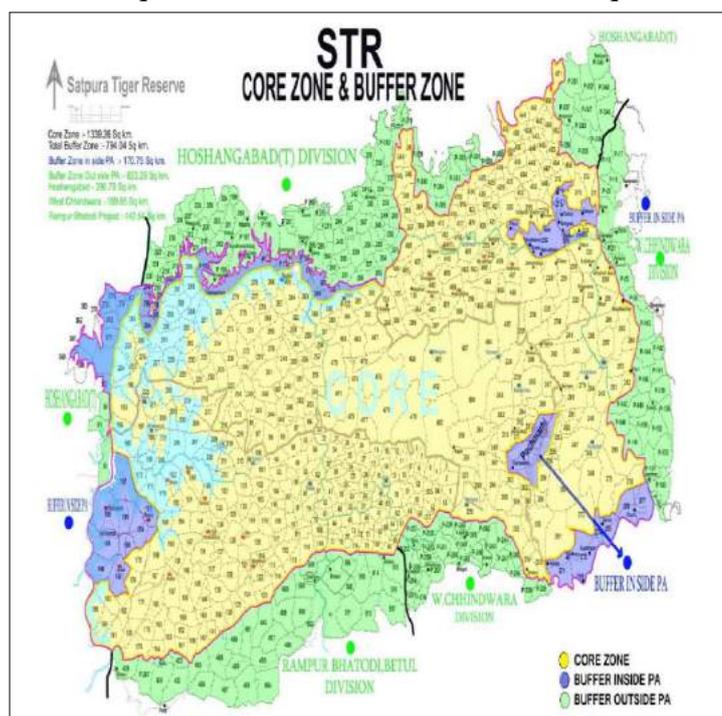
Annexure-VIII.

- vii. The Pachmarhi revenue land record states that the land under airstrip was recorded under Sheet No. 32 plot no. 03 Rakba 351063 SQFT, Sheet No. 33 Plot No. 02 Rakba 142845 SQFT, Sheet No. 36 plot no. 03 Rakba 191645 SQFT, Plot No. 04 Rakba 106239 SQFT is in the name of Public Works Department. Land Allotment & transfer records are enclosed with Khasra no. at **Annexure-IX**.

3.0 Status of the statutory permissions

3.1 Violation under Eco Sensitive Zone (ESZ)

Ministry of Environment, Forest & Climate Change has notified Satpura Tiger Reserve, located at Narmadapuram (Madhya Pradesh) vide notification S.O. 2538 (E) on dated 9th August 2017. The Satpura Tiger Reserve is spread over an area of 2133.30 square kilometres of which 1339.26 square kilometres is Core Critical Tiger



Habitat and 794.04 square kilometres is the buffer area. The total areas of Satpura National Park are 524.37 square kilometre which along with Pachmarhi Sanctuary 491.62 square kilometre and Bori Sanctuary of 485.72 square kilometre in the State of Madhya Pradesh constitute a total area of 1501.71 square

kilometre. This reserve is part of the largest Tiger Habitat in the world which includes Chhindwara, Narmadapuram, Betul, Harda, Khandwa and Melghat extending over 10,000 square kilometer. This landscape is most vital for survival of tiger and this area has historically been renowned for Tiger, Gaur and Sambhar. At least 14 endangered species of mammals, birds and reptiles inhabit these forests. The

flying squirrel, Indian giant squirrel and Leaf nosed bats must be regarded among the most sensitive to habitat changes.

The Eco-sensitive Zone is spread over an area of 1079.43 square kilometres which includes 794.04 square kilometre buffer area of Satpura Tiger Reserve and forest areas of other adjoining divisions (Within two km. periphery) of 285.39 square kilometres. The Pachmarhi is identified inside the buffer area of the Protected Area.

Under the point no. 4 “List of activities prohibited or to be regulated within the Eco-sensitive Zone” of the notification, prohibited & regulated activities are described.

➤ **Under Prohibited activities S.No. 13 “Construction activities” following is stated viz.**

(a) No new commercial construction of any kind shall be permitted within one kilometer from the boundary of the Protected Area or upto extent of the ESZ whichever is nearer.

As the expansion work of the airstrip is already awarded and work of levelling started in 800m strip by the contractor & further work was stopped since December 2022 awaiting the appointment of the expert advisor & revised estimate. This revised estimate includes apron, isolation way, internal roads, approach road, boundary wall, I- type quarters (2 Nos.), entrance & exist gates, small toilet, drainage, culvert and electrification work.

Further, the nearest pillar (Munnar i.e. M31 GPS location: 22°27'18.07" N, 78°23'49.07"E) of the CORE ZONE is only **162m** away from the airstrip/excavated area.

Such activities are prohibited under the ESZ notification.

➤ **Under Prohibited activities S.No. 16 “Felling of Trees” following is stated viz.**

(a) There shall be no felling of trees on the forest or Government or revenue or private lands without prior permission of the competent authority in the State Government.

(b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Act and the rules made thereunder.

As per the survey report of the forest department (**as Annexure-VIII**) dated 2.4.2024, total 333 trees were cut down in the area of airstrip expansion project.

NO permission was sought from the PWD department from Competent Authority for cutting the trees.

➤ **Under Prohibited activities S.No. 23 “Under taking other activities related to tourism like over flying the ESZ area by hot air balloon, helicopter, drones, Microlites, etc.” following is stated viz. “Regulated under applicable law”**

Under the Regional Connectivity Scheme (RCS) UDAN 4.2, Pachmarhi-Indore-Pachmarhi was identified and route has been awarded to M/s Big Charter Private Limited with 19-seater aircraft. The work with a contract value of Rs. 919.38 Lakhs was awarded to M/s Sarthi Construction & Infra Pvt Ltd, Gwalior vide letter dated 27.5.2022. The contractor has started earth work for levelling the airstrip in about 800m. The work stopped since December 2022 in light of the pending revised estimate & other necessary approvals. The revised estimate also has been sent by EE PWD Division No. 1, Narmadapuram vide letter dated 01.09.2023 to S.E PWD Circle Narmadapuram and is having a contract value of Rs. 61.17 Crores for construction of Air strip including apron, isolation way, internal roads, approach road, boundary wall, I- type quarters (2 Nos.), entrance & exist gates, small toilet, drainage, culvert and electrification work. As submitted by PWD, Narmadapuram 0m to1400m airstrip is to be restored and from 1400-2000m it is to be expanded.

Further, it was noted that the activities involving landing & taking off are not clearly stated under the prohibited activities. However, the committee noted that such activities (i.e, where a 19-seater aircraft would fly between the route of Indore-Pachmarhi-Indore and will generate heavy noise pollution during its landing & taking off inside the Satpura Tiger reserve) and the airstrip being located very near to protected area and inside the ESZ boundary, needs to be discouraged.

As per the notification, the monitoring committee shall monitor the compliance of *“The activities that are covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forests number S.O. 1533 (E), dated the 14th September, 2006, and are falling in the Eco-sensitive Zone, except for the prohibited activities, shall be scrutinized by the Monitoring Committee based on the actual site-specific conditions and referred to the*

Central Government in the Ministry of Environment, Forests and Climate Change for prior environmental clearances under the provisions of the said notification”.

NO such permission was obtained by the Project Proponent through monitoring committee. Recently vide letter dated 11.9.2023, 19.12.2023 & 20.12.2023 the PWD department has applied to Chairman, Monitoring committee for the necessary approval. Copy of the letter is enclosed as **Annexure-X**.

3.2 Violation under Environmental Clearance

As per the EIA notification S.O. 1533 (E) dated 14th Sept 2006 under the Schedule “list of projects or activities requiring prior environmental clearance” **under 7(a) Airports “All projects including airstrips which are for commercial use” falls under Category “A”**, however exemption is provided for Airstrips, which do not involve bunkering/refuelling facility and Air Traffic Control.

As under the RCS scheme, route of Indore-Pachmarhi-Indore is awarded to M/s Big Charters for 19-seater aircraft, which falls under the purview of commercial use. The airstrip is only 162m away from the nearest pillar of the protected Area. Also, the airstrip is being developed in the area which is identified/notified as ESZ and biosphere. Therefore, the proposed airstrip expansion activity needs to be considered for the prior environmental clearance requirement.

The project proponent has **NOT** obtained any Environmental Clearance,

3.3 Violation under Wildlife Clearance:

As the Satpura Tiger Reserve is notified as Eco-Sensitive Zone and Pachmarhi airstrip falls under the buffer area of the same, provisions of the National Tiger Conservation Authority (NTCA) letter dated 28.11.2018 will be applicable where in following is stated:

1. Project proposal involving area falling within a Tiger Reserve:

*In respect of projects falling within a notified tiger reserve, be it core or **buffer**, irrespective of area involved, the project proposal needs wildlife clearance. Therefore, the project proponent shall have to submit proposal to the Chief Wildlife Warden of the concerned State and if found sustainable, the proposal shall be placed before the State Board for Wildlife (SBWL). The proposal, if agreed upon shall be forwarded for*

consideration of the Standing Committee (SC) of the National Board for Wildlife (NBWL). The Standing Committee of NBWL shall refer it to the National Tiger Conservation Authority for its advice as per provisions of section 38 (0) (1) (b) of the Wildlife (Protection) Act, 1972. The NTCA shall after due scrutiny advice the SC of NBWL for allowing or disallowing the project. There may be areas within the buffer where legal status of the land can be other than forest. Herein too, section 38 (0) (1) (b) shall be invoked and the Chief Wildlife Warden can refer the matter directly to the NTCA.

Copy of the letter dated 28.11.2018 of NTCA is enclosed as **Annexure-XI**. The project proponent has **NOT** obtained approval of NTCA.

3.4 Violation under Consent to Establish (CTE) & Consent to Operate (CTO)

As per the industrial categorization notification dated 15.06.2017 & 10.12.2021 of Madhya Pradesh Pollution Control Board (MPPCB), under S. No. 23 & S.No. 18 respectively of the Red Category list “Airports and commercial air strips” are categorized. As the airstrip developed at Pachmarhi under RCS scheme for flying 19-seater aircraft, this project falls under the category of RED and project proponent requires to obtain CTE & CTO from MPPCB. Copy of the industrial categorization notification is enclosed as **Annexure-XII**. However, the project proponent has **NOT** obtained the Consent to Establish & Consent to Operate

4.0 Action Taken Report

- i. Satpura Tiger Reserve, Narmadapuram office has made multiple communications with EE, PWD, Narmadapuram for providing the details on the permission obtained under the provisions of the ESZ notification and others, however no reply provided by the PWD office.
- ii. Recently vide letter dated 11.9.2023, 19.12.2023 & 20.12.2023 the PWD department has applied to Chairman, Monitoring committee for the necessary approval (as per **Annexure-X**). Further, vide letter dated 2.1.2024 to Satpura Tiger Reserve, has requested for required permission. Copy of letter is enclosed as **Annexure-XIII**.
- iii. Presently, since December 2022 the expansion work was stopped in light of awaited revised estimate & appointment of expert advisor agency.
- iv. A letter has been issued by RO, MPPCB Mandideep vide dated 23.04.2024 to

EE, PWD, Narmadapuram for not obtaining statutory permissions before starting any construction activities at Pachmarhi air strip and to submit their explanation in this regard. Reply is not received till date. A letter was also issued to Chief Conservator of Forest and Field Director, Satpura Tiger Reserve Narmadapuram to submit action taken by the department. Copies of letters are enclosed as **Annexure-XIV**. Office of Field Director, Satpura Tiger Reserve, Narmadapuram (M.P) has issued letters to EE, PWD, Narmadapuram and Sub Divisional officer (Revenue), Pipariya, Narmadapuram to submit necessary permissions & explanation regarding cutting of trees & their transportation, excavation of soil & construction of building from the concerned authorities. Copies of letters are enclosed as **Annexure-XV**.

5.0 Recommendations

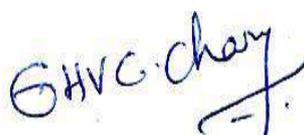
- i. Project proponent shall not re-start the work of airstrip Pachmarhi as the statutory permissions required under the provisions of ESZ, Wildlife Clearance, Environmental clearance and industrial categorization etc. are not obtained. However, the project proponent may explore alternative sites outside the protected area for the proposed air strip meant for commercial operations.
- ii. Panchmarhi is critical habitat area for tigers and endangered vulture population. Hence, the project proponent is directed to undertake detailed studies on the impact of flight operations in the ESZ Area on the terrestrial wildlife and Avian Fauna of the area before the execution of the project.
- iii. The airstrip being located inside the buffer zone of the protected area, Project proponent shall obtain needful clearance from National Board for Wildlife clearance (NBWL) in consultation with National Tiger Conservation Authority and local Forest Department.
- iv. The said expansion of air strip falls under the violation category of EIA Notification, 2016 taking into consideration the land development work undertaken so far. It may be noted that an Standard Operating Procedure (SOP) notified by MOEFCC in July, 2021 laid out the policy for identification and handling of violation cases. However, the July, 2021 notification was stayed by Hon'ble Supreme Court. In the absence of an appropriate guidelines, the environment compensation for

loss/damage/degradation to the environment (due to the airstrip expansion activity) shall be retrieved from the project proponent based on a separate environmental damage assessment study to be undertaken through an institute of repute like IITs, NITs, NEERI, etc. The costs towards the execution of the study and the implementation of the recommendations/outcomes of the study shall be paid by the project proponent (i.e., PWD) to the MPPCB under polluter pays principle. Six-monthly progress of the study and its implementation shall be reviewed by a joint committee comprising of officers from MOEFCC, RO Bhopal, CPCB, RD Bhopal, MP State Forest Department, Panchmarhi and MPPCB.



**(Raghavendra
Shrivastav)**

Member MP-SEAC



**(Dr H V C Chary
Guntupalli)**

Scientist-
E/Addl. Director
RO-MoEFCC, Bhopal



(Sunil Kumar Meena)

Scientist-E
CPCB, Bhopal



(Pooja Nagle)

Deputy Director
Satpura Tiger
Reserve,
Narmadapuram



(Abhay Saraf)

Regional Officer
MPPCB, Mandideep

Item No. 3

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

**Original Application No.188/2023(CZ)
(O.A.No.619/2023 - PB)**

Brajesh Kumar Bharadwaj

Applicant(s)

Versus

State of Madhya Pradesh & Ors.

Respondent(s)

Date of Hearing: 16.02.2024

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant(s):

Brajesh Kumar Bharadwaj
(Applicant in Person)

For Respondent(s):

Mr. Rohit Sharma, Adv.
Dr. Sapna Aggarwal, Adv.
Mr. Mehul Bhardwaj, Adv.

ORDER

1. Issue raised in this application is violation of Eco-Sensitive Zone of Tigers reserve duly notified and adversely affecting the survival of Tigers and the eco-system.
2. The matter was taken up by this Tribunal on 07.12.2023 and the respondents were directed to submit the reply but no reply has been filed till date. Since, the matter is technical in nature, thus it is desirable that a expert report should be called on the point by the Expert Committee consisting with the following persons –
 - i. One representative from the MoEF&CC, Bhopal
 - ii. One representative from the CPCB, Bhopal
 - iii. One representative from the District- Narmadapuram, M.P. and
 - iv. One representative from the State Pollution Control Board
 - v. One representative nominating by the SEIAA, M.P.

3. The Committee is directed to visit the place and submit the factual and action taken report within three weeks. The State PCB will be the nodal agency for coordination and logistic support.
4. Registry/Applicant is directed to supply the copy of the application and relevant documents to the Committee within a week.
5. The report in the matter be filed by the Committee through email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
6. Learned counsel for the respondent MoEF&CC has sought a short time to file the reply. Reply may be file within three weeks.

List it on **16th April, 2024.**

Sheo Kumar Singh, JM

Dr. Afroz Ahmad, EM

16th February, 2024
O.A. No. 188/2023 (CZ)
PN

पंचनामा

स्थान- हवाई पट्टी पंचमढी

दिनांक- 29/03/2024

समय:- 1:35 P.M.

हम नीचे लिखे हस्ताक्षर निशानी देने वाले पंचगण इस बात की सही-सही तस्दीक करते हैं, कि आज दिनांक 29/03/2024 को श्रीमान् राष्ट्रीय हरित अधिकरण भोपाल बेंच द्वारा प्रकरण क्रमांक OA/88/2023 में पारित कदेश दिनांक 16/2/2024 के अनुपालन हेतु गठित संयुक्त समिति के डॉ० श्री चरी MOEF & CC Bhopal के हमराह हवाई पट्टी पंचमढी का निरीक्षण करने वन विभाग की टीम लोक निर्माण विभाग की टीम राजस्व विभाग को साथ लेकर मौका स्थल पर पहुँचे, मौके पर हवाई पट्टी का घूम-फिर कर निरीक्षण किया गया। निरीक्षण के दौरान आवश्यक निर्देश संयुक्त समिति द्वारा दिये गये जिसका पालन निश्चय समय कवधि में किया जाना है। श्री ब्रजेश भारद्वाज अपीलकर्ता द्वारा एच।स्ट्रीप से सम्बंधित आपत्तियाँ राष्ट्रीय हरित अधिकरण समिति के समक्ष दर्ज कराया जिसका पंचनामा बयादा जिसे प्रकल्प/सी लैगो को चुनाव/सही पाया जाने पर पंचगण द्वारा हस्ताक्षर निशानी दी जाये सही वस्तु मौके पर काम रहे।

पंचगणों के नाम

हस्ताक्षर

1) डॉ० श्री चरी MOEF & CC Bhopal

SHVCC 29/03/2024

2) सुंक्षी पूजा नगले उपो संचालक सठअरि 29/03/24

3) श्री सुनील मीणा वैज्ञानिक केन्द्रीय प्रकल्प नो. प्रो. ड. 21.3.2024

4) श्री अमय सराफ को अरंभ प्रकल्प नो. म. 29/03/24

5) श्री राघवेंद्र श्रीवास्तव MPSEAC

6) श्री ब्रजेश भारद्वाज अपीलकर्ता - Singh (Attendant)

7) श्री शीमेश पांडे R.T.

पंचनामा में हस्ताक्षर
रजिस्ट्रार का कार्य
P.T.O.

8) श्री सतीष चिलवार S.D.O. P.W.D

Signature
29.03.24

9) श्री सहायक संचालक पंचमढी S.T.I.R.

Signature
29/03/24

10) श्री परिसंग बिद्युत्कारिण पंचमढी

Signature
29/03/24

11) श्री कैलाश गुर्दे सहायक यंत्री P.W.D.

Signature
Kasle

12) श्री मति इशमिवान पं.का. पंचमढी

Signature
29/03/24

13) श्री आदित्य लानगे सहायक यंत्री

Signature
Paras

M.P.P.E.B मण्डीहीप

Signature
29/03/24

राजेश प्रवार (व्यपाण)

पंचनामा मेरे द्वारा लिपिबद्ध

किया गया।

भारतीय विमानपत्तन प्राधिकरण
AIRPORTS AUTHORITY OF INDIA

मुख्य सचिव कार्यालय
CS/Gen-Co/5092
Date 09/6/2023

Date: 09.06.2023

F. No. AAI/RCS/MP/2023

To,
The Secretary,
Aviation Department,
Government of Madhya Pradesh,
Bhopal- 462004

मध्यप्रदेश शासन
विमानन विभाग, मंत्रालय
पंजी क्र. 1382012/23
दिनांक 14-6-23

Sub: Development of Datia and Pachmarhi airports for air connectivity under UDAN 4.2 of RCS.

Sir,

Datia and Pachmarhi airports have been identified for connectivity under UDAN 4.2 of RCS. Following routes have been awarded to M/s Big Charter Private Limited with 19 seater aircraft:

- Datia-Bhopal-Datia
- Datia-Khajuraho-Datia
- Pachmarhi-Indore-Pachmarhi

It is requested to take necessary action for development and operationalization of Datia and Pachmarhi airports and provide the status of readiness/support required from MoCA/AAI for operationalization of RCS flights from these airports.

Thanking You,

Yours Faithfully

Atul
9/6/23
(Atulya Agrawal)
GM (RCS)

Copy for information to:-

1. Joint Secretary (DT), MoCA
2. ED (RCS), AAI
3. DGM (C) RCS, AAI

UAV:)

A

12/6

सफदरजंग हवाई अड्डा नई दिल्ली 110009

कार्यालय कार्यपालन यंत्री, लोक निर्माण विभाग, संभाग क्र0-1, नर्मदापुरम

☎ : 07574-252518 website : mppwd.gov.in email : eepwdhbad@mp.nic.in, eepwdhbad9@gmail.com

क्रमांक 1874 (B) तक / 2024

नर्मदापुरम दिनांक 05/04/2024

प्रति,

क्षेत्रीय अधिकारी,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र मंडीदीप,
जिला रायसेन।

विषय — माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच द्वारा प्रकरण क्र. ओ.ए. 188/2023 (बि) (बृजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन एवं अन्य) में पारित आदेश दिनांक 16.02.2024 के अनुपालन बाबत।

संदर्भ — आपका पत्र क्र. 927/क्षेका/प्रनिबो/2024 मंडीदीप दिनांक 30.03.2024

—0—

उपरोक्त विषयांतर्गत एवं संदर्भित पत्र के परिपालन में माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच द्वारा प्रकरण क्र. ओ.ए. 188/2023 (बि) (बृजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन एवं अन्य) में पारित आदेश दिनांक 16.02.2024 के अनुपालन चाही गई 14 बिन्दुओं की जानकारी संलग्न कर आपकी ओर प्रेषित है।

सहपत्र:- जानकारी

कार्यपालन यंत्री
लो.नि.वि. संभाग नर्मदापुरम

कार्यालय कार्यपालन यंत्री, लोक निर्माण विभाग, संभाग क्र०-१, नर्मदापुरम

☎ : 07574-252518 website : mppwd.gov.in email : eepwdhbad@mp.nic.in, eepwdhbad9@gmail.com

क्रमांक ... 1874(A) तक. / 2024

नर्मदापुरम दिनांक ... 05/04/2024

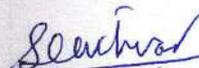
हवाई पट्टी, पचमढी के विस्तार और उन्नयन कार्य से सम्बंधित क्षेत्रीय कार्यालय मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा वांछित जानकारी

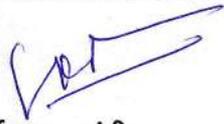
स. क्र.	क्षेत्रीय कार्यालय मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा वांछित जानकारी	विभाग का उत्तर
1	हवाई पट्टी के निर्माण के सम्बन्ध में समस्त विभागों द्वारा ली गई अनुमति सम्बन्धी जानकारीयां (अनुमति की प्रतियाँ सहित)	कार्यालय कार्यपालन यंत्री लोक निर्माण संभाग क्र० 1 नर्मदापुरम ने अपने पत्र क्र० 4497/तक/हवाई पट्टी/2023 नर्मदापुरम दिनांक 11.09.2023, पत्र क्र. 6131/तक/2023 नर्मदापुरम दिनांक 19.12.23, पत्र क्र. 6153/तक /2023 नर्मदापुरम दिनांक 20/12/23 द्वारा अध्यक्ष मानिट्रिंग समिति ईकोसेंसेटिव जोन नर्मदापुरम को तथा पत्र क्र. 35/तक/2023 नर्मदापुरम दिनांक 02/01/24 द्वारा क्षेत्र संचालक सतपुड़ा टाईगर रिजर्व नर्मदापुरम आवश्यक अनुमति हेतु आवेदित किया गया है। कार्यालय आयुक्त, नर्मदापुरम संभाग, नर्मदापुरम द्वारा अपने पत्र क्रमांक 86/राजस्व शाखा/2023 नर्मदापुरम, दिनांक 03/01/24 द्वारा क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम को इस सम्बन्ध में लेख किया गया हैं।
2	हवाई पट्टी के निर्माण हेतु पर्यावरणीय स्वीकृति एवं वाइल्ड लाइफ स्वीकृति संबंधी जानकारी	पचमढी में पूर्व से निर्मित व क्षतिग्रस्त 1400*00 * 75*00 मीटर लम्बाई में हवाई पट्टी में किसी प्रकार के वृक्ष नहीं हैं जिसकी पुष्टि स्थल निरीक्षण से होती है तथा शासन की ओर से प्रस्तावित 2000 मीटर लम्बाई में हवाई पट्टी स्वीकृत है जिसमें 1400 मीटर से 2000 मीटर के बीच विस्तार एवं शेष 0 से 1400 मीटर में पुर्ननिर्माण/उन्नयन कार्य किया जाना है। इस कार्यालय के पत्र क्र. 4497/तक/हवाई पट्टी/2023 नर्मदापुरम दिनांक 11.09.2023, पत्र क्र. 6131/तक/2023 नर्मदापुरम दिनांक 19.12.23, पत्र क्र. 6153/तक /2023 नर्मदापुरम दिनांक 20/12/23 द्वारा अध्यक्ष मानिट्रिंग समिति ईकोसेंसेटिव जोन नर्मदापुरम को तथा पत्र क्र. 35/तक/2023 नर्मदापुरम दिनांक 02/01/24 द्वारा आवश्यक अनुमति हेतु आवेदन किया गया है। मॉनिटरिंग समिति ईको-सेंसेटिव जोन नर्मदापुरम से अनुमति उपरांत प्रधान मुख्य वनसंरक्षक (वन्यप्राणी) भोपाल के माध्यम से राष्ट्रीय वन्यप्राणी बोर्ड से हवाई पट्टी निर्मा हेतु अनुमति प्राप्त होने के पश्चात् ही माननीय उच्च न्यायालय से अनुमति हेतु आवेदन प्रस्तुत किया जा सकेगा।
3	हवाई पट्टी के निर्माण संबंधी समस्त जानकारी प्रशासकीय अनुमतियाँ, वित्तीय अनुमतियाँ, आवंटित टेण्डर के खोलने एवं आवंटन करने संबंधी जानकारी।	हवाई पट्टी के उन्नयन कार्य हेतु संशोधित तकनीकी स्वीकृति, कार्यालय मुख्य अभियंता (राजधानी परिक्षेत्र) म०.प्र० लोक निर्माण विभाग भोपाल के पृ०.क्र०. 731/सं/रा.प/पचमढी हवाई पट्टी/हो.बाद/21 भोपाल दि० 30.06.2021, राशि रु० 919.40 लाख (रु० 1029.70 लाख जी.एस.टी 12 प्रतिशत सहित) प्राप्त हुई। तदनुसार इस कार्य की प्रशासकीय स्वीकृ ति मध्यप्रदेश शासन विमानन विभाग मंत्रालय भोपाल का प.क्र. एफ 9-9/2021/पैतालीस, भोपाल दिनांक 30 जुलाई 2021

		<p>द्वारा राशि रु० 1029.70 लाख की प्राप्त हुई।</p> <p>तकनीकी स्वीकृति के आधार पर राशि रु० 919.40 लाख की प्रथम निविदा क्र० 167569 द्वारा आमंत्रित की गई एवं दि० 09.12.2021 को खोली गई। निविदा में कुल 2 ठेकेदारों द्वारा भाग लिया गया था, इसमें सबसे कम दर 29.51 प्रतिशत एस.ओ.आर से अधिक दर पर मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि., ग्वालियर को प्राप्त हुई थी। ठेकेदार से प्राप्त दर अधिक होने के कारण निविदा निराकरण समिति द्वारा अस्वीकृत कर दिया गया।</p> <p>अस्वीकृति पश्चात उक्त कार्य हेतु पुनः निविदा क्र० 178082 द्वारा आमंत्रित की गई तथा दिनांक 18.02.2022 को खोली गई। उक्त निविदा में कुल तीन संविदाकारों ने भाग लिया। सबसे कम दर मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि., ग्वालियर की 21.60 प्रतिशत एस.ओ.आर से अधिक दर पर प्राप्त हुई। मध्यप्रदेश शासन लोक निर्माण विभाग भोपाल के पत्र क्र० एफ-53/77/2022/19/यो/1728, भोपाल दि० 12.05.2022 द्वारा मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि. ग्वालियर की निविदा दर 21.60 प्रतिशत एस.ओ.आर से अधिक जो मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि.के पक्ष में राज्य स्तरीय निविदा समिति की 256 वीं बैठक दिनांक 22.04.2022 के निर्णय अनुसार स्वीकृत की गई। तदनुसार मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि. ग्वालियर से अनुबंध क्र० 36/डी.एल./2022-23 निष्पादित करते हुए कार्यादेश 222/एसएसी/2022-23, दिनांक 27.05.2022 जारी किया गया।</p>
4	हवाई पट्टी परियोजना की लागत तथा परियोजना निर्माण करने हेतु कब एवं किस फर्म को आवंटित किया गया, परियोजना बोली के दस्तावेजों अनुसार कार्य योजना संबंधी जानकारी	<p>हवाई पट्टी परियोजना की लागत संबंधी डीपीआर प्रारम्भ में विभागीय स्तर पर तैयार किया गया था। विशेषज्ञ सलाहकार मेसर्स मिसंस इंफ्राकॉन प्राइवेट लिमिटेड से अनुबंध (अनुबंध क्र. 23 डी.एल. 2023-24, कार्यादेश क्र. 2439/व.ले.लि./23-24 दिनांक 18.05.2023) उपरांत विशेषज्ञ सलाहकार से प्राप्त पुनरीक्षित प्राक्कलन/डी.पी.आर. जिसमें कंसलटेंसी का प्रावधान एवं एप्रॉन, आईसोलेशन वे, इन्टरनल रोड, पैरीफैरल रोड, बाउण्ड्रीवॉल, ड्रेनेज सिस्टम एवं अनुबंधित ठेकेदार की निविदा दर का समावेश कर रुपये 61.17 करोड़ का प्राक्कलन तैयार कर आवश्यक स्वीकृति हेतु वरिष्ठ कार्यालय को इस कार्यालय के पत्र क्रमांक 3745/तक/प्राक्कलन/23 दिनांक 20.07.2023 को प्रेषित किया गया है। परियोजना निर्माण करने हेतु मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि. ग्वालियर से अनुबंध क्र० 36/डी.एल./22-23 निष्पादित करते हुए कार्यादेश 222/एसएसी/22-23, दिनांक 27.05.2022 को लागत राशि रु. 919.38 लाख का जारी किया गया।</p>
5	हवाई पट्टी निर्माण की तिथिवार भौतिक स्थितियों से संबंधित जानकारी	<p>मेसर्स सारथी कंस्ट्रक्शन एंड इंफ्रा प्रा.लि. ग्वालियर से अनुबंध क्र० 36/डी.एल./2022-23 निष्पादित करते हुए कार्यादेश 222/एसएसी/2022-23, दिनांक 27.05.2022 जारी किया गया। ठेकेदार द्वारा हवाई पट्टी के समतलीकरण के अंतर्गत अर्थवर्क का कार्य लगभग 800 मीटर लम्बाई में प्रारम्भ किया गया। पुनरीक्षित प्राक्कलन की स्वीकृति तथा अन्य आवश्यक अनुमति की प्रत्याशा में हवाई पट्टी का उन्नयन कार्य दिसम्बर 2022 से स्थगित है।</p>

6	हवाई पट्टी की भूमि को समतल करने के लिये खोदी गई मिट्टी की मात्रा, खोदे गये क्षेत्र का क्षेत्रफल, खोदी गई मिट्टी के उपयोग संबंधी जानकारी।	खोदी गई मिट्टी की मात्रा :- 57328.54 घनमीटर खोदे गये क्षेत्र का क्षेत्रफल :- 31680.00 वर्गमीटर खोदी गई मिट्टी का उपयोग हवाई पट्टी का आवश्यक ग्रेडिएंट बनाने हेतु हवाई पट्टी के निचले भाग में किया गया है।
7	हवाई पट्टी के सतही जल निकासी व्यवस्था की योजना संबंधी जानकारी	हवाई पट्टी के सतही जल निकासी व्यवस्था आवश्यक ड्रेनेज सिस्टम और कलवर्ट का पुनरीक्षित प्राक्कलन में समावेश किया गया है।
8	हवाई पट्टी स्थल से काटे गये वृक्षों की संख्या एवं वृक्षों की कटाई हेतु संबंधित विभाग से ली गई अनुमतियों संबंधी जानकारी।	विभाग द्वारा पूर्व से स्थल पर मौजूद हवाई पट्टी के 1400 मीटर लम्बाई के भाग में ही कार्य कराया गया है, जिसमें वृक्ष न होने के कारण वृक्ष कटाई की आवश्यकता नहीं हुई।
9	हवाई पट्टी में विमान संचालन और समस्त आवश्यक फिजिबिलिटी संबंधित अनुमोदित सभी दस्तावेजों की प्रतियां।	विमानन विभाग से सम्बंधित होने के कारण लोक निर्माण विभाग के कार्यक्षेत्र से बाहर है।
10	हवाई पट्टी का निर्माण कार्य को बंद करने का आधार एवं कार्य कब और क्यों बंद किया गया था	विशेषज्ञ सलाहकार की नियुक्ति तथा पुनरीक्षित प्राक्कलन की स्वीकृति प्राप्त होने की प्रत्याशा में कार्य दिसम्बर 2022 से बंद है।
11	हवाई पट्टी परियोजना प्रस्ताव व्यवसायिक हैं? पट्टी के वर्तमान उद्देश्य एवं भविष्य संबंधी प्रस्तावों संबंधी जानकारी।	विमानन विभाग से सम्बंधित होने से लोक निर्माण विभाग के कार्यक्षेत्र के बाहर है।
12	हवाई पट्टी निर्माण प्रस्ताव में वर्तमान एवं भविष्य में बंकरिंग/ईंधन भरने और हवाई यातायात नियंत्रण की सुविधाएं प्रदाय की जायेंगी या नहीं ?	विमानन विभाग से सम्बंधित होने से लोक निर्माण विभाग के कार्यक्षेत्र के बाहर है। डी.पी.आर. में इससे सम्बंधित प्रावधान नहीं है।
13	हवाई पट्टी मोनिटरिंग समिति की बैठक एवं अन्य निर्णयों के संबंध में अद्यतन का विवरण	कार्यालय कार्यपालन यंत्री लोक निर्माण संभाग क्र0 1 नर्मदापुरम ने अपने पत्र क्र0 4497/तक/हवाई पट्टी/2023 नर्मदापुरम दिनांक 11.09.2023, पत्र क्र. 6131/तक/2023 नर्मदापुरम दिनांक 19.12.23, पत्र क्र. 6153/तक /2023 नर्मदापुरम दिनांक 20/12/23 द्वारा अध्यक्ष मानिटरिंग समिति ईकोसेंसेटिव जोन नर्मदापुरम को तथा पत्र क्र. 35/तक/2023 नर्मदापुरम दिनांक 02/01/24 द्वारा क्षेत्र संचालक सतपुड़ा टाईगर रिजर्व नर्मदापुरम आवश्यक अनुमति हेतु आवेदित किया गया है। कार्यालय आयुक्त, नर्मदापुरम संभाग, नर्मदापुरम द्वारा अपने पत्र क्रमांक 86/राजस्व शाखा/2023 नर्मदापुरम, दिनांक 03/01/24 द्वारा क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम को इस सम्बन्ध में लेख किया गया है।
14	कारण स्पष्ट करें कि हवाई पट्टी के निर्माण के पूर्व पर्यावरण संरक्षण अधिनियम 1986 के अंतर्गत निहित प्रावधानों के अनुसार अनुमोदन क्यों नहीं किया गया ?	हवाई पट्टी का उन्नयन कार्य पूर्व से निर्मित हवाई पट्टी की 1400 लम्बाई में समतलीकरण के अंतर्गत अर्थवर्क का कार्य ही प्रारम्भ किया गया जिसमें किसी प्रकार के वृक्ष नहीं है जिसकी पुष्टि स्थल निरीक्षण से होती है। वर्तमान में कार्य बंद हैं और आवश्यक अनुमति/अनुमोदन प्राप्त होने के उपरांत ही कार्य पुनः प्रारंभ किया जावेगा

उपयंत्री
लोक निर्माण विभाग
उपसंभाग पचमढ़ी


अनुविभागीय अधिकारी
लोक निर्माण विभाग
उपसंभाग पचमढ़ी


कार्यपालन यंत्री
लोक निर्माण विभाग
संभाग नर्मदापुरम

Photograph of the visit on 29.03.2024





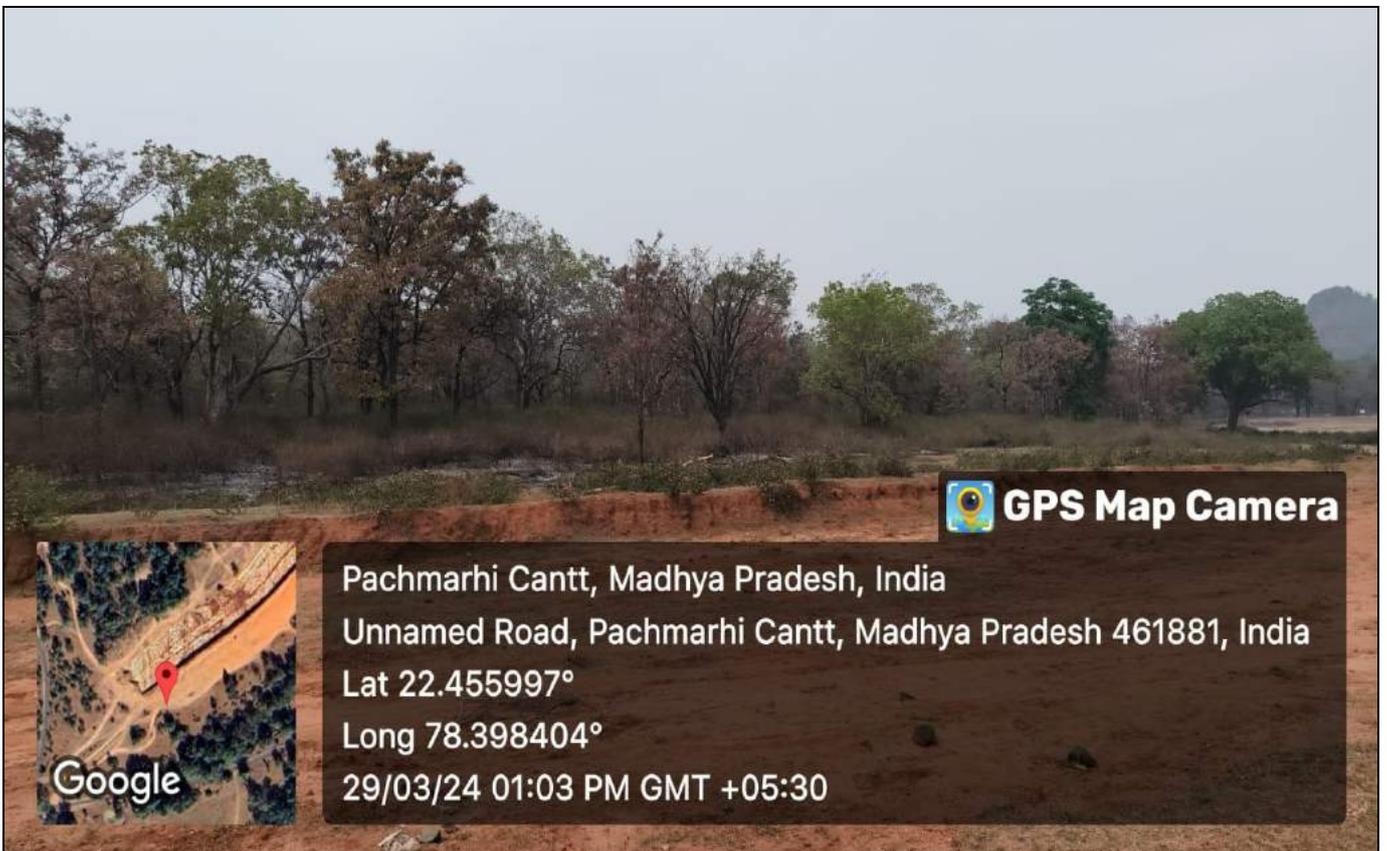
Discussion with officers of Satpura Tiger Reserve & PWD Department of Narmadapuram



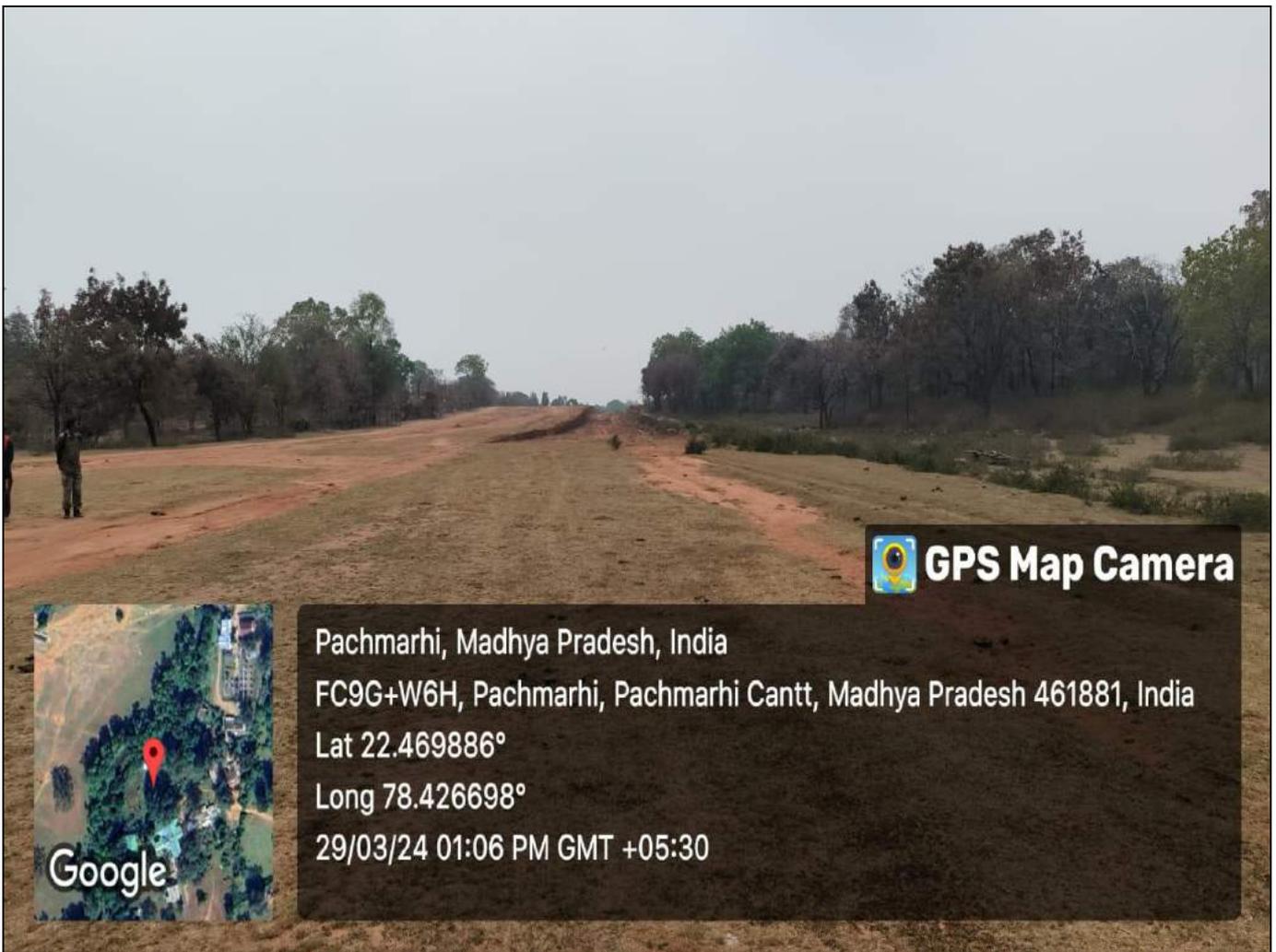
Dugged out the earth soil of existing Air Strip



Carried out levelling of existing Air Strip



Cutting of shrubs in near by Air Strip Area.



Pachmarhi, Madhya Pradesh, India
FC9G+W6H, Pachmarhi, Pachmarhi Cantt, Madhya Pradesh 461881, India
Lat 22.469886°
Long 78.426698°
29/03/24 01:06 PM GMT +05:30



Pachmarhi, Madhya Pradesh, India
FC63+79R Helipad, Pachmarhi, Pachmarhi Cantt, Madhya Pradesh 461881, India
Lat 22.460989°
Long 78.403199°
29/03/24 12:01 PM GMT +05:30



 **GPS Map Camera**

Pachmarhi, Madhya Pradesh, India
FC63+79R Helipad, Pachmarhi, Pachmarhi Cantt, Madhya Pradesh 461881, India
Lat 22.460989°
Long 78.403199°
29/03/24 12:01 PM GMT +05:30



 **GPS Map Camera**

Pachmarhi, Madhya Pradesh, India
FC63+79R Helipad, Pachmarhi, Pachmarhi Cantt, Madhya Pradesh 461881, India
Lat 22.460958°
Long 78.4032°
29/03/24 12:01 PM GMT +05:30



कार्यालय क्षेत्रसंचालक, सतपुडा टाइगर रिजर्व नर्मदापुरम्, म.प्र.

Phone No. 07574-254394 (O) Fax, 07574-252133

E-mail: ddsatnp.hbd@mp.gov.in



क्रमांक/मा0चि0/...2824
प्रति,

नर्मदापुरम्, दिनांक 12/04/2024

कलेक्टर
(विधि शाखा)
नर्मदापुरम्

विषय- माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण ओ.ए.188/2023 (सी. जेड.) (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16.02.2024

संदर्भ :- आपका पत्र पृष्ठांक/क्रमांक/3978/विधि-16/नेग्रीट्रि/शा./2024 दिनांक 19.03.2024 एवं पत्र क्रमांक/3981 विधि-16/नेग्रीट्रि/शा./2024 दिनांक 19.03.2024

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विषयांतर्गत संदर्भित पत्र से माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण ओ.ए. 188/2023 (सी. जेड.) (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पचमढ़ी में स्थित हवाई पट्टी निर्माण के संबंध में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.02.2024 से पचमढ़ी में स्थित हवाई पट्टी के संयुक्त स्थल निरीक्षण हेतु गठित समिति में आपकी ओर से अधोहस्ताक्षरकर्ता को प्रतिनिधि के रूप में नामांकित किया गया था।

अधोहस्ताक्षरकर्ता द्वारा माननीय राष्ट्रीय हरित अधिकरण द्वारा पचमढ़ी में स्थित हवाई पट्टी निर्माण के संबंध में संयुक्त स्थल निरीक्षण हेतु गठित समिति में भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, क्षेत्रीय कार्यालय भोपाल के क्षेत्रीय निदेशक डॉ. श्री चेरी, राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति भोपाल के सदस्य श्री राघवेन्द्र श्रीवास्तव एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड क्षेत्रीय निर्देशालय मध्य भोपाल के प्रतिनिधि श्री सुनील मीणा वैज्ञानिक 'घ' तथा वनविभाग के सहायक संचालक, पचमढ़ी परिक्षेत्र अधिकारी, पश्चिम पचमढ़ी एवं अन्य स्टाफ तथा लोक निर्माण विभाग के एस.डी.ओ. एवं उपयंत्री श्री कैलाश गुर्दे के साथ दिनांक 29.03.2024 को पचमढ़ी स्थित हवाई पट्टी क्षेत्र का संयुक्त स्थल निरीक्षण किया गया जिसका पंचनामा बनाया गया। पंचनामा संलग्नक-1 के रूप में संलग्न है। (पिज संख्या -01 से 02)

संयुक्त स्थल निरीक्षण के दौरान संयुक्त समिति द्वारा दिये गये निर्देश अनुसार पचमढ़ी हवाई पट्टी के विस्तार/निर्माण के संबंध में सहायक संचालक, पचमढ़ी से जांच कराकर वस्तुस्थिति का प्रतिवेदन चाहा गया था। सहायक संचालक, पचमढ़ी के प्रतिवेदन अनुसार वस्तुस्थिति निम्नानुसार है:-

1. पचमढ़ी क्षेत्र पचमढ़ी बायोस्फियर रिजर्व, पचमढ़ी अभ्यारण्य, ईको सेंसिटिव जोन एवं बफर जोन के अंतर्गत में स्थित है। पचमढ़ी टाउन में स्थित हवाई पट्टी नजूल भूमि पर है जो

विशेष क्षेत्र विकास प्राधिकरण (साडा) के नियंत्रण प्रबंधन में है। पचमढ़ी हवाई पट्टी विस्तार/निर्माण का कार्य लोक निर्माण विभाग, नर्मदापुरम द्वारा कराया जा रहा है।

2. पचमढ़ी में पूर्व से निर्मित हवाई पट्टी की मौका स्थल पर पाई गई स्थिति अनुसार कोने एवं मध्य की जी.पी.एस. रीडिंग ली गई तथा के.एम.एल. फाईल बनाई गई जिसके पश्चात् हवाई पट्टी का माप लिया गया जिसमें वर्तमान स्थिति अनुसार हवाई पट्टी की लम्बाई 1300 मीटर एवं औसत चौड़ाई 82 मीटर पाई गई। हवाई पट्टी का सम्पूर्ण क्षेत्रफल, पूर्व में निर्मित हवाई पट्टी एवं उत्खनित क्षेत्र का गूगल मानचित्र संलग्नक-2 के रूप में संलग्न है। (पिज संख्या-01)

3. संयुक्त समिति द्वारा दिये गये निर्देशानुसार हवाई पट्टी क्षेत्र से लगे परिक्षेत्र पश्चिम पचमढ़ी के कोर क्षेत्र में स्थित रीछगढ़ बीट से 30 मुनारे, धूपगढ़ बीट से 5 मुनारे एवं शैलांजली बीट से 17 मुनारे की जी.पी.एस. रीडिंग ली गई है। हवाई पट्टी निर्माण/उत्खनित क्षेत्र की निकटस्थ मुनारा (जी.पी.एस 22°27'18.07"N 78°23'49.07"E) से 162 मीटर की दूरी पर कोर जोन की सीमा पर स्थित है। मुनारों की जी.पी.एस. रीडिंग की सूची संलग्नक-3 के रूप में संलग्न है। (पिज संख्या-01 से 04)

4. हवाई पट्टी विस्तार/निर्माण क्षेत्र के अंदर वर्तमान में लोक निर्माण विभाग द्वारा निर्मित की गई संरचनाओं का नजरिया नक्शा बनाया गया जिसमें हवाई पट्टी के चारों कोनों कि समुद्रतल से ऊँचाई गारमिन जी.पी.एस. से ली गई जो कि क्रमशः निम्नवत है :-

- A. 1089 Meter (GPS 22°27'22.07"N 78°23'52.18"E)
- B. 1090 Meter (GPS 22°27'20.46"N 78°23'53.86"E)
- C. 1072 Meter (GPS 22°27'48.95"N 78°24'25.14"E)
- D. 1078 Meter (GPS 22°27'50.89"N 78°24'22.86"E)

इसके अतिरिक्त निम्न तालिका अनुसार संरचनाएँ मौके पर निर्मित है।

क्र.	संरचना का नाम	लम्बाई X चौड़ाई	जी.पी.एस. रीडिंग
1	भवन	25.30 मी. X 12.20 मी.	22°27'45.88"N 78°24'13.58"E
2	स्टॉफ क्वार्टर	16.90 मी. X 3.95 मी.	22°27'39.09"N 78°24'08.88"E
3	अस्थाई टीन शेड	14.45 मी. X 4.00 मी.	22°27'38.71"N 78°24'09.04"E
4	पब्लिक बाथरूम	11.70 मी. X 7.95 मी.	22°27'51.89"N 78°24'25.89"E
5	स्टॉफ बाथरूम	5.25 मी. X 2.90 मी.	22°27'38.77"N 78°24'08.55"E

5. पचमढ़ी में हवाई पट्टी क्षेत्र में निर्माण/विस्तार हेतु खोदे गये स्थल (गड्ढा) का माप लिया गया जिसमें गड्ढे की लम्बाई 500 मीटर, औसत चौड़ाई 24.84 मीटर, औसत गहराई 4.10 मीटर पाई गई। उक्त गड्ढे का मौके स्थल पर कुल आयतन 50922 घनमीटर प्राप्त हुआ जिसका पंचनामा संलग्नक-4 के रूप में एवं नजरिया नक्शा संलग्नक-5 के रूप में संलग्न है। (पिज संख्या-01 से 03)

6. पचमढ़ी हवाई पट्टी क्षेत्र के निकट पश्चिम दिशा में स्थित प्राकृतिक संरचना धूपगढ़ चोटी की हवाई दूरी 2468 मीटर पाई गई। एवं उत्तरी-पूर्वी दिशा में स्थित पचमढ़ी हिल्स पहाड़ी की

हवाई दूरी 45594 मीटर पर स्थित है। बाघ संरक्षण योजना के अनुसार धूपगढ़ चोटी की समुन्द्रतल से ऊँचाई 1352 मीटर है। गूगल मानचित्र एवं नजरिया नक्शा संलग्नक-6 के रूप में संलग्न है। (पिज संख्या-01से 02)

7. हवाई पट्टी निर्माण/विस्तार के दौरान लोक निर्माण विभाग द्वारा काटे गये वृक्षों की गणना की गई। गणना में कुल 333 काटे गये वृक्षों के दूँट पाये गये जिसका गोशवारा निम्नानुसार है:-

क्रमांक	गुलाई वर्ग-प्रपत्र								योग
	गुलाई वर्ग	21-30	31-45	45-60	61-90	91-120	121-150	151-180	
1	30	78	102	94	24	4	1	-	333

पंचनामा एवं काटे गये वृक्षों का गणना पत्रक संलग्नक-7 के रूप में संलग्न है।

(पिज संख्या -01 से 32)

उपरोक्त के अतिरिक्त पचमढ़ी स्थित हवाई पट्टी की वस्तुस्थिति निम्नानुसार है :-

- पचमढ़ी नगर पचमढ़ी बायोस्फियर रिजर्व, पचमढ़ी अभ्यारण्य, ईको सेंसिटिव जोन एवं बफर जोन के अंतर्गत में स्थित होने से वन्यप्राणी (संरक्षण) अधिनियम 1972, पर्यावरण संरक्षण अधिनियम 1986 के प्रावधान लागू है।
- भारत शासन द्वारा वर्ष 2017 में जारी ईको सेंसिटिव जोन की अधिसूचना में निर्धारित किये गये प्रावधान तथा माननीय उच्च न्यायालय जबलपुर में प्रचलित याचिका क्रमांक W.P. 5937/02 द्वारा डी.एस. मिश्रा, म.प्र. शासन एवं अन्य में जारी आदेश दिनांक 12.11.2003 लागू है जिसके अनुसार लोक निर्माण विभाग नर्मदापुरम को हवाई पट्टी के निर्माण हेतु अनुमति लिये जाने की आवश्यकता थी किन्तु पचमढ़ी हवाई पट्टी विस्तार/निर्माण कार्य हेतु लोक निर्माण विभाग, नर्मदापुरम द्वारा उक्त नियमों के तहत किसी भी सक्षम स्तर से अनुमति नहीं ली गई है।
- माननीय उच्च न्यायालय जबलपुर द्वारा याचिका क्रमांक WP. 5937/02 द्वारा डी.एस. मिश्रा, म.प्र.शासन एवं अन्य में जारी आदेश दिनांक 12.11.2003 से पचमढ़ी अभ्यारण्य के अंतर्गत वृक्षों की कटाई भूमि के अंतरण एवं निर्माण कार्य पर प्रतिबंध लगाया गया है। आदेश की प्रति संलग्नक-8 के रूप में संलग्न है। (पिज संख्या-01 से 02) माननीय न्यायालय के उपरोक्त आदेश के तारतम्य में आवश्यक अनुमति प्राप्त किया जाना था।
- भारत शासन पर्यावरण वन एवं जलवायु परिवर्तन नई दिल्ली द्वारा उनके पत्र क्र F.No. 6-30/2019-WL दिनांक 13.12.2023 से अभ्यारण्य एवं ईको सेंसिटिव जोन/संरक्षित क्षेत्र के अंतर्गत गैर वानिकी गतिविधियों के संबंध में दिशा निर्देश जारी किये गये है। दिशा निर्देश के बिन्दु क्रमांक-1.1 के अनुसार अभ्यारण्य क्षेत्र के अंतर्गत एवं बिन्दु क्रमांक-1.4

में टाइगर रिजर्व के जुड़े हुए क्षेत्र (बफर क्षेत्र) में गैर वानिकी गतिविधियों के संबंध में निर्देश दिया गया है। दिशा निर्देश की प्रति संलग्नक-9 के रूप में संलग्न है। (पिज संख्या-01 से 13)

हवाई पट्टी के निर्माण हेतु प्रस्तावित क्षेत्र पचमढ़ी अभ्यारण्य के अंतर्गत ईको सेंसिटिव जोन/बफर जोन में होने से वन्यप्राणी (संरक्षण) अधिनियम 1972 के तहत परिवेश पोर्टल पर आवेदन कर राष्ट्रीय वन्यप्राणी बोर्ड की स्टैंडिंग कमेटी से वन्यप्राणी अनुमति एवं राष्ट्रीय बाघ संरक्षण प्राधिकरण, नई दिल्ली से अभिमत प्राप्त किया जाना था। किन्तु आवश्यक अनुमति प्राप्त नहीं की गई।

- पचमढ़ी स्थित हवाई पट्टी क्षेत्र बफर जोन में ईको सेंसिटिव जोन अंतर्गत स्थित है, जिसमें भारत शासन द्वारा वर्ष 2017 में जारी ईको सेंसिटिव जोन की अधिसूचना में निर्धारित किये गये प्रावधान अनुसार ईको सेंसिटिव जोन की मॉनिटरिंग समिति के समक्ष आवेदन प्रस्तुत कर अनुशंसा प्राप्त किया जाना था किन्तु आवश्यक अनुशंसा प्राप्त नहीं की गई।
- पचमढ़ी स्थित हवाई पट्टी के विस्तार/निर्माण हेतु संबंधित विभागों से प्राप्त की गई सक्षम अनुमति एवं पचमढ़ी स्थित हवाई पट्टी के विस्तार/निर्माण का कार्य बंद करने के संबंध में इस कार्यालय द्वारा कार्यापालन यंत्री, लोक निर्माण विभाग, नर्मदापुरम को निम्न पत्रों द्वारा लेख किया गया है :-

क्र	पत्र क्रमांक	पत्र दिनांक	रिमार्क
1	पत्र क्र/मा.चि./4266	26.05.2023	जानकारी आज दिनांक तक अप्राप्त है।
2	पत्र क्र/मा.चि./4582	13.06.2023	
3	पत्र क्र/मा.चि./5183	03.07.2023	
4	पत्र क्र/मा.चि./5581	13.07.2023	
5	पत्र क्र/मा.चि./5627	17.07.2023	
6	पत्र क्र/मा.चि./5759	24.07.2023	
7	पत्र पृ.क्र/मा.चि./6211	08.08.2023	
8	पत्र क्र/मा.चि./6370	16.08.2023	
9	पत्र क्र/मा.चि./7588	03.10.2023	
10	पत्र क्र/मा.चि./8954	30.11.2023	
11	पत्र पृ.क्र/मा.चि./8957	30.11.2023	
12	पत्र क्र/मा.चि./9495	27.12.2023	

उपरोक्त पत्रों की प्रति संलग्नक-10 के रूप में संलग्न है। (पिज संख्या-01 से 16)

संयुक्त निरीक्षण के दौरान समिति द्वारा दिये गये निर्देश के पालन में कार्यालयीन पत्र क्र/मा.चि./2587 दिनांक 29.03.2024 से अनुविभागीय अधिकारी (राजस्व) पिपरिया एवं कार्यापालन यंत्री, लोक निर्माण विभाग, उपसंभाग पचमढ़ी तथा कार्यापालन अधिकारी, विशेष क्षेत्र विकास प्राधिकरण पचमढ़ी से हवाई पट्टी हुए उत्खनन एवं काटे गये वृक्षों के संबंध में समस्त

दस्तावेज, हवाई पट्टे का विस्तृत माप मिट्टी खुदाई एवं मिट्टी के प्रकार, क्षेत्र में स्थित वृक्षों के काटने हेतु ली गई अनुमति एवं काटे गये वृक्षों का गोशवारा आदि की सत्यापित प्रति चाही गई थी किन्तु उनके आज दिनांक तक कोई जानकारी अधोहस्ताक्षरकर्ता को उपलब्ध नहीं कराई गई है।

प्रतिवेदन सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्न :- उपरोक्तानुसार। (कुल 75 पेज)

4

उपसंचालक
सतपुड़ा टाइगर रिजर्व
नर्मदापुरम्

नर्मदापुरम्, दिनांक 12/04/2024

पृष्ठां.क्रमांक/मा.चि./..... 2825

प्रतिलिपि:-

1. मुख्य वनसंरक्षक एवं क्षेत्रसंचालक, सतपुड़ा टाइगर रिजर्व नर्मदापुरम् की ओर सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड, प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र मण्डीदीप की ओर उनके पत्र क्र/887/क्षेका/प्रनिबो/2024 दिनांक 22.03.2024 के तारतम्य में मय संलग्नक के सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्न :- उपरोक्तानुसार। (कुल 75 पेज)

4

उपसंचालक
सतपुड़ा टाइगर रिजर्व
नर्मदापुरम्

पु-क 41

पंचनामा

स्थान:- हवाई पट्टी पंचमढी
दिनांक:- 02/04/2024

हम नीचे लिखे अधिकृत अधिकारी इस बात की सही-सही तस्वीर करते हैं, कि आज दिनांक 02/04/2024 को कार्यालय क्षेत्र संचालक सतपुड़ा टाईगर रिजर्व नर्मदापुरम के पत्र क्रमांक/माणिक्य 2587 दिनांक 29/03/2024 के परिपालन में हवाई पट्टी पंचमढी के निर्माण/विस्तार क्षेत्र का वन जंगलें द्वारा मौके स्थल पर पिये जमे करे व सी की गणना की गई, जिसमें निम्न प्रपत्र अनुसार जानकारी व्यक्तित्व की गई- जिसका गणना पत्रक संलग्न है:-

क्र	स्थान	डूँठ क्रमांक	प्रजाति	डूँठ	डूँठ	खलत	समय अवधि	इस पर प्राप्त वनोपज का विवरण				जी० पी० एस० सी०
				सुलई	डुवाई			क्र०	ल०	डूँठ	घ० मी०	
1	2	3	4	5	6	7	8					13

दिनांक 01/04/2024 को की गई गणना एवं दिनांक 02/04/2024 को की गई गणना में कुल प्राप्त डूँठ 333 का गेशवारा बनाया गया जो निम्नानुसार है-

क्रमांक	सुलई वर्ग - प्रपत्र								योग
	21-30	31-45	46-60	61-90	91-120	121-50	151-180	180 से उपर	
1	30	78	102	94	24	4	1	-	333

जिसका पंचनामा लिखा जिले पढ़ा व पढ़कर सुनाया गया वही प्रमाणिक पर अपने हस्ताक्षर निशानी ही गई, जो सही वक्त मौके पर कामकीवे

हस्ताक्षर पंचनाम

- | क्रमांक | नाम | हस्ताक्षर |
|---------|-------------------------------------|-----------|
| 1 | श्री मती रश्मि वल प. य. पंचमढी | |
| 2 | आनंद जोशी वीरगडि शैलानली | |
| 3 | नितीश कुमार पीएम के. ए. ए. ए. ए. ए. | |
| 4 | अनाम भेट्टा (क.र.) | |
| 5 | गरीब भेट्टा (क.र.) सीधारा | |
| 6 | शकुल नायक (क.र.) पशाराडाना | |
| 7 | राहुल लाल भेट्टा (क.र.) मखडेव | |
| 8 | मिनाद सुरक्षा भाईउ | |
| 9 | विशाम सिंह सुरक्षा भाईउ | |

पंचनामा मेरे द्वारा लिपिबद्ध किया गया।
45/05/2024
राकेश पवार (पंचनामा)

पु.क 16

वसुधाधिन

ब.०	स्थान	खंड क्रमांक	प्रजाति	कुंठ टुमारे	कुंठ उचाई	बाजत	समय		दूर पर जाय वसुधाधिन का विवरण				कुंठ की नोंदी स्वस्थिति
							जायि	क्र०	दूर	पर	जाय	वसुधाधिन	
1	2	3	4	5	6	7	8	9	10	11	12	13	
14	बाहिरीपट्टी	64	जेरिया	50	10	कमी	समय	-	-	-	-	N-22'27' 51.26" E-78'24' 33.76"	
15	-	65	-	48	10	-	-	-	-	-	-	N-22'27' 51.43" E-78'24' 33.74"	
16	-	66	रेडी	62	18	जलक	-	-	-	-	-	N-22'27' 51.17" E-78'24' 33.75"	
17	-	67	-	46	8	-	-	-	-	-	-	N-22'27' 51.35" E-78'24' 33.97"	
18	-	68	सोना	76	24	-	-	-	-	-	-	N-22'27' 51.26" E-78'24' 33.98"	
19	-	69	करवा	52	8	-	-	-	-	-	-	N-22'27' 51.22" E-78'24' 33.98"	
20	-	70	जेरिया	62	10	कमी	समय	-	-	-	-	N-22'27' 51.16" E-78'24' 33.97"	
21	-	71	जेरिया	26	16	जलक	-	-	-	-	-	N-22'27' 50.99" E-78'24' 33.64"	
22	-	72	जेरिया	38	12	कमी	-	-	-	-	-	N-22'27' 50.67" E-78'24' 33.64"	
23	-	73	जेरिया	88	32	जलक	समय	-	-	-	-	N-22'27' 49.77" E-78'24' 34.05"	
24	-	74	जेरिया	70	22	-	-	-	-	-	-	N-22'27' 39.80" E-78'24' 34.02"	

बन्यामिन

B. स्थान	2	3	4	5	6	7	8	दूर पर अपत बनीपन का विवरण			13	
								9	10	11		
1												
25	हार्दिक	75	लेडिया	80	34	बागि	1 वर्ष	-	-	-	-	N - 22° 27' 49. 90"
26	-	-	-	-	-	-	-	-	-	-	-	E - 78° 24' 34. 03"
27	-	77	रिपनी	68	14	जलाक	-	-	-	-	-	N - 22° 27' 50. 07"
28	-	78	चिकोला	30	28	शोरफोर	-	-	-	-	-	E - 78° 24' 34. 19"
29	-	79	शेखिया	30	26	-	6 माह	-	-	-	-	N - 22° 27' 50. 08"
30	-	80	-	32	18	-	-	-	-	-	-	E - 78° 24' 34. 20"
31	-	81	लिडिया	26	18	-	-	-	-	-	-	N - 22° 27' 50. 13"
32	-	82	-	22	14	-	-	-	-	-	-	E - 78° 24' 34. 19"
33	-	83	शेखिया	34	24	वर्माक	-	-	-	-	-	N - 22° 27' 50. 18"
34	-	84	-	26	18	-	1 वर्ष	-	-	-	-	E - 78° 24' 34. 03"
35	-	85	-	24	10	-	-	-	-	-	-	N - 22° 27' 50. 18"
36	-	-	-	-	-	-	-	-	-	-	-	E - 78° 24' 34. 03"

वृत्तमान

क्र०	स्थान	बुँद क्रमांक	प्रजाति	ठंड गुणार्ह	ठंड उच्चार	बालन	समय	श्री पर जप वनोपज का विवरण			ठंड की औषधीय स्वभाव	
								क्र०	लक्षार्ह	गुणार्ह		वजन
1												
37	वर्षापुरा	86	लक्षिणा	82	16	कमी	6 मिनट	-	-	-	-	N-22'27" 50, 16"
38		87		30	30			-	-	-	-	E-78'24" 34, 41"
39		88		34	26		8 मिनट	-	-	-	-	N-22'27" 50, 14"
40		89		22	20	पलंग		-	-	-	-	E-78'24" 34, 68"
41		90	लक्षिणा	56	14			-	-	-	-	N-22'27" 50, 29"
42		91	लक्षिणा	58	20	कमी		-	-	-	-	E-78'24" 34, 68"
42		92		94	36		1 मिनट	-	-	-	-	N-22'27" 50, 18"
44		93		54	16		6 मिनट	-	-	-	-	E-78'24" 34, 93"
45		94		40	10			-	-	-	-	N-22'27" 50, 28"
46		95		58	10		6 मिनट	-	-	-	-	E-78'24" 34, 88"

पावसा

बन्यानि

50 स्थान	2	3	4	5	6	7	8	9			12	13
								क	ल	ग		
1												
47	दोड़पुड़ी	96	मिठ्या	60	10	कोमि	कोमि	-	-	-	-	N-22°27' 50.35" E-78°24' 35.16"
48	—	97	—	52	10	—	8माह	-	-	-	-	N-22°27' 50.25" E-78°24' 35.16"
49	—	98	—	46	60	—	6माह	-	-	-	-	N-22°27' 50.80" E-78°24' 34.74"
50	—	99	—	90	18	—	14	-	-	-	-	N-22°27' 50.87" E-78°24' 34.81"
51	—	100	—	82	16	—	—	-	-	-	-	N-22°27' 50.80" E-78°24' 34.79"
52	—	101	—	64	14	—	—	-	-	-	-	N-22°27' 50.68" E-78°24' 34.85"
53	—	102	मिठिया	32	26	कोमि	—	-	-	-	-	N-22°27' 50.74" E-78°24' 34.57"
54	—	103	—	34	16	—	—	-	-	-	-	N-22°27' 50.65" E-78°24' 34.48"
55	—	104	—	30	28	—	—	-	-	-	-	N-22°27' 50.63" E-78°24' 34.39"

Pravasi

वसुधासिद्ध

B. No	स्थान	डूँह क्रमांक	प्रजाति	डूँह गुण	डूँह उचाई	वाहन	समय	डूँह पर प्राप्त वसुधासिद्ध का विवरण					डूँह की गोली संख्या
								क्र	लम्बाई	गुण	वजन	कील	
56	वसुधासिद्ध	105	कुकुर	40	14	कमी	198	-	-	-	-	13	N-22°27' 50.734 E-78°24' 34.394
57	-	106	-	100	44	कमी	1598	-	-	-	-	-	N-22°27' 50.654 E-78°24' 34.264
58	-	107	-	72	39	-	-	-	-	-	-	-	N-22°27' 50.824 E-78°24' 34.294
59	-	108	कुकुर	40	14	कमी	198	-	-	-	-	-	N-22°27' 50.804 E-78°24' 34.274
60	-	109	-	54	10	-	608	-	-	-	-	-	N-22°27' 50.894 E-78°24' 33.984
61	-	110	कुकुर	42	10	कमी	198	-	-	-	-	-	N-22°27' 51.244 E-78°24' 34.284
62	-	111	-	52	16	-	-	-	-	-	-	-	N-22°27' 51.094 E-78°24' 34.304
63	-	112	-	60	14	-	1028	-	-	-	-	-	N-22°27' 51.284 E-78°24' 34.494

वसुधासिन

क्र.सं.	स्थान	कुंठ क्रमांक	प्रजाति	कुंठ गुंठ	कुंठ उचाई	वातात	सामय	कुंठ पर अपर वनीकरण का विवरण			कुंठ की सीधी स्थिति	
								क्र	समय	गुंठ		
1	2	3	4	5	6	7	8	9	10	11	12	13
64	दण्डपुत्रि	113	उधई	34	18	जलक	6माह	-	-	-	-	N-22°27' 59.829"
65	—	114	सिडिया	38	10	कमी	—	-	-	-	-	E-78°24' 34.394"
66	—	115	—	50	12	—	11वर्ष	-	-	-	-	N-22°27' 51.754"
67	—	116	शिवटमा	60	20	जलक	6माह	-	-	-	-	E-78°24' 34.044"
68	—	117	उधई	38	14	—	8माह	-	-	-	-	N-22°27' 51.624"
69	—	118	—	48	12	—	—	-	-	-	-	E-78°24' 33.754"
70	—	119	—	30	16	—	—	-	-	-	-	N-22°27' 51.824"
71	—	120	सिडिया	42	22	कमी	7माह	-	-	-	-	E-78°24' 33.864"

2024

वसुधा निग

B. No	स्थान	डूँड क्रमांक	पगति	डूँड गुमाई	डूँड कुचाई	बालत	समय			डूँड पर जाय वसुधा निग विपरीत	डूँड की शक्ति स्थिति	
							समय	क्र	लक्ष्य			
71	एगिथु	121	लेडिगा	52	18	कमी	8 माह	-	-	-	12	N 22° 27' 52.44"
73	-	122	-	108	24	-	-	-	-	-	-	E 78° 24' 33.79"
74	-	123	-	74	16	-	6 माह	-	-	-	-	N 22° 27' 51.95"
75	-	124	डोंबला	92	20	अलाड	10 माह	-	-	-	-	E 78° 24' 33.69"
76	-	125	थिर	70	14	-	6 माह	-	-	-	-	N 22° 27' 52.39"
77	-	126	जागा	44	14	-	6 माह	-	-	-	-	E 78° 24' 33.78"
77	-	127	सावला	62	18	-	7 माह	-	-	-	-	N 22° 27' 52.68"
78	-	128	लेडिगा	44	14	कमी	6 माह	-	-	-	-	E 78° 24' 34.14"

वज्रमणि

क्र.सं.	स्थान	कुंठ क्रमांक	प्रमाण	कुंठ गुण	कुंठ प्रकार	बालन	समय		कुंठ पर अपर वनोपन का विवरण			कुंठ की औसत स्थिति
							जवधि	क्र.	लक्षरि	गुणरि	वृत्त	
79	हरिद्वार	129	आमन	70	18	जलक	8माह	-	-	-	-	N 22° 27' 52.81"
80	-	130	लिपि	48	18	कमी	10माह	-	-	-	-	N 22° 27' 53.04"
81	-	131	-	42	20	-	9माह	-	-	-	-	E 78° 24' 33.93"
82	-	132	लिपि	44	24	-	-	-	-	-	-	N 22° 27' 53.01"
83	-	133	करघर	46	10	जलक	8माह	-	-	-	-	E 78° 24' 33.95"
84	-	134	लिपि	54	14	कमी	19माह	-	-	-	-	N 22° 27' 53.28"
85	-	135	जावला	34	8	जलक	-	-	-	-	-	E 78° 24' 34.01"
86	-	136	हरि	74	12	-	11माह	-	-	-	-	N 22° 27' 52.78"
												E 78° 24' 34.48"

96

96

व्युत्पत्ति

B. नं.	स्थान	डूँड क्रमांक	प्रमाण	डूँड गुंजाई	डूँड कुत्ताई	बालन	समय अवधि	डूँड पर जाय वनोपन का विवरण			डूँड की गणितीय स्थिति	
								क्र	लम्बाई	गुंजाई		
1		3	4	5	6	7	8	9	10	11	12	13
87	बाई (पुष्प)	137	आभन	56	20	जलाक	8 ग्राह	-	-	-	-	N 22° 27' 52.68" E 78° 24' 34.48"
88		138	इधरि	56	26		10 ग्राह	-	-	-	-	N 22° 27' 52.78" E 78° 24' 34.56"
89		139	लेडिया	64	16	कामी	1 वर्ष	-	-	-	-	N 22° 27' 52.75" E 78° 24' 34.51"
90		140	इधरि	42	18	जलाक		-	-	-	-	N 22° 27' 53.14" E 78° 24' 34.95"
91		141	करधरि	50	16		10 ग्राह	-	-	-	-	N 22° 27' 53.47" E 78° 24' 34.06"
92		142	खण्डा	44	28			-	-	-	-	N 22° 27' 53.26" E 78° 24' 34.8"
93		143	इधरि	58	16		8 ग्राह	-	-	-	-	N 22° 27' 53.52" E 78° 24' 34.00"
94		144	करधरि	46	20			-	-	-	-	N 22° 27' 53.52" E 78° 24' 33.66"
95		145	लेडिया	40	10	कामी	1 वर्ष	-	-	-	-	N 22° 27' 53.46" E 78° 24' 33.51"

Expos

वसुधासिना

B. स्थान	डूंक क्रमांक	प्रजाति	डूंक गुमाई	डूंक उत्पाई	बालन	साम्य		डूंक पर अपत वनोपज का विवरण			डूंक की औसत स्वस्थिति	
						अवधि	कृ	लक्षरि	गुमाई	चान		औपर
1	2	3	4	5	6	7	8	9	10	11	12	13
97	147	लेडिया	72	12	कमि	10माह	-	-	-	-	-	N 22° 27' 53.25" E 78° 24' 33.05"
98	148	आपन	52	30	कमि अलक	6माह	-	-	-	-	-	N 22° 27' 52.89" E 78° 24' 33.43"
99	149	लेडिया	70	24	कमि	8माह	-	-	-	-	-	N 22° 27' 53.34" E 78° 24' 33.34"
100	150	लेडिया	42	18	अलक	1माह	-	-	-	-	-	N 22° 27' 53.41" E 78° 24' 32.91"

4/6
Rous

बन्यानिर्णय

स्थान	डूँठ क्रमांक	प्रजाति	डूँठ गुंजाई	डूँठ उचाई	बाजान	सामय	डूँठ पर जायत बनीयत जा विवरण					डूँठ की शीर्षीय स्वस्थिति
							क्र०	जायत	गुंजाई	बाज की दर		
1	231	लिडिया	30	8	कमी	194'	-	-	-	-	13	N 22° 27' 52.96"
2	232	लिडिया	40	18	-	-	-	-	-	-	-	E 78° 24' 33.43"
3	233	-	24	8	-	-	-	-	-	-	-	N 22° 27' 52.84"
4	234	भायुन	54	16	जालक	-	-	-	-	-	-	E 78° 24' 32.89"
5	235	लिडिया	30	10	कमी	844'	-	-	-	-	-	N 22° 27' 52.82"
6	236	-	30	16	-	-	-	-	-	-	-	E 78° 24' 33.42"
7	237	-	42	16	-	744'	-	-	-	-	-	N 22° 27' 52.12"
8	238	-	32	10	-	-	-	-	-	-	-	E 78° 24' 33.21"
9	239	-	58	14	-	-	-	-	-	-	-	N 22° 27' 52.10"
10	240	-	28	12	-	-	-	-	-	-	-	E 78° 24' 33.06"

10 24' 08" 88"

10.95m X 8.95m
स्वीडन दार

पृ 6 (29)

वृत्तमानिन

क्र	स्थान	बुँद क्रमांक	प्रजाति	कुँद गुलाई	कुँद उचाई	बाढन	समय		कुँद पर जादा वनोपग का विवरण			कुँद की औषधीय स्वस्थिति
							अवधि	क्र	कुँद	गुलाई	चान आबर	
1	द	241	दधई	38	12	जलाक	8माह	-	-	-	-	N 22° 27' 52.03" E 78° 24' 32.55"
112	द	242	लिडिया	50	14	कामी	द	-	-	-	-	N 22° 27' 52.02" E 78° 24' 32.90"
113	द	243	द	48	10	द	10माह	-	-	-	-	N 22° 27' 51.83" E 78° 24' 32.68"
114	द	244	अमलनाद	52	16	जलाक	द	-	-	-	-	N 22° 27' 51.83" E 78° 24' 32.68"
115	द	245	लिडिया	34	16	कामी	द	-	-	-	-	N 22° 27' 51.83" E 78° 24' 32.68"
116	द	246	द	50	20	द	9माह	-	-	-	-	N 22° 27' 51.94" E 78° 24' 32.68"
117	द	247	ई	50	12	जलाक	10माह	-	-	-	-	N 22° 27' 51.14" E 78° 24' 32.78"
118	द	248	लिडिया	70	18	कामी	द	-	-	-	-	N 22° 27' 51.08" E 78° 24' 32.86"
119	द	249	खुड्या	30	10	जलाक	8माह	-	-	-	-	N 22° 27' 51.06" E 78° 24' 32.84"
120	द	250	द	24	18	द	द	-	-	-	-	N 22° 27' 51.14" E 78° 24' 32.94"

बन्यामिन

B. No	स्थान	डूंड फ़ांक	प्रजाति	डूंड गुमाई	डूंड कुत्ताई	बालन	समय	डूंड पर आप बनोपग का विवरण			डूंड की ओर की स्थिति	
								कम	लम्बाई	गुमाई		
1	2	3	4	5	6	7	8	9	10	11	12	13
101	कादिपुखी	251	नेत्र	26	10	जलाक	10मी	-	-	-	-	N 22° 27' 51.49" E 78° 24' 32.31"
102	-	252	बीजा	30	84	कामी	10मी	-	-	-	-	N 22° 27' 51.58" E 78° 24' 32.24"
103	-	253	लिडिया	40	16	-	-	-	-	-	-	N 22° 27' 51.82" E 78° 24' 32.42"
104	-	254	-	62	16	-	8मी	-	-	-	-	N 22° 27' 51.94" E 78° 24' 32.66"
105	-	255	बरेई	64	18	जलाक	-	-	-	-	-	N 22° 27' 52.51" E 78° 24' 32.06"
106	-	256	लिडिया	48	8	-	10मी	-	-	-	-	N 22° 27' 52.57" E 78° 24' 32.62"
107	-	257	शिमला	80	12	-	-	-	-	-	-	N 22° 27' 52.66" E 78° 24' 32.64"
108	-	258	लिडिया	56	22	कामी	-	-	-	-	-	N 22° 27' 52.42" E 78° 24' 32.99"
109	-	259	200231	70	14	जलाक	-	9/5	-	-	-	N 22° 27' 52.88" E 78° 24' 32.13"

बन्यामिन

क्र.सं.	स्थान	बूँद क्रमांक	प्रजाति	बूँद गुंजाई	बूँद उचाई	बालन	समय		बूँद पर जप बनोपन का विवरण			बूँद की औसती स्थ. निर्देश
							जवाबि	क्र.	जवाबि गुंजाई	बन	औपर	
1												
130	ठगराष्टी	260	साल	48	12	कामी	10माह	-	-	-	-	N 22°27'52.64" E 78°24'32.07"
131	-	261	सिडिया	54	14	-	-	-	-	-	-	N 22°27'51.82" E 78°24'29.42"
132	-	262	-	34	8	-	8माह	-	-	-	-	N 22°27'51.83" E 78°24'29.77"
133	-	263	-	38	12	-	-	-	-	-	-	N 22°27'51.49" E 78°24'29.53"
134	-	264	-	30	9	-	-	-	-	-	-	N 22°27'51.52" E 78°24'29.68"
135	-	265	-	24	6	-	-	-	-	-	-	N 22°27'51.63" E 78°24'29.68"
136	-	266	-	32	10	-	-	-	-	-	-	N 22°27'51.65" E 78°24'29.80"
137	-	267	कराई	40	122	जामाक	10माह	-	9	-	-	N 22°27'51.42" E 78°24'27.96"

वसुधानि

क्र. सं.	स्थान	कुंठ क्रमांक	सूचना	कुंठ गुंठ	कुंठ क्यार्ड	खेत	समय					कुंठ की सीमा स्थिति
							अवधि	क्र.	लार्ड	गुंठ	बन सीमा	
151	खारिपट्टी	301	सामुख	100	40	उत्तर	6 माह	-	-	-	-	N 22° 27' 52.94"
152	-	302	-	84	32	-	-	-	-	-	-	E 78° 24' 35.47"
153	-	303	समान	34	15	दक्षिण	-	-	-	-	-	N 22° 27' 52.79"
154	-	304	सिद्धि	40	10	उत्तर	-	-	-	-	-	E 78° 24' 35.76"
155	-	305	उत्तर	66	15	उत्तर	-	-	-	-	-	N 22° 27' 52.22"
156	-	306	सिद्धि	72	12	उत्तर	-	-	-	-	-	E 78° 24' 35.23"
157	-	307	-	90	15	-	-	-	-	-	-	N 22° 27' 51.78"
158	-	308	-	48	16	-	-	-	-	-	-	E 78° 24' 35.04"
159	-	309	-	30	18	-	-	-	-	-	-	N 22° 27' 51.75"
												E 78° 24' 35.56"
												N 22° 27' 51.64"
												E 78° 24' 35.47"
												N 22° 27' 51.22"
												E 78° 24' 35.85"

बनुमानिन

क्र. सं.	स्थान	कुंठ क्रमांक	प्रजाति	कुंठ प्रकार	कुंठ प्रकार	बालन	समय		कुंठ पर अन्य बनीयुक्त विवरण			कुंठ की औसती संख्या
							शुक्र	शनि	कुंठ	लम्बाई	गुनाई	
1	2	3	4	5	6	7	8	9	10	11	12	13
60	साईपुडी	310	ओडिया	100	10	4 लॉन्ग	6 माटे	—	—	—	—	N 22° 27' 51.13'' E 78° 24' 35.77''
61	—	311	ओडिया	38	8	—	—	—	—	—	—	N 22° 27' 51.07'' E 78° 24' 35.75''
62	—	312	—	44	10	—	—	—	—	—	—	N 22° 27' 51.16'' E 78° 24' 35.71''
63	—	313	—	40	14	—	—	—	—	—	—	N 22° 27' 51.19'' E 78° 24' 35.69''
64	—	314	—	36	8	—	—	—	—	—	—	N 22° 27' 51.05'' E 78° 24' 35.56''
65	—	315	—	30	18	—	186	—	—	—	—	N 22° 27' 51.06'' E 78° 24' 35.49''
66	—	316	—	42	10	—	—	—	—	—	—	N 22° 27' 51.12'' E 78° 24' 35.51''
67	—	317	—	44	16	—	—	—	—	—	—	N 22° 27' 50.79'' E 78° 24' 35.49''

Handwritten signatures and marks at the bottom of the page.

क्र०	स्थान	कुंठ प्रमाण	प्राणवि	कुंठ गुणरि	कुंठ कुलरि	ज्ञान	सम्पन्न	कुंठ पर अणु वनीपण का विवरण				कुंठ की अक्षांश रज्य की अक्षांश
								क्र०	तामरि	गुणरि	अणु कीट	
1	2	3	4	5	6	7	8	9	10	11	12	13
168	वार्डिया	318	वेडिया	94	14	अकार	100	—	—	—	—	N 22° 27' 50.88" E 78° 24' 35.65"
169	—	319	—	64	24	—	—	—	—	—	—	N 22° 27' 50.53" E 78° 24' 35.65"
170	—	320	रमान	90	31	—	—	—	—	—	—	N 22° 27' 57.02" E 78° 24' 40.68"
171	—	321	वेडिया	34	12	—	—	—	—	—	—	N 22° 27' 57.95" E 78° 24' 35.26"
172	—	322	—	22	16	—	—	—	—	—	—	N 22° 27' 53.80" E 78° 24' 35.52"
173	—	323	—	100	15	—	—	—	—	—	—	N 22° 27' 53.89" E 78° 24' 34.84"
174	—	324	—	76	18	—	600	—	—	—	—	N 22° 27' 53.65" E 78° 24' 34.59"
175	—	325	वेडिया	34	14	—	—	—	—	—	—	N 22° 27' 57.54" E 78° 24' 34.53"

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Dr. Dey

ढूँढ की ओर की दशांश की डिग्री

क्रमांक	स्थान	ढूँढ प्रमाण	प्रजाति	ढूँढ गुणवत्ता	ढूँढ प्रकार	ज्ञान	समय	ढूँढ पर प्रति प्रतिशत	ढूँढ की दशांश की डिग्री			
1	2	3	4	5	6	7	8	9	10	11	12	13
176	हार्दपट्टी	326	नेत्रिया	60	20	अन्तः	6 मिनट	-	-	-	-	N 22° 27' 53.54"
177	-	327	-	28	16	-	-	-	-	-	-	N 22° 27' 53.62"
178	-	328	-	26	16	-	-	-	-	-	-	E 78° 24' 34.06"
179	-	329	डुएड	74	20	-	-	-	-	-	-	N 22° 27' 53.76"
180	-	330	सिद्ध	50	16	अन्तः	-	-	-	-	-	N 22° 27' 53.82"
181	-	331	अन्तः	56	18	अन्तः	-	-	-	-	-	E 78° 24' 33.78"
182	-	332	गुणवत्ता	64	24	अन्तः	-	-	-	-	-	N 22° 27' 53.86"
183	-	333	अन्तः	64	16	-	1 मिनट	-	-	-	-	E 78° 24' 33.09"

Handwritten notes and signatures in the left margin, including names like 'D. S. ...' and 'R. ...'.



कार्यालय तहसीलदार पिपरिया, जिला-नर्मदापुरम म.प्र.

दस्तावेज क्रमांक 07576-224911 E-mail: tehsildarpipariya@gmail.com

क्र./406 प्रवा.तह/2023
प्रति,

पिपरिया दिनांक: 4/04/2024

क्षेत्रीय अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
मंडीदीप जिला-रायसेन(म.प्र.)

विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच द्वारा प्रकरण क्र. ओ.ए. 188/2023 (सी.जेड.) (बृजेश कुमार भारद्वाज विरुद्ध म.प्र. शासन व अन्य) में पारित आदेश दिनांक 16.02.2024 के अनुपालन बावत।
संदर्भ:- आपका पत्र क्र./928/क्षेका/प्रनिबो/2024 मंडीदीप दिनांक 30.03.2024।

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उपरोक्त विषयांतर्गत लेख है कि, संदर्भित पत्रानुसार माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच द्वारा प्रकरण क्र. ओ.ए. 188/2023 (सी.जेड.) (बृजेश कुमार भारद्वाज विरुद्ध म.प्र. शासन व अन्य) में पारित आदेश दिनांक 16.01.02.2024 के अनुपालन में माननीय अधिकरण द्वारा गठित समिति ने दिनांक 29.03.2024 को हवाई पट्टी पंचमढी का निरीक्षण उपरांत माननीय राष्ट्रीय हरित अधिकरण के समक्ष प्रतिवेदन प्रस्तुत करने हेतु बिंदुवार जानकारी चाही गयी है। जो कि निम्नानुसार है:-

क्र.	वांछित जानकारी	जानकारी
01	हवाई पट्टी के निर्माण हेतु भूमि आवंटन एवं भूमि स्थानांतरण संबंधित समस्त जानकारी	पंचमढी नजूल रिकॉर्ड में उक्त भूमि शीट क्र. 32 प्लॉट नंबर 03 रकबा 351063 वर्गफीट, शीट नंबर 33 प्लाट नंबर 02 रकबा 142845 व.फु., शीट नंबर 36 प्लाट नंबर 03 रकबा 191645 व.फु., प्लाट नंबर 04 रकबा 106239 वर्गफीट हवाई पट्टी लोकनिर्माण विभाग के नाम पर दर्ज है। (खसरा संलग्न है)। भूमि आवंटन एवं स्थानांतरण की जानकारी रिकॉर्ड में दर्ज नहीं है।
02	हवाई पट्टी के निर्माण हेतु वृक्षों की कटाई संबंधी जानकारी	इस कार्यालय से संबंधित नहीं है।
03	हवाई पट्टी भूमि की बी-2 फॉर्म में जानकारी उपलब्ध करावें	खसरा प्रतिलिपि संलग्न है।

चाही गयी जानकारी श्रीमान की ओर सादर प्रेषित है।

पृ.क्र./407 प्रवा.तह/2023
प्रतिलिपि:-

श्रीमान अनुविभागीय अधिकारी (राजस्व) महोदय पिपरिया की ओर सादर सूचनार्थ प्रेषित है।


तहसीलदार
पिपरिया
पिपरिया दिनांक 4/04/2024


तहसीलदार
पिपरिया

MAINTENANCE

Maintenance Khasra for the town of

for the year 2022-23

157

Name of Mohalla and Block No.	Plot No.	Area		Description of plot	Name of Holder with father's name, caste and residence	Revenue	Date of expiry of lease	20		20		Entry as corrected (15)
		Total	Free					Number of Khasra column, the entry of which is changed (10)	Entry as corrected (11)	Number of Khasra column, the entry of which is changed (12)	Entry as corrected (13)	
श्री 32	1	95320	-	रस	लोकेश्वर							
	2	34945	-	रस जग	गज							
	3	35163	-	रस जग	रस लोकेश्वर							
	4	33241	-	रस जग	गज							
	5	5501	-	रस जग	गज							
	6	22265	-	रस जग	गज							
	7	36254	-	रस जग	गज							

प्रमाणित
राजस्व निरीक्षक
नजूल
सिपरिया (म.प्र.)

Note.—If the land is in the occupation of a Government Department is leased to or owned by a local body, the

MAINTENANCE

Maintenance Kharsa for the town of

for the year 2022-2023

153

Name of Mohalla and Block No.	Plot No.	Area		Description of plot	Name of Holder with father's name, caste and residence	Revenue	Date of expiry	20		20	
		Total	Free					Number of Kharsa column, the entry of which is changed (10)	Entry as corrected (11)	Number of Kharsa column, the entry of which is changed (12)	Entry as corrected (13)
33	1	132413	-	खेत	नरस						
	2	142845	-	खेत	नरस						
	3	125621	-	खेत	नरस						
	4	62877	-	खेत	नरस						
	5	128064	-	खेत	नरस						
	6	114647	-	खेत	नरस						

Handwritten signature and stamp in Hindi, including the name 'राजेश्वर सिंह' and 'मिर्जापुर (स.प्र.)'.

Note:—If the land is in the occupation of a Government Department is leased to or owned by a body, the

FORM-N-III
MAINTENANCE KHASRA

Maintenance Khassas for the year of 1999-00

Sl. No. of Khassas	Area (Cts)	Free	Description of plot	Name of Holders with Father's name, caste and residence	Re-write	Date of expiry of lease	Remarks	Number of Khassas columns the entry of which is changed (10)	Easy as connected (11)	Number of Khassas columns the entry of which is changed (12)	Entry as connected (13)	Number of Khassas columns the entry of which is changed (14)
1	952320	--	खसरा	मखल बलराम-बालकृष्ण मिश्र मखल								
2	346548	--	खसरा	मखल								
3	347043	--	खसरा	मखल बलराम-बालकृष्ण मिश्र मखल								
4	215267	--	खसरा	मखल								
5	24207	--	खसरा	मखल								
6	232254	--	खसरा	मखल								
7	1707998	--	खसरा	मखल								

Note: If the land is in the occupation of a Government Department it is to be reported by the holder of the lease should be clearly stated in the Remarks column.

FORM - 6 - III
MAINTENANCE KNASRA

for the year 1992-93

Sl. No.	Area	Date	Description last of part	Name of holder with Father's name, sex and address	Revenue	Amount expended	Remarks	Year 1992-93		Year 1993-94		Year 1994-95		Year 1995-96	
								(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1			खुली जमीन	नाशिक											
2			खुली पट्टी	समुद्र पट्टी व ठेक-दार निमित्त विशाल											
3			खुली जमीन	नाशिक											
4			खुली जमीन	नाशिक											
5			खुली जमीन	नाशिक											
6			पट्टी	नाशिक											
7			खुली जमीन	नाशिक											

Note: - If the Land is in the occupation of a Governmental Department, please to be noted by a final order by the Government to be stated in column 8.

FORM-N-III
MAINTENANCE KHASRA

1992-93

Sl. No.	Total Area	Description of plot	Name of holder with Father's name, title and residence	Area of plot	Remarks	Number of Khata entries for which is changed	Entry in corrected Khasra	Number of Khata entries for which is changed	Entry as corrected	Number of Khata entries for which is changed
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	23620	खेती	नयल प्र.सं.स. नं. 107, सिविल सि.नं.	23620		101	X	101	X	101
2	23095	खेती	नयल	23095		101	X	101	X	101
3	7050	खेती	नयल प्र.सं.स. नं. 107, सिविल सि.नं.	7050		101	X	101	X	101
4	10523	खेती	नयल	10523		101	X	101	X	101
5	6666	खेती	नयल	6666		101	X	101	X	101
Total										
	26420		प्र.सं.स. नं. 107, सिविल सि.नं.			101	X	101	X	101
	6-1398148									

9495

9304

54107 454

Note: If the Land is in the possession of the Government, the Government should be notified in the column of the Government. If the Land is in the possession of the Government, the Government should be notified in the column of the Government.

पुणे संस्था री
पुणे संस्था री
पुणे संस्था री

कार्यालय कार्यपालन यंत्री, लोक निर्माण विभाग, संभाग क्र०-1, नर्मदापुरम
 मोबाइल नं०: 982618 Fax: 252518 website: mowd.gov.in email: cepwdh@nic.in
 नर्मदापुरम दिनांक 11-9-2023

कलेक्टर,
 नर्मदापुरम,
 अर्थोसंरचना जोन, नर्मदापुरम।

पंचमढ़ी हवाई पट्टी की लम्बाई बढ़ाने व अन्य अधोसंरचना निर्माण आदि कार्यों हेतु आवश्यक पर्यावरण संबंधी स्वीकृति विषयक।

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उपरोक्त विषयांतर्गत लेख है कि पंचमढ़ी स्थित हवाई पट्टी का निर्माण ब्रिटिश काल में किया गया था। गत 50 वर्षों से अधिक समय से इसका उपयोग विशिष्ट व्यक्तियों तथा आर्मी के विमानों के लिए होता आया है। यह हवाई पट्टी 1400 मीटर लम्बाई में है। इस हवाई पट्टी की लम्बाई बढ़ाने व अन्य अधोसंरचना निर्माण आदि कार्यों की प्रशासकीय स्वीकृति रुपये 1029.70 लाख म.प्र. शासन, विमानन विभाग के मान क्र. एफ 9-9/2021 दिनांक 30.07.2021 द्वारा प्राप्त हुई है। वर्तमान हवाई पट्टी तथा उसके विस्तार हेतु आवश्यक नजूल भूमि का हस्तांतरण राजस्व एवं वन विभाग तथा लोक निर्माण विभाग की संयुक्त टीम द्वारा 56.225 हक्टेयर भूमि पंचनामा दिनांक 27.04.2022 द्वारा लोक निर्माण विभाग को हस्तांतरित करने हेतु प्रस्तावित की गई है। उक्त भूमे पर पंचनामा अनुसार तथा प्रथम दृष्टया साल, करहाई, आंवला, जामुन, महुआ, अचार एवं अन्य प्रजातियों के वृक्ष लगे हुए हैं। हवाई पट्टी विस्तार हेतु इन्हें अन्य स्थान पर विस्थापित किया जाना/काटा जाना प्रस्तावित है। हवाई पट्टी के विस्तार हेतु हवाई पट्टी के आवश्यक मैदानी भाग का आवश्यक ग्रेडियेंट में समतलीकरण किया जाना प्रस्तावित है। हवाई पट्टी क्षेत्र में किसी भी होरिजोन्टल अथवा वर्टिकल निर्माण किया जाना प्रस्तावित नहीं है। विस्तारित की जाने वाली लम्बाई 1400 मीटर से 2000 मीटर में सी.ई.सी. की अनुज्ञांसा अनुसार कार्य किया जायेगा।

हवाई पट्टी का मानचित्र संलग्न कर लेख है कि इस संबंध में आवश्यक अनुमति प्रदान करते हुए आग्रह कायवाह करन का कष्ट कर।

सहपत्र:- गूगल स्थल मानचित्र की प्रति

कार्यपालन यंत्री
 लो०नि०वि०संभाग नर्मदापुरम

क्रमांक ५५९९ /तक/हवाई पट्टी/2023
 प्रतिलिपि :-

नर्मदापुरम दिनांक 11-9-2023

कलेक्टर, नर्मदापुरम की सूचनार्थ प्रेषित।

सहपत्र:- गूगल स्थल मानचित्र की प्रति

कार्यपालन यंत्री
 लो०नि०वि० संभाग नर्मदापुरम

क्रमांक 6131 / तक / 2023
प्रति,

नर्मदापुरम दिनांक 19/12/23

कलेक्टर,
नर्मदापुरम।

- विषय : रीजनल कनेक्टिविटी स्कीम की उड़ान योजना के तहत वायु सम्पर्कता के लिए पचमढ़ी विमानतल के विकास/ विस्तार बाबत।
- संदर्भ : 1 इस कार्यालय का पत्र क्र. 5235/तक/टी.एल./ 2023 दिनांक 19.10.2023
2 कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र क्र. मा.चि./8954 दिनांक 30.11.23
3 कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र पृष्ठा. क्र. मा.चि./8957 दिनांक 30.11.2023
4 अनुविभागीय अधिकारी, लोक निर्माण विभाग, उपसंभाग पचमढ़ी का पत्र क्र. 456 दिनांक 29.11.2023

उपरोक्त विषयांतर्गत रीजनल कनेक्टिविटी स्कीम की उड़ान योजना के तहत वायु सम्पर्कता के लिए पचमढ़ी विमानतल के विकास/विस्तार कार्य के प्रारम्भ हेतु प्रस्ताव अध्यक्ष/कमिश्नर मॉनिटरिंग कमेटी, ईको सेंसिटिव जोन, नर्मदापुरम को स्वीकृति हेतु भेजा गया है मॉनिटरिंग कमेटी के अभिमत उपरान्त कार्य प्रारम्भ किया जावेगा। वर्तमान में एयरपोर्ट निर्माण हेतु प्रस्तावित लम्बाई 2000 मीटर शासन से स्वीकृत है जिसमें 1400 मीटर लम्बाई X 75 मीटर चौड़ाई में कार्य प्रगति पर है जिसमें कुछ पोर्शन में कटिंग एवं फिलिंग का कार्य किया गया है तथा क्लियर स्पेस है जिसमें कोई वृक्ष नहीं हैं जो कि साडा नजूल की मैदानी भूमि है शेष 600 मीटर में मॉनिटरिंग कमेटी- ईको सेंसिटिव जोन नर्मदापुरम एवं वन विभाग से अनुमति प्राप्त होना आवश्यक है जिसके कारण पूरे 2000 मीटर लम्बाई में कार्य रोका गया है, इसके साथ ही एवियेशन विभाग से O.L.S. (Obstacle limitation surface survey) सर्वे कार्य कराया जाना आवश्यक है उसके उपरान्त ही विमानतल निर्माण एवं हवाई सेवायें प्रारम्भ करने की दृष्टि से व्यवहारिक प्रतिवेदन दिया जाना उचित होगा। जिसमें विभाग द्वारा नियुक्त कंसलटेंट एजेंसी से वास्तविक सर्वे का कार्य कराकर पुनरीक्षित प्राक्कलन राशि 61.34 करोड़ रुपये शासन की ओर पुनरीक्षित प्रशासकीय स्वीकृति हेतु प्रेषित किया गया है जो कि आज दिनांक तक आपेक्षित है।

संदर्भ क्र. 2 कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र क्र. मा.चि./8954 नर्मदापुरम दिनांक 30.11.2023 द्वारा अवगत कराया गया है कि माननीय उच्च न्यायालय जबलपुर द्वारा डब्ल्यू.पी. 5937/2002 में पारित आदेश दिनांक 12.11.2003 के अनुसार पचमढ़ी अंतर्गत किसी भी तरह का नया निर्माण कार्य प्रतिबंधित है जिसमें उनके द्वारा (वन विभाग) निर्देशित किया गया कि माननीय उच्च न्यायालय जबलपुर से अनुमति प्राप्त किये जाने के उपरान्त ही पचमढ़ी के अंतर्गत निर्माण कार्य किया जा सकता है इसके अतिरिक्त वन्य प्राणी संरक्षण अधिनियम 1972 के तहत वन्य प्राणी अनुमति प्राप्त करने तथा उक्त क्षेत्र ईको सेंसिटिव जोन के अंतर्गत होने से ईको सेंसिटिव जोन की मॉनिटरिंग समिति की अनुमति प्राप्त करने एवं राष्ट्रीय व्याघ्र संरक्षण प्राधिकरण, भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली से भी अनुमति प्राप्त करने के पश्चात् ही हवाई पट्टी विस्तार /निर्मित करने हेतु लेख किया गया है। जबकि (1) माननीय उच्च न्यायालय जबलपुर द्वारा रिट पिटीशन^{WF} 5937/2002 में पारित आदेश दिनांक 12.11.2003 में स्पष्ट उल्लेख किया गया कि निर्माण कार्य में रोक के आदेश देश की सुरक्षा के कारण आर्मी के ऊपर लागू नहीं होगा जबकि आर्मी के द्वारा लगातार एरोप्लेन उतारने के लिए हवाई पट्टी बनाने की मांग की जा रही है जिसमें हवाई पट्टी के साथ-साथ सुरक्षा प्रबंधन में बाउण्ड्रीवॉल बनाया जाना आवश्यक है। विगत

50 वर्षों से आर्मी द्वारा अपने हेलीकॉप्टर उतारने के लिए हवाई पट्टी का उपयोग लगातार किया जा रहा है।
(2) माननीय सर्वोच्च न्यायालय में दायर रिट पिटीशन I.A.N. 2642 in W.P. (Civil) No. (S) 202 of 1995 जिसमें पारित आदेश में माननीय उच्च न्यायालय द्वारा अपने आदेशों में यह भी स्पष्ट किया गया है कि यह रोक रिनोवेशन/रिकन्स्ट्रक्शन कार्य पर नहीं लगाई गई है।

साथ ही कार्यालय अनुविभागीय अधिकारी, राजस्व एवं वन व्यवस्थापन अधिकारी, पिपरिया जिला होशंगाबाद (म.प्र.) के आदेश क्र. 891/वन व्यवस्थापन/2015 पिपरिया दिनांक 26.12.2015 के अंतर्गत वन्य जीव संरक्षण अधिनियम 1972 की धारा 24 एवं 25 अनुसार पचमढ़ी अभ्यारण की सीमा के भीतर स्थित पचमढ़ी पठार पर पचमढ़ी नगर की 395.939 हैक्टेयर नजूल भूमि को पचमढ़ी अभ्यारण की सीमा से बाहर किया जाता है। यह कार्य नजूल भूमि पर ही किया जा रहा है। पचमढ़ी हवाई पट्टी पर किये जा रहे कार्य में सम्पूर्ण रनवे को समतलीकरण कर सी.आर.एम., डब्ल्यू.एम.एम., बी.टी. कार्य ड्रेनेज, बाउण्ड्रीवॉल का कार्य ~~पचमढ़ी~~ ^{रिकन्स्ट्रक्शन} की श्रेणी अनुसार किया जाना है। यह हवाई पट्टी बहुत पुरानी है और दिनांक 01.06.1977 अर्थात् पचमढ़ी अभ्यारण के अस्तित्व में आने के पूर्व से ही हवाई पट्टी विमानों और हेलीकॉप्टरों के आवागमन के उपयोग में निरन्तर संचालित हो रही है। यहां यह अवगत कराया जाता है कि पचमढ़ी स्थित हवाई पट्टी नजूल भूमि पर स्थित है। यह नजूल क्षेत्र माननीय सर्वोच्च न्यायालय के आदेश के अनुसार पचमढ़ी अभ्यारण क्षेत्र से पृथक कर दिया गया है। वर्तमान समय में यह भूमि पचमढ़ी अभ्यारण के अन्तर्गत नहीं है। अर्थात् यह पचमढ़ी अभ्यारण का बफर जोन क्षेत्र है। वर्तमान समय में हवाई पट्टी स्थान-स्थान पर क्षतिग्रस्त हो गई है जिसके कारण लम्बे समय से यहां विमानों का आना-जाना नहीं हो सका है किन्तु हेलीकॉप्टर की यहां निरन्तर उड़ान होती रही है।

संदर्भ क्र. 3 में भी कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र पृष्ठा क्र. मा.चि./8957 नर्मदापुरम दिनांक 30.11.2023 द्वारा भी कंडिका 3 एवं 4 संयुक्त निरीक्षण एवं सीमांकन नहीं कराया गया है लेख किया गया है जबकि दिनांक 27.04.2022 को राजस्व विभाग, वन विभाग एवं लोक निर्माण विभाग की संयुक्त टीम द्वारा पचमढ़ी स्थित नजूल क्षेत्र हवाई पट्टी क्षेत्र का सीमांकन कराया गया है जिसका संयुक्त पंचनामा दिनांक 27.04.22 एवं स्थल पंचनामा दिनांक 27.04.22 संलग्न है।

अतः पत्र में उल्लेखित संबंधित विभागों से आवश्यक अनुमति हेतु सूचनार्थ एवं अग्रिम कार्यवाही हेतु प्रेषित है।

सहपत्र :- प्रतिवेदन, सर्वोच्च न्यायालय के आदेश की छायाप्रति

पृष्ठा.क्र..... /तक/ 2023

प्रतिलिपि:-

- 1 मुख्य अभियंता, (भो.परि.) लोक निर्माण विभाग, निर्माण भवन भोपाल की ओर सूचनार्थ प्रेषित।
- 2 अधीक्षण यंत्री, लोक निर्माण विभाग, नर्मदापुरम मण्डल नर्मदापुरम की ओर सूचनार्थ प्रेषित।
- 3 अनुविभागीय अधिकारी, लोक निर्माण विभाग, उपसंभाग पचमढ़ी की ओर सूचनार्थ अग्रेषित।

सहपत्र :- प्रतिवेदन, सर्वोच्च न्यायालय के आदेश की छायाप्रति

कार्यपालन यंत्री
लो.नि.वि. संभाग नर्मदापुरम

कार्यालय कार्यपालन यंत्री, लोक निर्माण विभाग, संभाग क्र०-1, नर्मदापुरम

☎ : 07574-252518 website : mppwd.gov.in email : cepwdhbad@mp.nic.in, cepwdhbad7@gmail.com

क्रमांक 6152 /तक/ 2023
प्रति.

नर्मदापुरम दिनांक 20/12/23

✓ आयुक्त,
नर्मदापुरम संभाग नर्मदापुरम।

- विषय : रीजनल कनेक्टिविटी स्कीम की उड़ान योजना के तहत वायु सम्पर्कता के लिए पचमढ़ी विमानतल के रिनोवेशन/रिकन्स्ट्रक्शन हेतु मॉनिटरिंग कमेटी की बैठक बायत।
- संदर्भ : 1 आज दिनांक 20.12.2023 को आयोजित निर्माण कार्यों की समीक्षा बैठक में श्रीमान कलेक्टर महोदय द्वारा दिये गए मौखिक निर्देश।
- 2 कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र क्र. मा.चि./8954 दिनांक 30.11.23
- 3 कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र पृष्ठा. क्र. मा.चि./8957 दिनांक 30.11.2023

उपरोक्त संदर्भित एवं विषयांतर्गत निवेदन है कि रीजनल कनेक्टिविटी स्कीम की उड़ान योजना के तहत वायु सम्पर्कता के लिए पचमढ़ी विमानतल के रिनोवेशन/रिकन्स्ट्रक्शन कार्य के प्रारम्भ हेतु प्रस्ताव अध्यक्ष/कमिश्नर मॉनिटरिंग कमेटी, ईको सेंसिटिव जोन, नर्मदापुरम को स्वीकृति हेतु भेजा गया है मॉनिटरिंग कमेटी के अगिमत उपरान्त कार्य प्रारम्भ किया जावेगा। वर्तमान में एयरपोर्ट निर्माण हेतु प्रस्तावित लम्बाई 2000 मीटर शासन से स्वीकृत है जिसमें 1400 मीटर लम्बाई X 75 मीटर चौड़ाई में कार्य प्रगति पर है जिसमें कुछ पोर्शन में कटिंग एवं फिलिंग का कार्य किया गया है तथा क्लियर स्पेस है जिसमें कोई वृक्ष नहीं है जो कि साडा नजूल की मैदानी भूमि है शेष 600 मीटर में मॉनिटरिंग कमेटी- ईको सेंसिटिव जोन नर्मदापुरम एवं वन विभाग से अनुमति प्राप्त होना आवश्यक है जिसके कारण पूरे 2000 मीटर लम्बाई में कार्य रोकना है, इसके साथ ही एवियेशन विभाग से O.L.S. (Obstacle limitation surface survey) सर्वे कार्य कराया जाना आवश्यक है उसके उपरान्त ही विमानतल निर्माण एवं हवाई सेवायें प्रारम्भ करने की दृष्टि से व्यवहारिक प्रतिवेदन दिया जाना उचित होगा। जिसमें विभाग द्वारा नियुक्त कंसलटेंट एजेंसी से यास्तविक सर्वे का कार्य कराकर पुनरीक्षित प्राक्कलन राशि 61.34 करोड़ रुपये शासन की ओर पुनरीक्षित प्रशासकीय स्वीकृति हेतु प्रेषित किया गया है जो कि आज दिनांक तक आपेक्षित है। निर्माण कार्यों की समीक्षा बैठक दिनांक 20.12.23 को कलेक्टर महोदय द्वारा दिये गए निर्देशानुसार पचमढ़ी हवाई पट्टी के निर्माण कार्य में काफी विलम्ब हो रहा है। अतः वन विभाग से अनुमति प्राप्त किया जाना आवश्यक है।

(1) माननीय उच्च न्यायालय जबलपुर द्वारा याचिका WP/5937/2002 में पारित आदेश दिनांक 12.11.2003 में स्पष्ट उल्लेख किया गया कि निर्माण कार्य में रोक के आदेश देश की सुरक्षा के कारण आर्मी के ऊपर लागू नहीं होगा जबकि आर्मी के द्वारा लगातार एरोप्लेन उतारने के लिए हवाई पट्टी बनाने की मांग की जा रही है जिसमें हवाई पट्टी के साथ-साथ सुरक्षा प्रबंधन में वाउण्ड्रीवॉल बनाया जाना आवश्यक है। विगत 50 वर्षों से आर्मी द्वारा अपने हेलीकॉप्टर उतारने के लिए हवाई पट्टी का उपयोग लगातार किया जा रहा है।

(2) माननीय सर्वोच्च न्यायालय में दायर रिट पिटीशन I.A.N. 2642 in W.P. (Civil) No. (S) 202 of 1995 आदेश में माननीय उच्च न्यायालय द्वारा अपने आदेशों में यह भी स्पष्ट किया गया है कि यह रिजर्वेशन/रिकन्स्ट्रक्शन कार्य पर नहीं लगाई गई है।

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कार्यालय आयुक्त, नर्मदापुरम
संभाग नर्मदापुरम
26 DEC 2023
उपायुक्त (रा)

साथ ही कार्यालय अनुभिभागीय अधिकारी, राजस्व एवं वन व्यवस्थापन अधिकारी, पिपरिया जिला होशंगाबाद (म.प्र.) के आदेश क्र. 891/वन व्यवस्थापन/2015 पिपरिया दिनांक 26.12.2015 के अंतर्गत वन्य जीव संरक्षण अधिनियम 1972 की धारा 24 एवं 25 अनुसार पचमढ़ी अभ्यारण की सीमा के भीतर स्थित पचमढ़ी पठार पर पचमढ़ी नगर की 395.939 हेक्टेयर नजूल भूमि को पचमढ़ी अभ्यारण की सीमा से बाहर किया जाता है। यह कार्य नजूल भूमि पर ही किया जा रहा है। पचमढ़ी हवाई पट्टी पर किये जा रहे कार्य में सम्पूर्ण रनवे को सामतालीकरण कर सी.आर.एम., डब्ल्यू.एम.एम., बी.टी. कार्य ड्रेनेज, राउण्ड्रीवॉल का कार्य रिनोवेशन/रिकन्स्ट्रक्शन की श्रेणी अनुसार किया जाना है। यह हवाई पट्टी बहुत पुरानी है और दिनांक 01.06.1977 अर्थात् पचमढ़ी अभ्यारण के अस्तित्व में आने के पूर्व से ही हवाई पट्टी विमानों और हेलीकॉप्टरों के आवागमन के उपयोग में निरन्तर संचालित हो रही है। यहां यह अद्यत कराया जाता है कि पचमढ़ी स्थित हवाई पट्टी नजूल भूमि पर स्थित है। यह नजूल क्षेत्र माननीय सर्वोच्च न्यायालय के आदेश के अनुसार पचमढ़ी अभ्यारण क्षेत्र से पृथक् कर दिया गया है। वर्तमान समय में यह भूमि पचमढ़ी अभ्यारण के अन्तर्गत नहीं है। अर्थात् यह पचमढ़ी अभ्यारण का बफर जोन क्षेत्र है। वर्तमान समय में हवाई पट्टी स्थान-स्थान पर क्षतिग्रस्त हो गई है जिसके कारण लम्बे समय से यहां विमानों का आना-जाना नहीं हो सका है किन्तु हेलीकॉप्टर की यहां निरन्तर उड़ान होती रही है।

संदर्भ क्र. 3 में भी कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र पृष्ठा क्र. मा.चि./8957 नर्मदापुरम दिनांक 30.11.2023 द्वारा भी कंडिका 3 एवं 4 में संयुक्त निरीक्षण एवं सीमांकन नहीं कराया गया है लेख किया गया है जबकि दिनांक 27.04.2022 को राजस्व विभाग, वन विभाग एवं लोक निर्माण विभाग की संयुक्त टीम द्वारा पचमढ़ी स्थित नजूल क्षेत्र हवाई पट्टी क्षेत्र का संयुक्त निरीक्षण एवं सीमांकन कराया गया है।

अतः निवेदन है कि हवाई पट्टी निर्माण हेतु आवश्यक दिशा निर्देश प्रदाय करने एवं मॉनिटरिंग कमेटी की बैठक की अनुमति प्रदाय करने हेतु सादर अनुरोध है।

सहपत्र :- 1. उच्च न्यायालय एवं सर्वोच्च न्यायालय के आदेशों की छायाप्रति
2. उपरोक्त संदर्भित पत्रों की छायाप्रति

पृष्ठा क्र. _____ /तक/ 2023

प्रतिलिपि:-

कलेक्टर, नर्मदापुरम की ओर सूचनाार्थ प्रेषित।

कार्यपालन यंत्री
लो.नि.वि. संभाग नर्मदापुरम
नर्मदापुरम दिनांक _____

सहपत्र :- 1. उच्च न्यायालय एवं सर्वोच्च न्यायालय के आदेशों की छायाप्रति
2. उपरोक्त संदर्भित पत्रों की छायाप्रति

— हस्ता. —
कार्यपालन यंत्री
लो.नि.वि. संभाग नर्मदापुरम

F. No. 7-9/2010-NTCA (Part)
Government of India
Ministry of Environment, Forest and Climate Change
National Tiger Conservation Authority

B-1, Wing, 7th Floor,
Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi - 110003.
Email: Email: dig-ntca-mef@nic.in
Tel. (EPABX) 011-24367837-39
Fax: 011-24367836.
Dated: 28.11.2018

To,
The Chief Wildlife Warden (s),
All Tiger Range States

Sub: Compliance of the statutory provisions in context of Infrastructure Development Projects – reg.

Sir,

Reference is invited to the subject cited above. In respect of infrastructure development projects, especially in context of linear development, the statutory role of this Authority is clearly outlined in the Wildlife (Protection) Act, 1972 which is **re-iterated** as follows:

1. Section 38 (O) (1) (b) of the Wildlife (Protection) Act, 1972:

The Tiger Conservation Authority shall have the following powers and perform the following functions, namely:-

"Evaluate and assess various aspects of sustainable ecology and disallow any ecologically unsustainable land use such as, mining, industry and other projects within the tiger reserve;"

2. Section 38 (O) (1) (g) of the Wildlife (Protection) Act, 1972:

The Tiger Conservation Authority shall have the following powers and perform the following functions, namely:-

"ensure that the tiger reserves and areas linking one protected area or tiger reserve with another protected area or tiger reserve are not diverted for ecologically unsustainable uses, except in public interest and with the approval of the National Board for Wildlife and on the advice of the Tiger Conservation Authority;"

Accordingly, the "flow" of obtaining clearance in respect of the aforesaid sections is re-iterated as under:

1. Project proposal involving area falling within a Tiger Reserve:

In respect of projects falling within a notified tiger reserve, be it core or buffer, irrespective of area involved, the project proposal needs wildlife clearance. Therefore, the project proponent shall have to submit proposal to the Chief Wildlife Warden of the concerned State and if found sustainable, the proposal shall be placed before the State Board for Wildlife (SBWL). The proposal, if agreed upon shall be forwarded for consideration of the Standing Committee (SC) of the National Board for Wildlife (NBWL). The Standing Committee of NBWL shall refer it to the National Tiger Conservation Authority for its advise as per provisions of section 38 (O) (1) (b) of the Wildlife (Protection) Act, 1972. The NTCA shall after due scrutiny advice the SC of NBWL for allowing or disallowing the project. There may be areas within the buffer where legal status of the land can be other than forest. Herein too, section 38 (O) (1) (b) shall be invoked and the Chief Wildlife Warden can refer the matter directly to the NTCA.

Contd...../-

§
(Signature)

2. Project proposal involving corridor / linking area, irrespective of legal status of land:

In such projects, the project proponent may have to seek wildlife or forest clearance or both. The latter clearance shall be necessitated in case legal status of the land is forest.

In respect of wildlife clearance, the project proponent shall have to submit proposal to the Chief Wildlife Warden of the concerned State and if found sustainable, the proposal shall be placed before the State Board for Wildlife (SBWL). The proposal, if agreed upon shall be forwarded for consideration of the Standing Committee (SC) of the National Board for Wildlife (NBWL). The Standing Committee of NBWL shall refer it to the National Tiger Conservation Authority for its advise as per provisions of section 38 (O) (1) (g) of the Wildlife (Protection) Act, 1972. The NTCA shall after due scrutiny advice the SC of NBWL for allowing or disallowing the project.

I am directed to request you to follow the above statutory provisions in letter and spirit particularly in respect of all projects falling within the notified tiger reserves and its corridors for wildlife clearance irrespective of area involved and requirements of obtaining forest clearance or not.

This issues under section 38 (O) (2) of the Wildlife (Protection) Act, 1972 and approval of the Competent Authority.

Yours faithfully,

Nishant Verma 28/11/18
(Nishant Verma)

Deputy Inspector General of Forests (NTCA)

Copy to:

1. The Field Director (s), All Tiger Reserves.
2. The Inspector General of Forests (WL), MoEF&CC, New Delhi
3. The IGF/ AIGF, NTCA Regional Offices, Guwahati, Nagpur & Bangalore.
4. PS to ADG (PT) & MS (NTCA).

*OK
19/11/18
30/11/18*

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

पर्यावरण परिसर, ई-5 सेक्टर, अरेरा कालोनी, भोपाल

अधिसूचना

भोपाल दिनांक 15 जून 2017

कमांक 7.89...म.प्र.प्रदूषण नियंत्रण बोर्ड के राज्य बोर्ड की 141 वीं बैठक दिनांक 15 जुलाई 2016 में मध्य प्रदेश में उद्योगों का लाल, नारंगी, हरी एवं व्हाइट श्रेणी में वर्गीकरण स्वीकृत किया गया है।

उक्त वर्गीकरण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा पत्र कमांक B-29012/ESS(CPA)/2015-16 दिनांक 07/03/2016 द्वारा देश के समस्त राज्य बोर्ड को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 व वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 की धारा 18 (1)(बी) के अंतर्गत निर्देश जारी कर जल प्रदूषण स्कोर निर्धारण, वायु प्रदूषण स्कोर निर्धारण तथा खतरनाक अपशिष्ट स्कोर निर्धारण हेतु दी गई गाइडलाइंस अनुसार उद्योगों के Environmental Pollution Index (EPI) के आधार पर लाल (Red)] नारंगी (Orange) हरा (Green), श्वेत (White), श्रेणी का वर्गीकरण निम्नानुसार Pollution Index (PI) स्कोर के आधार पर किया गया है।

9. लाल (Red)- PI स्कोर 60 और 60 से अधिक।

10. नारंगी (Orange)- PI स्कोर 41 से 59 तक।

11. हरा (Green)- PI स्कोर 21 से 40 तक।

12. श्वेत (White)- PI स्कोर 20 तक।

➤ उपरोक्त वर्गीकरण Pollution Index (PI) के आधार पर है, जो परिवर्तनीय है।

➤ उपरोक्त संभावित वर्गीकरण लागू होने के पश्चात् पूर्व नोटिफिकेशन एवं दिनांक 1/04/2015 का नोटिफिकेशन निरस्त माना जावेगा।

➤ उद्योगों के पंजीयन के समय वर्गीकरण हेतु उपरोक्त Pollution Index (PI) का आकलन किया जायेगा।

➤ उद्योगों का व्हाइट कटेगरीजेशन संबंधी अधिसूचना दिनांक 4551 दिनांक 27/12/2016 जारी की जा चुकी है।

तदनुसार मध्य प्रदेश में उद्योगों के लाल, नारंगी, एवं हरी श्रेणी में वर्गीकरण संबंधी पूर्व आदेश दिनांक 10/4/2016 को निरस्त करते हुये राज्य बोर्ड की 141 वीं बैठक में लिये गये निर्णय अनुसार उद्योगों का लाल, नारंगी एवं हरी श्रेणी वर्गीकरण निम्नानुसार किया जाता है :-

RED

Sr. No.	Industries/activities/projects
1	Isolated storage of hazardous chemicals (as per schedule of Manufacture, Storage & Import of Hazardous Chemicals Rules, 1989 as amended)
2	Automobiles Manufacturing (integrated facilities, metal finishing)
3	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste (M &TBM) rules, 2016- Items namely- Spent cleared metal catalyst containing, copper, Spent cleared catalyst containing zinc.
4	Manufacturing of Lubricating oils, greases or petroleum based products.
5	DG set of capacity > 5 MW
6	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black
7	Lead acid battery manufacturing (excluding assembling & charging of acid lead battery in micro scale)
8	Rock Phosphate processing plant
9	Power generation plant except wind and Solar renewable power plant of all capacities and Mini Hydel power plant of capacity <25MW
10	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste Rules 2016- Items namely-Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt.
11	Processes involving chlorinated hydrocarbons
12	Sugar (excluding Khandsari)
13	Fibre glass production and processing (excluding moulding)
14	Fire Crackers manufacturing and Bulk storage facilities.
15	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of H & OW(M & TBM) rules, 2016- Items namely- Dismantlers Recycling Plants—Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and others activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.
16	Milk processing and dairy products (integrated project)
17	Phosphorous and its compounds
18	Pulp and Paper (Paper manufacturing with or without pulping)
19	Coke making, liquefaction, coal tar distillation or fuel gas making by fossil fuel
20	Manufacturing of Explosives, detonators, fuses including management and handling activities,
21	Manufacturing of Paints & Varnishes, Pigments and intermediate
22	Organic chemicals manufacturing
23	Airports and commercial Air Strips
24	Asbestos and asbestos based industries
25	Basic Chemicals, and electrochemical and its derivatives including manufacture of acids.
26	Cement (clinker plant, Cement grinding/blending)
27	Chlorates, perchlorates and peroxides
28	Chlorine, fluorine, bromine, iodine and their compounds

29	Dyes and Dye-Intermediates
30	Health-care Establishment (as defined in BMW Rules) waste water > 100 KLD or having incinerator
31	Hotels (3 Star & above) and/or Hotels having 100 rooms & above
32	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste (M & TBM) rules, 2016-Items namely- Lead acid battery plates and other lead/scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [* Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".
33	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste (M & TBM) rules, 2016-Items namely – Integrated Recycling Plants – Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.
34	Glue and gelatin
35	Mining of minrale
36	Nuclear Power Plants, Processing of Nuclear fuel, Heavy water manufacturing
37	Pesticides /Insecticides/ Fungicides/ Herbicides/ Agro chemical, (Technical) (excluding formulation)
38	Photographic films and its chemicals
39	Railway Locomotive workshops / Integrated Road transport workshop/ Authorised service centres (waste water > 100 KL per Day)
40	Yarn/ textile processing involving any effluent/ emission- generating process ,bleaching, dyeing, printing and scouring
41	Chlor-Alkali
42	Ship breaking activities
43	Oil & Gas extraction including CBM
44	Industry or process involving metal surface treatment or process such as surface coating/ pickling/ electroplating/paint stripping/paint baking/ heat treatment/using cyanide bath/ phosphating or finishing/ and anodizing/enameling/ galvanizing
45	Tanneries
46	Ports & Harbours, Jetties and Dredging Operations
47	Synthetic fibres including rayon, tyre cord, polyester filament yarn
48	Thermal Power Plants
49	Slaughter houses (As per the notification S.O.270(E) dated 26.03.2001) and meat processing industries, bone mill, processing of animal horns, hoofs and other body parts
50	Aluminum smelter
51	Copper Smelter
52	Fertilizer (Basic) (Excluding formulation).
53	Iron and Steel (involving processing from ore /scrap/integrated steel plants and/or Sponge iron units)

54	Pulp & Paper [Waste paper based units with bleaching process to manufacture writing and printing paper]
55	Zinc Smelter
56	Oil Refinery (Mineral Oil or Petro Refineries)
57	Petrochemicals (Manufacturing including processing of emulsions of oil & water and not merely use as raw material)
58	Bulk / Basic drugs and related R&D activities
59	Pulp & Paper (Large-Agro+ wood), Small Pulp & Paper (agro based-wheatstraw/rice husk)
60	Distilleries
61	Foundry operations (Capacity .> 5MT/hour)
62	Incineration plants
63	Petroleum Products manufacturing and oil/cruide oil/residues reprocessing
64	Bulk Petroleum Storage depot
65	CFL, tube light, bulb etc. (using mercury & its compound)
66	Railway station > 10,000 passenger capacity (classification as per Indian railway)
67	Common treatment and disposal facilities (CETP, CTSDf, E-Waste recycling, CBMWTF, Solvent/Acid recovery plant, MSW sanitary landfill sites, STP)
68	Ferrous and Non ferrous metal extraction involving different furnaces through melting, refining, reprocessing, casting and alloy making Capacity > 1 MT/ Hr
69	Industrial estates/ parks/ complexes/ areas/ export processing zone/ SEZs/ Biotech parks/ leather complex
70	LPG Bottling Plant
71	Producer gas plant using conventional up-drift coal gasification (linked to rolling mills , glass and ceramic industry, refractories for dedicated fuel supply) coal consumption >12MT/day
72	Laboratory chemicals involving distillation, purification process.
73	Infrastructure development project
74	Sand Mining
75	Ceramics, Refractories (coal consumption > 12 MTD)
76	Flakes from rejected PET bottles (waste water > 100 KLD)
77	Synthetic detergents and soaps
78	Automobile servicing, repairing and painting (waste water > 100 KLD)
79	(a) Building & construction projects Built up area > 20,000 Sqmt. (b) land/area development project > 50 hectare
80	Coal Washeries (Waste water > 100 KLD)
81	Fermentation industry including manufacture of yeast, beer and so on
82	Fish processing and packing (including chilling of fishes)
83	Hot mix plants (Fuel consumption more than 12kl or 12 MT per day.)
84	Tyre & tube manufacturing
85	Manufacture of Lead Glass
86	Manufacturing of Starch/Sago (waste water > 100 KLD)
87	Steel and steel products using various furnaces like blast furnaces/open hearth furnace/induction furnace/arc furnace/submerged arc furnace/basic oxygen furnace/hot rolling reheated furnace
88	Stone crushers

89	Non alcoholic beverage (soft drink) non-alcoholic products (waste water > 100 KLD)
90	Potable Alcohol (IMFL) by blending, bottling of alcohol products (waste water > 100 KLD)
91	Rolling Mill (oil or coal fired) and cold Rolling mill (Fuel > 12 MTD)
92	Bank Note Press
93	Thermocol manufacturing (Fuel as Coal > 12 MTD)
94	Vegetable oils refineries / hydrogenation
95	Synthetic resins
96	Synthetic rubber excluding moulding
97	Parboiled rice mills (Waste water > 100 KLD)
98	Surgical cotton (waste water > 100 KLD)
99	Tilli processing
100	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste Rules 2016- Items namely –Brass Dross “Copper Dross, Dross Copper Oxide Mill Scale, “Copper Reverts, Cake & Residues” Waste Copper and copper alloys in dispersible form “Slags from copper processing for further processing or refining “Insulated Copper Wire” “Scrap/copper with PVC sheathing including ISRI-code material namely “Druid” “Jelly filled Copper cables” Zinc Dross-Hot dip Galvanizers SLAB” Zinc Dross-Bottom Dross” Zinc ash/Skimming arising from galvanizing and die casting operations.Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining. Zinc ash and residues including zinc alloy residues in dispersible form fuel consumption >12kl or 12MT per day.
101	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW & other waste (M &TBM) rules, 2016- used oils -as per specifications prescribed from time to time fuel consumption >12kl/12 MT per day.
102	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule IV of HW & other waste (M &TBM) rules, 2016- waste oils -as per specifications prescribed from time to time fuel consumption >12kl or 12MT per day.
103	Mining of Ore beneficiation

ORANGE

Sr. No.	Industries/activities/projects
1	Dismantling of rolling stocks(wagons/coaches)
2	Bakery & confectionery units with production capacity > 1 TPD (with ovens/furnaces)
3	Chanachur and laddoo from puffed and beaten rice (muri and chiwra)using husk fired oven
4	Coated electrode manufacturing
5	Compact disc, computer floppy & cassette manufacturing/ reel manufacturing
6	Flakes from rejected PET bottles (waste water < 100 KLD)
7	Food & food processing including fruits & vegetable processing
8	Jute processing without dyeing
9	Manufacturing of silica gel (without furnace)
10	Manufacturing of toothpowder, toothpaste, talcum powder and other cosmetic items
11	Printing or etching of glass sheet using hydrofluoric acid
12	Silk screen printing, Saree printing by wooden blocks

13	Synthetic detergents and soaps (Only by mixing)
14	Thermometer making
15	Cotton spinning and weaving (medium and large scale)
16	Fabrication Process (with spray painting)
17	Aluminium and copper extraction from scrap using oil fired furnace (only dry process & Electric Furnace)
18	Automobile servicing, repairing and painting
19	Ayurvedic , Unani and Homeopathic medicine manufacturing (With Boiler)
20	Brickfields (excluding fly ash brick)
21	(a) Building & construction projects > 5,000 Sq. mtr. built up area <20,000 Sqmt. (b) land/area development project < 50 hectare and >= 05 hectare
22	Ceramics, Refractories (coal consumption less than 12 MTD)
23	Coal Washeries
24	Milk chilling
25	DG Set of capacity (1 to 5 MW)
26	Dry Coal / mineral processing, industries involving ore sintering, pelletisation, grinding, pulverization etc.
27	Ferrous and Non ferrous metal extraction involving different furnaces through melting, refining, reprocessing, casting and alloy making (up to 1 MT/hour)
28	Fertiliser (granulation and formulation only)
29	Fish feed, poultry feed and cattle feed
30	Fish processing and packing (excluding chilling of fishes)
31	Forging of ferrous & non-ferrous metal (using oil or gas fired boilers)
32	Formulation/paletization of camphor tablets, naphthalene balls from camphor/naphthalene powders
33	Glass, ceramic, earthen potteries and tile manufacturing using oil or gas fired kiln. Coating on glasses using cerium fluoride, magnesium fluoride etc.
34	Gravure printing, digital printing on flex, vinyl etc.
35	Heat treatment using oil fired furnace (excluding cyaniding)
36	Hotels (Less than 3 star); Hotels having > 20 rooms and less than 100 rooms
37	Ice cream
38	Industry or process involving foundry operations
39	Lime manufacturing (using lime kiln)
40	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M.H& TBM) rules, 2008- Items namely Paint and ink Sludge/residues.
41	Liquid floor cleaner, black phenyl, liquid soap, glycerol monostearate manufacturing (only by mixing)
42	Manufacture of Glass
43	Manufacturing of iodized salt from crude/raw salt
44	Manufacture of mirror from sheet glass
45	Manufacturing of mosquito repellent coil
46	Manufacturing of Starch/Sago
47	Mechanized laundry
48	Modular wooden furniture from particle board , MDF, sawn timber etc, Ceiling tiles/partition board from saw dust, wood chips etc. & other agricultural waste using synthetic adhesive resin, wooden box making
49	New Highway construction projects

50	Non alcoholic beverage (soft drink) non-alcoholic products (waste water < 100 KLD)
51	Paint blending & mixing (Ball mill)
52	Paint and varnishes (blending & mixing)
53	Plyboard manufacturing (including veneer & laminate) with oil fired boiler/ thermic fluid heater (without resin plant)
54	Potable Alcohol (IMFL) by blending, bottling of alcohol products (waste water < 100 KLD)
55	Printing ink manufacturing (formulation only)
56	Printing press (News print & Packing material)
57	Reprocessing of waste plastic (including PVC)
58	Rolling Mill (oil or coal fired) and cold Rolling mill
59	Spray painting, paint baking, paint stripping (Job work)
60	Surgical and medical products involving prophylactics and latex
61	Tephlon based products
62	Thermocol manufacturing
63	Tobacco products including cigarettes and tobacco processing
64	Transformer repairing/manufacturing(dry process only)
65	Tyres and tubes vulcanization/hot retreading
66	Vegetable oils solvent extraction
67	Wire drawing & Wire netting
68	Dry cell battery (excluding manufacturing of electrodes) & assembling & charging of acid lead battery in micro scale [<Rs. 25 lakhs]
69	Pharmaceutical formulation
70	Cashew nut processing
71	Coffee seed processing
72	Parboiled rice mills (more than 10 TPD)
73	Foam manufacturing
74	Producer gas plant using conventional up-drift coal gasification (linked to rolling mills , glass and ceramic industry, refractories for dedicated fuel supply)
75	Guar and guar gum
76	laboratory – wares
77	Malted food
78	Cutting sizing and polishing of granite, kota stone and other stones
79	Gems jewellery except tiny unit
80	Marrige Garden/ Restaurant/Banquet Hall > 36 seats or 100 Sqm area
81	Water treatment plant (>1 MLD)
82	Food additives, nutrients and flavours
83	Fragrances and industrial perfumes.
84	Manufacturing of Plaster of paris
85	Washing of used sand by hydraulic discharge
86	Health-care Establishment (as defined in BMW Rules) waste water < 100 KL per Day and without incinerator
87	Railway Locomotive workshops / Integrated Road transport workshop/ Authorised service centres (waste water < 100 KL per Day)
88	Commercial Dairy Farms (Cow /Baffalo > 25 nos)
89	Surgical cotton (Waste Water <100KLD)
90	Smokeless coal briquets

91	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M,H& TBM) rules, 2008- used oils -as per specifications prescribed from time to time
92	Industries engaged in recycling/reprocessing /recovery/reuse of Hazardous Waste under schedule iv of HW (M,H& TBM) rules, 2008- waste oils -as per specifications prescribed from time to time
93	Dairy and dairy products (small scale)
94	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste Rules 2016- Items namely –Brass Dross “Copper Dross, Dross Copper Oxide Mill Scale, “Copper Reverts, Cake & Residues” Waste Copper and copper alloys in dispersible form “Slags from copper processing for further processing or refining “Insulated Copper Wire” “Scrap/copper with PVC sheathing including ISRI-code material namely “Druid” “Jelly filled Copper cables” Zinc Dross-Hot dip Galvanizers SLAB” Zinc Dross-Bottom Dross” Zinc ash/Skimming arising from galvanizing and die casting operations.Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining. Zinc ash and residues including zinc alloy residues in dispersible form.
95	Steel and steel products using various furnaces like blast furnaces/open hearth furnace/induction furnace/arc furnace/submerged arc furnace/basic oxygen furnace/hot rolling reheated furnace (If not covered under EC)
96	Hot mix plants Fule Counsption <12 kl or 12 mt per day
97	Shot/ sand/Grit Blasting
98	Railway Station/ Bus Stand > 2000 but < 1000Pasenger Capacity

GREEN

Sr. No.	Industries/activities/projects
1	Aluminium/ Stainless Steel / Brass / Bell Metal Copper utensils from circles. by pressing only (dry mechanical operation)
2	Ayurvedic, Unani and Homeopathic medicine (without boiler)\
3	Bakery /confectionary/ Sweets production (with production capacity <1tpd with oil, gas or electrical oven)
4	Biaxially oriented PP film along with metalising operation (extrusion process involving cooling water recirculation)
5	Biomass Briquettes (sun drying)without using toxic or hazardous wastes
6	Blending of melamine resins & different powder additives by physical mixing
7	Candy /Confectionary / Toffee
8	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boiler)
9	Carpentry and wooden furniture manufacturing workshop (excluding saw mill) with the help of electrical (motorized) machines such as electric wood planner, steel saw cutting circular blade etc.
10	Cement products (without using Asbestos) like pipe, pillar, jafri, well ring, blocks/tiles etc. (>1 TPD)
11	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)
12	Chilling plant, cold storage and Ice making
13	Coke briquetting (sun drying)
14	Cotton spinning & weaving (small scale)
15	Daal Mills
16	Decoration of ceramic cups & plates by electric furnace
17	Digital printing on PVC cloth

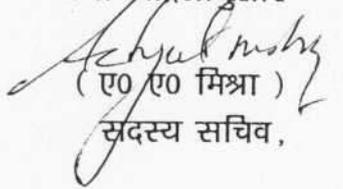
18	Facility of handling, storage and transportation of food grains in bulk.
19	Flour mills (excluding Domestic Aatta Chakki)
20	Glass, ceramic, earthen potteries and tile manufacturing using electrical kiln or not involving fossil fuel kilns
21	Glue from starch (physical mixing)
22	Gold and Silver smithy (purification with acid, smelting operation and sulfuric acid polishing operation) (using > 1 liter of Sulphuric Acid / Nitric Acid per day)
23	Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.
24	Insulation and other coated papers (excluding paper or pulp manufacturing) manufacturing
25	Leather footwear and leather products (excluding tanning and hide processing) except cottage scale
26	Lubricating oils, greases or petroleum based products (only blending at normal temperature)
27	Manufacturing of pasted veneers without using boiler or Thermic Fluid Heater or by sun-drying
28	Oil mill ghani & extraction (no hydrogenation/refining)
29	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn
30	Phenyl/ Toilet cleaner formulation & Bottling
31	Polythene & plastic processed products manufacturing (virgin plastics)
32	Poultry, hatchery, Piggery
33	Power looms (without dyeing and bleaching)
34	Puffed rice (muri / Poha) (using Agro waste, oil, gas or electrical heating system)
35	Pulverisation of bamboo and scrap wood
36	Ready mix cement concrete
37	Reprocessing of waste cotton
38	Arva Rice mill & rice hullers
39	Rolling Mill (gas fired) and cold Rolling mill
40	Rubber goods industry (with gas operated baby boiler only)
41	Saw mill operation
42	Soap manufacturing (Handmade without steam boiling)
43	Spice grinding (> 05 HP motor)
44	Steel furniture without spray painting
45	Steeping and processing of grains
46	Tyres and tubes retreading (without boiler)
47	Chilling plant and Ice making without use of ammonia
48	CO ₂ recovery
49	Distilled water (without boiler)with electricity as source of heat (> 1 KLD)
50	Hotels (upto 20 rooms)
51	Manufacturing of optical lenses (using electrical furnace)
52	Mineralized/packageged drinking water
53	Tamarind powder manufacturing
54	Cutting, sizing and polishing of stones service industries
55	Emery powder(fine dust of sand) manufacturing
56	Fly ash export, transport and disposal facilities. (Excluding Ash Dyke)
57	Mineral stack yards/Railway sidings

58	Cutting, sizing of flag stones
59	Oil and gas transportation pipeline (Small Gas based power plant upto 5MW)
60	Seasoning of wood in steam heated chamber.
61	Synthetic detergent formulation
62	Tea processing (without boiler)
63	Automobile fuel outlet (only dispensing)
64	Diesel Generator sets (15 KVA to 1 MVA)
65	Diesel pump repairing & servicing stations
66	Fly ash bricks/blocks manufacturing
67	Polythene, Plastic processed goods & Toys and PVC goods through extrusion moulding
68	PU/PVC Footwear Manufacturing
69	Khandsari sugar / Jaggery (Using Boiler)
70	Organic nutrients
71	Metal handicraft unit having furnaces or chemical treatment facility.
72	Pulverizing units
73	Wet mix macadam
74	Yarn and textile manufacturing/processing not involving scouring, bleaching, dyeing, printing or any effluent/emission generating process including spinning /weaving unit.
75	Stone carving unit using power more than 10 hp
76	Leather cutting and stitching (more than 50 machines and using motor)
77	Solar power generation through solar photovoltaic cell, wind power, mini hydel power (>25 MW)
78	Cotton ginning and pressing

नोट-1 उपरोक्त वर्गीकरण के संबंध में विस्तृत जानकारी हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी फायनल डाक्यूमेंट दिनांक 29/12/2016 का अवलोकन किया जा सकता है।

2 उपरोक्त वर्गीकरण Pollution Index (PI) के आधार पर है, जो 2019-20 तक के लिये निर्धारित है। वर्ष 2019-20 के पश्चात् उक्त वर्गीकरण में परिवर्तन हेतु उद्योगों से प्राप्त अभ्यावेदनों पर सदस्य सचिव की अध्यक्षता में गठित समिति द्वारा विचार किया जायेगा जिस पर अध्यक्ष, म.प्र.प्रदूषण नियंत्रण बोर्ड का निर्णय अंतिम होगा।

म.प्र.प्रदूषण नियंत्रण बोर्ड के नाम से
तथा आदेशानुसार


(ए० ए० मिश्रा)
सदस्य सचिव,

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

पर्यावरण परिसर, ई-5 सेक्टर, अरेरा कालोनी, भोपाल

अधिसूचना

भोपाल दिनांक 10 दिसम्बर 2021

क्रमांक 1607.. केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा जल एवं वायु अधिनियम की धारा 18 (1)(बी) के अंतर्गत मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड को जारी निर्देशों के अनुपालन में प्रदूषणकारी गतिविधियों से उत्पन्न जल, वायु तथा खतरनाक अपशिष्ट के स्कोर निर्धारण हेतु दी गई गाइडलाइंस Environmental Pollution Index (EPI) के आधार पर म.प्र.प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 17/12/2016 एवं 15/6/2017 को जारी अधिसूचनाओं को अधिकमित करते हुये उद्योग/संस्थान का लाल, नारंगी, हरा एवं सफेद वर्गीकरण निम्नानुसार किया जाता है :-

RED CATEGORY

Sr.	Industries/activities/projects
	Highly polluting 17 type
1	Aluminum smelter
2	Bulk / Basic drugs and related R&D activities
3	Cement (clinker plant, Cement grinding/blending)
4	Chlor-Alkali
5	Copper Smelter
6	Distilleries
7	Dyes and Dye-Intermediates
8	Fertilizer (Basic) (Excluding formulation).
9	Iron and Steel (involving processing from ore /scrap/integrated steel plants and/or Sponge iron units)
10	Oil Refinery (Mineral Oil or Petro Refineries)
11	Pesticides /Insecticides/ Fungicides/ Herbicides/ Agro chemical, (Technical) (Excluding formulation)
12	Petrochemicals (Manufacturing including processing of emulsions of oil & water and not merely use as raw material)
13	Pulp & Paper (Large-Agro+ wood), Small Pulp & Paper (agro based-wheatstraw/rice husk)
14	Sugar (excluding Khandsari)
15	Tanneries
16	Thermal Power Plants
17	Zinc Smelter
	Other Red Category
18	Airports and commercial Air Strips
19	Asbestos and asbestos based industries
20	Automobile servicing, repairing and painting (waste water > 100 KLD)
21	Automobiles Manufacturing (integrated facilities, metal finishing)
22	Bank Note Press
23	Basic Chemicals and electrochemical and its derivatives including manufacture of acids.
24	Building & construction projects Built up area > = 20,000 Sqmt. / Land/area development project > =50 hectare
25	Bulk Petroleum Storage depot
26	Ceramics, Refractories (coal consumption > 12 MTD)
27	CFL, tube light, bulb etc. (using mercury & its compound)
28	Chlorates, perchlorates and peroxides
29	Chlorine, fluorine, bromine, iodine and their compounds
30	Coal Washeries (Waste water > 100 KLD)
31	Coke making, liquefaction, coal tar distillation or fuel gas making by fossil fuel
32	Common treatment and disposal facilities (CETP, CTSDf, E-Waste recycling, CBMWTF, Solvent/Acid recovery plant, MSW, sanitary landfill sites, STP)
33	Dg set of capacity > 5 MW

34	Fermentation industry including manufacture of yeast, beer and so on
35	Ferrous and Non ferrous metal extraction involving different furnaces through melting, refining, reprocessing, casting and alloy making Capacity > 1 MT/ Hr
36	Fibre glass production and processing (excluding moulding)
37	Fire Crackers manufacturing and Bulk storage facilities.
38	Fish processing and packing (including chilling of fishes)
39	Flakes from rejected PET bottles (waste water > 100 KLD)
40	Foundry operations (Capacity .> 5MT/hour)
41	Glue and gelatin
42	Health-care Establishment (as defined in BMW Rules) waste water > 100 KLD or having incinerator
43	Hot mix plants (Fuel consumption > 12kl/MT per day.)
44	Hotels (3 Star & above) and/or Hotels having 100 rooms & above
45	Importer of hazardous waste
46	Incineration plants
47	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black
48	Industrial estates/ parks/ complexes/ areas/ export processing zone/ SEZs/ Biotech parks/ leather complex
49	Industry or process involving metal surface treatment or process such as surface coating/ pickling/ electroplating/paint stripping/paint baking/ heat treatment/using cyanide bath/ phosphating or finishing/ and anodizing/enameling/ galvanizing
50	Infrastructure development project like highways, Railways, Metro rails
51	Isolated storage of hazardous chemicals (as per schedule of Manufacture, Storage & Import of Hazardous Chemicals Rules, 1989 as amended)
52	Laboratory chemicals involving distillation, purification process.
53	Lead acid battery manufacturing (excluding assembling & charging of acid lead battery in micro scale)
54	LPG Bottling Plant
55	Manufacture of Lead Glass
56	Manufacturing of Explosives, detonators, fuses including management and handling activities,
57	Manufacturing of Paints & Varnishes, Pigments and intermediate
58	Manufacturing of Starch/Sago (waste water > 100 KLD)
59	Manufacturing of Lubricating oils, greases or petroleum based products.
60	Milk processing and dairy products (integrated project)
61	Mining of mineral
62	Non alcoholic beverage (soft drink) non-alcoholic products (waste water > 100 KLD)
63	Nuclear Power Plants, Processing of Nuclear fuel, Heavy water manufacturing
64	Oil & Gas extraction including CBM
65	Ore beneficiation
66	Organic chemicals manufacturing
67	Parboiled rice mills (Waste water > 100 KLD)
68	Petroleum Products manufacturing and oil/cruide oil/residues reprocessing
69	Phosphorous and its compounds
70	Photographic films and its chemicals
71	Ports & Harbours, Jetties and Dredging Operations
72	Potable Alcohol (IMFL) by blending, bottling of alcohol products (waste water > 100 KLD)
73	Power generation plant except wind and Solar renewable power plant of all capacities and Mini Hydel power plant of capacity<25MW
74	Processes involving chlorinated hydrocarbons
75	Producer gas plant using conventional up-drift coal gasification (linked to rolling mills , glass and ceramic industry, refractory's for dedicated fuel supply) coal consumption >12MT/day
76	Pulp & Paper [Waste paper based units with bleaching process to manufacture writing and printing paper]
77	Pulp and Paper (waste paper based without bleaching process to manufacture kraft paper)
78	Railway Locomotive workshops / Integrated Road transport workshop/ Authorised service centres(Waste water > 100 KL per day)
79	Railway station (Waste water ≥ 100 KLD)
80	Rock Phosphate processing plant
81	Rolling Mill (oil or coal fired) and cold Rolling mill (Fuel > 12 MTD)
82	Sand Mining
83	Ship breaking activities
84	Slaughter houses (As per the notification S.O.270 (E) dated 26.03.2001) and meat processing industries, bone mill, processing of animal horns, hoofs and other body parts
85	Stand alone analytical testing laboratory

86	Stand alone Sewage Treatment Plant (>100 KLD)
87	Stand alone Water Treatment Plant (> 10 MLD)
88	Steel and steel products using various furnaces like open hearth furnace/induction furnace/arc furnace/submerged arc furnace/basic oxygen furnace/hot rolling reheated furnace
89	Stone crushers
90	Surgical cotton (waste water \geq 100 KLD)
91	Synthetic detergents and soaps
92	Synthetic fibres including rayon, tyre cord, polyester filament yarn
93	Synthetic resins
94	Synthetic rubber excluding moulding
95	Thermocol manufacturing (Fuel as Coal > 12 MTD)
96	Tilli processing
97	Transporter of hazardous waste
98	Tyre & tube manufacturing
99	Tyre pyrolysis
100	Utilization of hazardous waste under Rule-9 of Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016.
101	Vegetable oils refineries / hydrogenation
102	Yarn/ textile processing involving any effluent/ emission- generating process ,bleaching, dyeing, printing and scouring

ORANGE CATEGORY

Sr.	Industries/activities/projects
1	Aluminium and copper extraction from scrap using oil fired furnace (only dry process)
2	Automobile servicing, repairing and painting
3	Ayurvedic , Unani and Homeopathic medicine manufacturing
4	Bakery /confectionary/ Sweets production with production capacity >1TPD (With Ovens/Furnaces)
5	Brickfields /Brick Tiles / Kavelu etc. (excluding fly ash brick)
6	(a). Building and construction project built up area > 5000 sq.m < 20,000 sq.m., (b). land/area development area projects < 50 Ha. and > 05 Ha and waste water < 100KLD.
7	Cashew nut processing
8	Ceramics, Refractories (coal consumption less than 12 MTD)
9	Chanachur and laddoo from puffed and beaten rice (muri and chiwra)using husk fired oven
10	Coal Washeries
11	Coated electrode manufacturing
12	Coffee seed processing
13	Commercial Dairy Farms (Cow /Buffalo > 25 nos)
14	Compact disc, computer floppy & cassette manufacturing/ reel manufacturing
15	Cotton spinning and weaving (medium and large scale)
16	Cutting sizing and polishing of granite, kota stone and other stones
17	Dairy and dairy products (small scale)
18	DG Set of capacity (> 1 but up to 5 MW)
19	Dry cell battery (excluding manufacturing of electrodes) & assembling & charging of acid lead battery in micro scale [<Rs. 25 lakhs]
20	Dry Coal / mineral processing, industries involving ore sintering, pelletisation, grinding, pulverization etc.
21	Fabrication process (with spray painting)
22	Ferrous and Non ferrous metal (excluding Heavy metals) extraction involving different furnaces through melting, refining, reprocessing, casting and alloy making (up to 1 MT/hour)
23	Fertiliser (granulation and formulation only)
24	Fish feed, poultry feed and cattle feed
25	Fish processing and packing (excluding chilling of fishes)
26	Flakes from rejected PET bottles (waste water < 100 KLD)
27	Foam manufacturing
28	Food & food processing including fruits & vegetable processing
29	Food additives, nutrients and flavours
30	Forging of ferrous & non-ferrous metal (using oil or gas fired boilers)
31	Formulation/paletization of camphor tablets, naphthalene balls from camphor/naphthalene powders
32	Fragrances and industrial perfumes.
33	Gems jewellery except tiny unit
34	Glass, ceramic, earthen potteries and tile manufacturing using oil or gas fired kiln, Coating on glasses using cerium fluoride, magnesium fluoride etc.

35	Gravure printing, digital printing on flex, vinyl
36	Guar and guar gum
37	Health-care Establishment (as defined in BMW Rules) waste water < 100 KL per Day and without incenerator
38	Heat treatment using oil fired furnace (excluding cyaniding)
39	Hot mix plants fuel Conception <12 Kl or 12 Mt. per day.
40	Hotels (Less than 3 star); Hotels having > 20 rooms and < 100 rooms
41	Ice cream
42	Industries engaged in recycling/reprocessing /recovery/reuse of Hazardous Waste under schedule iv of HW (M,H& TBM) rules, 2008- waste oils -as per specifications prescribed from time to time
43	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW & other waste Rules 2016- Items namely –Brass Dross “Copper Dross, Dross Copper Oxide Mill Scale, “Copper Reverts, Cake & Residues” Waste Copper and copper alloys in dispersible form “Slags from copper processing for further processing or refining “Insulated Copper Wire” “Scrap/copper with PVC sheathing including ISRI-code material namely “Druid” “Jelly filled Copper cables” Zinc Dross-Hot dip Galvanizers SLAB” Zinc Dross-Bottom Dross” Zinc ash/Skimming arising from galvanizing and die casting operations.Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining. Zinc ash and residues including zinc alloy residues in dispersible form.
44	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M,H& TBM) rules, 2008- used oils -as per specifications prescribed from time to time
45	Industries engaged in recycling/reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M,H& TBM) rules, 2008- Items namely Paint and ink Sludge/residues.
46	Industry or process involving foundry operations
47	Jute processing without dyeing
48	laboratory – wares
49	Lime manufacturing (using lime kiln)
50	Liquid floor cleaner, black phenyl, liquid soap, glycerol monostearate manufacturing (only by mixing)
51	Malted food
52	Manufacture of Glass
53	Manufacture of mirror from sheet glass
54	Manufacturing of iodized salt from crude/raw salt
55	Manufacturing of mosquito repellent coil
56	Manufacturing of Plaster of paris
57	Manufacturing of silica gel (without furnace)
58	Manufacturing of Starch/Sago
59	Manufacturing of toothpowder, toothpaste, talcum powder and other cosmetic items
60	Marrige Garden/ Restaurant/Banquet Hall > 36 seats or 100 Sqm area
61	Mechanized laundry using boiler.
62	Milk chilling
63	Modular wooden furniture from particle board , MDF, swan timber etc, Ceiling tiles/partition board from saw dust, wood chips etc. & other agricultural waste using synthetic adhesive resin, wooden box making
64	New Highway construction projects
65	Non alcoholic beverage (soft drink) non-alcoholic products (waste water < 100 KLD)
66	Paint and varnishes (blending / mixing / Ball mill)
67	Paint blending & mixing (Ball mill)
68	Parboiled rice mills (more than 10 TPD)
69	Pharmaceutical formulation
70	Plyboard manufacturing including veneer & laminate with oil fired boiler/ thermic fluid heater (without resin plant)
71	Potable Alcohol (IMFL) by blending, bottling of alcohol products (waste water < 100 KLD)
72	Printing ink manufacturing (formulation only)
73	Printing or etching of glass sheet using hydrofluoric acid
74	Printing press (News print & Packing material)
75	Producer gas plant using conventional up-drift coal gasification (linked to rolling mills , glass and ceramic industry, refractories for dedicated fuel supply)
76	Railway Locomotive workshops / Integrated Road transport workshop/ Authorised service centres (waste water < 100 KL per Day)
77	Railway station (Waste water > 10 KLD but < 100 KLD)
78	Reprocessing of waste plastic (including PVC)
79	Rolling Mill (oil or coal fired) and cold Rolling mill

80	Shot/ Sand/ Grit blasting.
81	Silk screen printing, Saree printing by wooden blocks
82	Smokeless coal briquettes
83	Spray painting, paint baking, paint stripping (Job work)
84	Steel and steel products using various furnaces like open hearth furnace/induction furnace/arc furnace/submerged arc furnace/basic oxygen furnace/hot rolling reheated furnace (If not covered under EC)
85	Surgical and medical products involving prophylactics and latex
86	Surgical cotton (Waste water < 100 KLD)
87	Synthetic detergents and soaps (Only by mixing)
88	Scrapping Centers (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.)/ Dismantling of rolling stocks (wagons/coaches) a. Collection, De-Pollution, Dismantling Centers and Shredding Centers. b. Collection, De-Pollution, and Dismantling Centers. c. Shredding Centers (can include white goods*/other scraps also)
89	Tephlon based products
90	Thermocol manufacturing
91	Thermometer making
92	Tobacco products including cigarettes and tobacco processing
93	Transformer repairing/manufacturing(dry process only)
94	Tyres and tubes vulcanization/hot retreading
95	Vegetable oils solvent extraction
96	Washing of used sand by hydraulic discharge
97	Stand alone Water Treatment Plant (> 1 MLD but ≤ 10 MLD)
98	Wire drawing & Wire netting
99	Almirah , Grill Manufacturing (with spray painting)
100	Compressed/Refined Bio-Gas, Bio-Diesel etc. Production from Bio-degradable Wastes etc.
101	Construction and demolition (C&D) Waste Processing Plant.
102	Gold Assaying & Hallmarking Centers
103	Lead oxides/ Lead plates and its derivatives. (directly from metal)
104	Pesticides /Insecticides/ Fungicides/ Herbicides/ Agro chemical (only formulation)
105	Stand alone Sewage Treatment Plant (> 50 KLD but ≤ 100 KLD)
106	Decoration of ceramic cups & plates etc. by other than electric / gas furnace
107	Foundry operations (Capacity ≤ 5MT/hour)
108	Mechanized laundry without boiler (Waste water ≥ 100 KLD).

GREEN CATEGORY

Sr.	Industries/activities/projects
1	Aluminum / Stainless Steel / Brass / Copper utensils other than domestic purpose etc. by pressing only (dry mechanical operation)
2	Arva Rice mill & rice hullers
3	Automobile fuel outlet (only dispensing)
4	Ayurvedic, Unani and Homeopathic medicine (without boiler)
5	Bakery /confectionary/ Sweets production (with production capacity > 100 kg but ≤1TPD)
6	Biomass Briquettes without using toxic or hazardous wastes
7	Blending of melamine resins & different powder additives by physical mixing
8	Candy / Confectionary / Toffee
9	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boiler)
10	Carpentry and wooden furniture manufacturing workshop (excluding saw mill) with the help of electrical (motorized) machines such as electric wood planner, steel saw cutting circular blade etc.
11	Cement products (without using Asbestos) like pipe, pillar, jafri, well ring, blocks/tiles etc. (> 1 TPD)
12	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)
13	Chilling plant and Ice making without use of ammonia
14	Chilling plant, cold storage and Ice making
15	CO ₂ recovery
16	Coke briquetting (sun drying)
17	Cotton ginning and pressing
18	Cotton spinning & weaving (small scale)
19	Cutting, sizing and polishing of stones service industries
20	Cutting, sizing of flag stones
21	Daal Mills

22	Decoration of ceramic cups & plates etc. by electric/gas furnace (Investment > Rs. 1 Crore)
23	Diesel Generator sets (15 KVA to 1 MVA)
24	Diesel pump repairing & servicing stations
25	Digital printing on PVC cloth
26	Distilled water (without boiler)with electricity as source of heat (> 1 KLD)
27	Emery powder(fine dust of sand) manufacturing
28	Facility of handling, storage and transportation of food grains in bulk.
29	Flour mills (excluding Domestic Aatta Chakki)
30	Fly ash bricks/blocks manufacturing (Investment > Rs.1 Crores)
31	Fly ash export, transport and disposal facilities. (Excluding Ash Dyke)
32	Glass, ceramic, earthen potteries and tile manufacturing using electrical kiln or not involving fossil fuel kilns
33	Glue from starch (physical mixing)
34	Gold and Silver smithy (purification with acid, smelting operation and sulfuric acid polishing operation)
35	Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.
36	Hotels (> 10 rooms but < 20 rooms)
37	Insulation and other coated papers (excluding paper or pulp) manufacturing
38	Khandsari sugar / Juggery (Using Boiler)
39	Leather cutting and stitching (more than 50 machines and using motor)
40	Leather footwear and leather products (excluding tanning and hide processing) except cottage scale
41	Lubricating oils, greases or petroleum based products (only blending at normal temperature)
42	Manufacturing of optical lenses (using electrical furnace)
43	Manufacturing of pasted veneers without using boiler or Thermic Fluid Heater or by sun-drying
44	Metal handicraft unit having furnaces or chemical treatment facility.
45	Mineral stack yards/Railway sidings
46	Mineralized/packaged drinking water
47	Oil and gas transportation pipeline (Small Gas based power plant upto 5MW)
48	Oil mill ghani & extraction (no hydrogenation/refining)
49	Organic nutrients
50	Packing materials manufacturing from non asbestos fiber, vegetable fibre yarn
51	Phenyl/ Toilet cleaner formulation & Bottling
52	Polypropylene (PP) film along with metalizing operation
53	Polythene & plastic processed products manufacturing (virgin plastics)
54	Polythene, Plastic processed goods & Toys and PVC goods through extrusion moulding
55	Poultry, hatchery, Piggery
56	Power looms (without dyeing and bleaching)
57	PU/PVC Footwear Manufacturing
58	Puffed rice (muri / Poha) (using Agro waste, oil, gas or electrical heating system)
59	Pulverisation of bamboo and scrap wood
60	Pulverizing units
61	Ready mix cement concrete plant
62	Reprocessing of waste cotton
63	Rolling Mill (gas fired) and cold Rolling mill
64	Rubber goods industry (with gas operated baby boiler only)
65	Saw mill operation
66	Seasoning of wood in steam heated chamber.
67	Soap manufacturing (Handmade without steam boiling)
68	Mini hydel power project (>25 MW)
69	Spice grinding (> 05 HP motor)
70	Steel furniture without spray painting
71	Steeping and processing of grains
72	Stone carving unit using power more than 10 hp
73	Synthetic detergent formulation
74	Tamarind powder manufacturing
75	Tea processing (without boiler)
76	Tyres and tubes retreading (without boiler)
77	Wet mix macadam
78	Yarn and textile manufacturing/processing not involving scouring, bleaching, dyeing, printing or any effluent/emission generating process including spinning /weaving unit.
79	Engineering units / Fabrication (Investment \geq Rs. 10 crore)
80	Glass fiber products/FRP (only molding), Wind mill fiber components like blades, hub assembling

	etc.
81	Hazardous wastes from C&F, institutes/department, stores etc. like discarded/expired medicine /pesticide/FMC/expired dry powered / crackers/transformer oil /narcotics items etc.
82	Industrial gases like oxygen, nitrogen, argon etc. using physical separation technology.
83	Mechanized laundry without boiler (Waste water \geq 5 KLD but $<$ 100 KLD).
84	Non-hazardous wastes re-processing/handling/storage etc. like Plastic, Paper, Wood, Board, scrap, etc. (Actual users)
85	Product by physical mixing not covered in specific sectors (Without any chemical reaction)
86	Railway Stations (Waste Water Generation $>$ 5 KLD but \leq 10 KLD)
87	Stand alone Sewage Treatment Plant (\leq 50 KLD)
88	Stand alone Water Treatment Plant (\leq 1 MLD)
89	Storage and handling of Hazardous chemicals listed in Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989
90	Waste plastic recycler/processor
91	Gaushala (overall waste water generation $<$ 100 KLD)
92	Electronic and Electrical Equipment Refurbisher
93	Disposal of Fly Ash in dyke/ low lying area/abundant mines etc (Stand alone)
94	(a) Building & construction projects built up area $>$ 2,000 Sq. m. but \leq 5000 Sq. m. $<$ (b) land/area development project $>$ 01 Ha. but $<$ 5 Ha.

WHITE CATEGORY

उद्योगों की स्थापना अधिसूचित औद्योगिक क्षेत्र में होने तथा लागत रुपये 10 करोड से कम होने वाले उद्योगों हेतु :-

Sr.	Industries/activities/projects
1	Assembly of air coolers/conditioners, repairing & servicing.
2	Assembly of bicycles, baby carriage and other small non-motorised vehicles
3	Bailing (hydraulic Press) waste papers, plastic waste etc.
4	Bio fertilizer & bio-pesticide without using inorganic chemical.
5	Biscuit/egg trays etc. from rolled PVC/paper board sheet (using automatic vacuum forming machine)
6	Blending and packaging of Tea
7	Block making for printing without foundry
8	Chalk making from plaster of paris.
9	Compressed oxygen gas from crude liquid oxygen, Medical grade oxygen.
10	Cotton, Synthetic, Silk and woolen hosiery making (dry process only without any dyeing/washing operation (SSI & Cottage industries)
11	Diesel pump repairing & servicing dry mechanical process
12	Electric lamp (bulb), LED and CFL manufacturing by assembling only
13	Electrical & electronic items assembling other than covered under E-waste Rules, 2016
14	Engineering and fabrication units (Dry process without any heat treatment/metal surface finishing operation/painting) (Investment $<$ Rs. 10 Crores)
15	Flavoured beetle nut production/grinding. (completely dry mechanical operations)
16	Fly ash bricks/blocks manufacturing (Investment upto Rs. 1 Crores)
17	Fountain pen manufacturing by assembling only
18	Glass ampules & vials making from glass tubes.
19	Glass putty and sealant by mixing with machine only
20	Groundnut decorticating (dry)
21	Handloom/ Carpet weaving (without dyeing and bleaching operation)
22	Leather cutting and stitching (less than 50 machines and using motor)
23	Manufacturing of coir items from coconut husk
24	Manufacturing of metal caps, containers etc. by metal pressing only.
25	Manufacturing of shoe brush, wire brush, hair brush, paint brush etc
26	Medical oxygen
27	Organic and inorganic nutrients (by physical mixing)
28	Organic manure (manual mixing).
29	Packing of powdered milk
30	Paper pins and U-clips by dry process
31	Repairing of electric motor & generator dry mechanical process
32	Rope (Cotton & Plastic)
33	Scientific and mathematical instruments manufacturing
34	Solar module (Non conventional energy apparatus) manufacturing unit
35	Surgical and medical products not involving effluent/emission generating processes

36	All Solar power generation through solar photovoltaic cell
37	All wind power
38	mini hydel power (< 25 MW)
	Other
39	Agricultural services not elsewhere classified (like harvesting & threshing).
40	Button & hooks manufacturing units.
41	Computer and peripheral assembling units.
42	Ceramic products manufacturing by sun drying.
43	Common salt crushing and packing units.
44	Distributors of agricultural machinery and equipment.
45	Distributor of industrial machinery and equipment other than electrical.
46	Embroidery work, zari work and ornamental trimmings carrying units (by hand).
47	Engineering workshop, machine shop, fabrication shop, smithy shop, turning shop, cutting shop
48	Frying of dals and other cereals n.e.c.
49	Electro magnets, fans, armature, coils and electro-magnetic instruments (Assembling only).
50	Floriculture & Horticulture.
51	Inland water fishing.
52	Industrial items from engineering plastics by fabrication process only.
53	Jute and natural fiber goods making units.
54	Jute and Mesta pressing and baling units
55	Making of laces and fringes by hand.
56	Manufacturing units of Articles of paper (used as containers).
57	Manufacturing units of straw. basket ware and wicker ware.
58	Manufacturing units of blankets, shawls, carpets, rugs (only weaving).
59	Manufacturing units of purses and ladies handbags. artistic leather presentation from ready leather.
60	Manufacturing of blankets and shawls by hand.
61	Manufacturing of cotton carpets by hand.
62	Manufacturing of matches on cottage scale.
63	Manufacturing of woolen carpets by hand.
64	Manufacturing of silk carpets by hand.
65	Manufacturing of durries, drug gets and rugs by hand.
66	Manufacturing of raincoats, hats, caps and school bags.
67	Manufacturing of curtains, bed-covers and furnishings 0 hand embroidered.
68	Manufacturing of curtains, bed-covers and furnishings o hand printed (without dyeing & printing)
69	Manufacturing of crocheted made-up textile goods, except apparel.
70	Manufacturing of made-up canvas goods such as tents and sails etc.
71	Manufacturing of glass bangles.
72	Manufacturing of glass decoration pieces.
73	Manufacturing of gypsum boards.
74	Manufacturing of locks (without electroplating / anodizing).
75	Manufacturing of oil stoves (pressure and non-pressure).
76	Manufacturing of carrom boards and tables for billiards, table tennis and others.
77	Manufacturing of billiard sticks, hockey sticks, cricket bats, stumps and others.
78	Manufacturing of rackets for badminton, lawn tennis, table tennis, etc.
79	Manufacturing of balls including those of billiards.
80	Manufacturing of brushes/dusters and similar articles of feathers.
81	Manufacturing of advertising sign-boards and displays etc.
82	Manufacturing of sports kit.
83	Manufacturing of market basketry, grain storage bins, ration baskets and similar.
84	Manufacturing from cane and bamboo of shopping bags, ornament boxes.
85	Manufacturing of articles made of palm leaf, screwpine leaf and khajoor leaf.
86	Manufacturing of wooden industrial fixtures such as bobbins, spools, sewing ruler.
87	Manufacturing of wooden tool handles.
88	Manufacturing of broomsticks.
89	Manufacturing of wooden toys, decoration pieces and wooden lamp stands, etc.
90	Manufacturing of wooden agricultural implements.
91	Manufacturing of other wooden household products n.e.c.
92	Manufacturing of coir items from coconut husk
93	Manufacturing of domestic flour mill (without plating, electroplating and heat treatment).
94	Manufacturing of fork-knife, scissors.
95	Manufacturing of frames for spectacles (only assembling)
96	Manufacturing of all types of threads, cordage, twines etc.
97	Manufacturing of weighing machines.

98	Manufacturing of coir rope and cordage.
99	Manufacturing of other rope and cordage including that of jute / mesta and coir.
100	Manufacturing of nets (except mosquito nets).
101	Manufacturing of tapes, niwar and wicks etc.
102	Manufacturing of handicraft / decorative / fancy items, n.e.c.
103	Motor Rewinding
104	Measuring / controlling / regulating instruments manufacturing units
105	Manufacturing of photo frame, mirror frame.
106	Manufacturing of boora.
107	Manufacturing of screw, nut-bolts etc.
108	Manufacturing of pickle and papad up to 500 kg/day
109	Non-Electrical machine tools manufacturing units.
110	Ocean, sea and coastal fishing.
111	Painting and decorating work for constructions.
112	Production of firewood / fuel wood (including charcoal by burning) by exploitation.
113	Pump and motor assembling units.
114	Processing of dry rice.
115	Processing of edible nuts except oil expeller.
116	Processing of groundnuts except oil expeller.
117	Printed books, Notebooks, Registers and other printed materials.
118	Printing of cloth by hand.
119	Sun drying of fruits & vegetables.
120	Sun drying of fish.
121	Salt manufacturing at cottage scale.
122	Salt quarrying and screening etc.
123	Soil conservation services.
124	Scientific services like soil testing.
125	Soil desalination services.
126	Spinning, weaving and finishing of coir textiles.
127	Spinning, weaving and finishing of sann hemp and other vegetable fibre textile.
128	Transformer assembling units.
129	Timber works such as fixing of doors, windows and panels etc.
130	Units carrying Electrical installation work for constructions.
131	Various types of Hand Tools manufacturing.
132	Warehousing of agricultural products without refrigeration.
133	Wool spinning, weaving and finishing other than in mills.
134	Weaving and finishing of cotton khadi.
135	Waste papers bailing process (hydraulic press) .
136	Body building of wooden boats & trawlers
137	Hair sizing
138	Re-packing of finished products (Dry products)
139	Safety Match sticks
140	Silk twisting (excluding dyeing & de-gumming)
141	Honey Processing
142	Import and storage of edible oil only
143	Broom Sticks manufacturing with artificial drying and bleaching without generating trade effluents.
144	Audio, Video and consumer electronic equipment assembly only
145	Beauty Parlour
146	Belt Fastner units without wet process
147	Bindi making units.
148	Bio Gas
149	Bakery /confectionary/ Sweets production (with production capacity upto 100 kg per day)
150	Book Binding.
151	Decoration of ceramic cups & plates etc. by electric/gas furnace (Investment ≤ Rs. 1 Crore)
152	Embroidery.
153	Fish Ponds
154	Floor Polish, Nail Polish, Tooth Powder, Hair Oil, Shampoo and Tooth Paste (by physical blending only)
155	General Wire Industries like wire drawing, barbed wire, Chain links, making units (without wet process and heat treatment)
156	Marketing/Industrial Consultancy/Advertising Agencies
157	Mushroom cultivation under controlled conditions/temperature
158	Preparation of Photo identify card by using video camera-laser printing

159	Sericulture units
160	Solar Energy Panel making by assembling only
161	Weigh Bridge Assembling
Cotton, Synthetic, Silk and woolen hosiery making (dry process only without any dyeing/washing operation)(SSI & Cottage industries) (White category -W-10) (162 to 744)	
162	Cotton cloth knitted Without Dyeing, Printing
163	Cotton vests knitted Without Dyeing, Printing
164	Cotton socks knitted Without Dyeing, Printing
165	Cotton undergarments knitted Without Dyeing, Printing
166	Cotton shawls knitted Without Dyeing, Printing
167	Other cotton knitted wears Without Dyeing, Printing
168	Woolen cloth knitted Without Dyeing, Printing
169	Woolen vests knitted Without Dyeing, Printing
170	Woolen socks knitted Without Dyeing, Printing
171	Woolen scarves knitted Without Dyeing, Printing
172	Woolen undergarments knitted Without Dyeing, Printing
173	Woolen caps Knitted Without Dyeing, Printing
174	Woolen shawls knitted Without Dyeing, Printing
175	Woolen gloves Without Dyeing, Printing
176	Woolen mufflers knitted Without Dyeing, Printing
177	Other Woolen knitted wears Without Dyeing, Printing
178	Silk Manmade Fiber hosiery Without Dyeing, Printing
179	Synthetic knitted socks and stocking Without Dyeing, Printing
180	Synthetic knitted underwear such as drawer Without Dyeing, Printing
181	Synthetic knitted underwear such as vest briefs Without Dyeing, Printing
182	Synthetic knitted outer wears jersey Without Dyeing, Printing & DG – set
183	Slipover pullover cardigans and jacket
184	Synthetic knitted outer wears such as slipover
185	Synthetic knitted outer wears such as jersey, slipover
186	Synthetic knitted children wear such as baby suites
187	Synthetic knitted children wear knickers frock
188	Synthetic knitted children wear outerwear
189	Synthetic knitted children wear such as baby suites, knickers
190	Synthetic knitted fabrics except high pile fabric made by silk knitting
191	Synthetic knit wear such as scarf, muffler
192	Synthetic knit wear such as scarf shawl
193	Synthetic knit wear such as scarf cap ties
194	Synthetic knit wear such as scarf jean
195	Synthetic knit wear such as scarf blouse
196	Synthetic knitted swim wear such as tunics and costume
197	Synthetic knitted shirt,
198	Synthetic knitted T-shirt,
199	Synthetic knitted sports skirts
200	Synthetic knitted collar shirt
201	Synthetic knitted hose
202	Synthetic knitted gas mantle fabric
203	Other synthetic knit wears
204	Stove Wicks
205	Readymade garments
206	Cotton belting
207	Belt lacing
208	Measuring Tapes-Cotton
Wood & Wood Products without use of powered appliances	
209	Sawn timber
210	Wooden crates
211	Tea chest plywood
212	Seasoned wood
213	Wooden sewing machine covers
214	Cable drums for AA and ACR conductors
215	Tent Poles
216	Wooden plugs
217	Handles- bamboo
218	Handles- Wooden

219	Teak fabricated round block
220	Wooden storage cupboards
221	Wooden furniture and fixtures
222	Wooden storage shelves
223	Wooden storage racks
224	Wood Wool slabs
225	Wooden doors fabrication units
226	Wooden windows fabrication units
227	Wooden packing materials
228	Wooden boxes
229	Wooden electric boards
Stationery items only by physical cutting /assembling/pasting	
230	Waxed Paper
231	Decorative Papers
232	Corrugated paper
233	Corrugated boards
234	Paper Bags
235	Composite containers (unlaminated)
236	Paper board cartons (unlaminated)
237	Paper cups
238	Paper plates
239	Paper envelopes
240	Corrugated Fibre board containers
241	Paper twines strings
242	Paper twines ropes
243	Paper-cones
244	Paper Tubes
245	Drinking straws
246	Paper napkins
247	Paper facial tissue napkins
248	Gummed Tape
249	Tele-printer rolls
250	Stencil Paper
251	Tele-Tape rolls
252	Slitting of ordinary paper into rolls
253	Slitting of ordinary paper into sheets
254	Toilet paper rolls
255	Toilet paper sheets
256	Paper straps
257	Labels of gummed paper etc
258	Stickers of gummed paper etc
259	Treated tracing paper
260	Gummed Paper for stamps
261	Gummed Paper other than for stamps
262	Sanitary towel
263	Transfer labels
264	Exercise books
265	Exercise registers
266	Letter pads
267	File covers
268	File board
269	Ball point pens
270	Pen nibs
271	Ball pens components excluding metallic tips
272	Fountain pens components excluding metallic tips
273	Pencils
274	Hand stapling machine
275	Paper pins
276	Carbon paper
277	Typewriter ribbon
278	Hand numbering machines
279	Pencil sharpeners
Leather cutting and stitching (W-22)(Without Tanning, Processing)	

280	Sole leather
281	Bun war leather
282	Katie leather
283	Picking band leather
284	Leather pickers and other leather Accessories for textile industry
285	Vegetable tanned hides Semi finished
286	Vegetable tanned skins Semi finished
287	Chrome tanned hides Semi finished
288	Chrome tanned skins Semi finished
289	Lining leather from goat skins
290	Lining leather from sheep skins
291	Laminated leather belting
292	Harness leather
293	Leather shoes
294	Leather shoes upper closed
295	Leather chapels
296	Leather sandals
297	Leather garments
298	Leather suit cases
299	Leather travel goods
300	Leather hand bags
301	Leather purses
302	Farey leather goods and other novelty items
303	Watch straps leather
304	Leather cases and covers of all types
305	Industrial leather gloves
306	Leather laces
307	Leather washers
Engineering and fabrication units (Dry process without any heat treatment/metal surface finishing operation/painting/welding) W-14	
308	Steel Almiraha
309	Food safer-Metallic
310	Meat safer-Metallic
311	Metal cabinet- All type
312	Steel trunk
313	Tin containers unpainted-upto 18 litres capacity
314	CI Buckets
315	Barrels upto 60 liter cap
316	Tin trays
317	Drums upto 60 liter cap
318	GI Bath tubs
319	Dust bins
320	Sanitary fixtures -metallic
321	Sackets end valves water pipe fittings
322	MS Pipes fittings upto 100
323	MS Storage tanks upto 15,000 litres storage capacity
324	Pressure stove
325	Wick stoves non branded
326	Lanterns
327	Signal lamps
328	Hand lamps
329	Shoe backs
330	Shoe eyelets
331	Umbrella rib stand fitting
332	Zip Plasterers, Metallic
333	Tin cutters
334	Belt Fasteners
335	Snap fasteners
336	Pilier Proof caps
337	Gun cases
338	Crown corks (except for captive consumption)
339	Doors metallic
340	ventilators metallic

341	Windows metallic
342	Rolling shutters
343	Lantern bodies
344	Lantern posts
345	Aluminum furniture
346	Adjustable beds - Hospital
347	Iron and Steel cots - All types
348	Storage cupboards - Iron and Steel
349	Rooks - All types
350	Wheel chairs for invalids
351	Steel chairs all types
352	Steel tables - hospitals
353	Steel tables all other types
354	Trolleys - Railway Platform drinking water
355	Trolleys - Iron and Steel Hospital
356	Stretchers - Iron and Steel
357	Storage bins- steel
358	Steel furniture- All other types
359	Hacksaw Frames
360	Pliers
361	Screw drivers
362	Spanners
363	Hammers
364	Anvil
365	Wood working saws
366	Wrenches
367	Knives
368	shearing blades
369	Nail pullets
370	Chisels
371	Pincurs
372	Wire cutters
373	Hand Tools for Blacksmith,
374	Other Hand Tools for carpentry,
375	Other Hand Tools for Hand forging,
376	Other Hand Tools for foundry
377	Bolts and nuts - Except high tensile and speddal types
378	Rivets of all types/including bifurcated
379	Wire adjusting screws
380	Tumbler locks
381	Pad locks
382	Safe/cabinet locks
383	Door locks
384	Locks bicycles
385	Drawer locks and suitcase locks
386	Chairs lashing
387	Perian wheels
388	Chaff cutters
389	Chaff cutter blades
390	Animal driven implements
391	Crow bars
392	Plough shears/iron ploughs
393	Cultivators
394	Disc Harrows
395	Insecticide duster - Manual
396	Insecticide sprayers - Manual
397	Forks
398	Hoes
399	Levelers
400	Mowers
401	Stainless Steel utensils
402	Pickers- Metallic
403	Hand pumps

404	Seed Treaters
405	Hand shovels
406	Sickles
407	Seed bins
408	Water lifters
409	Kodali
410	Other agricultural implements
411	Wire nails
412	Panel pins
413	Wood screws
414	Machine screws except socket head and special types
415	Gate Hooks
416	Shoe nails animal
417	Hob nails
418	Builders hardware
419	Metallic washers
420	Barbed wire
421	Vitreous enamel hollow
422	Spoons-Cutlery
423	Forks -Cutlery
424	Table knives/Household knives
425	Bread cutters
426	Other cutlery items
427	Domestic utensils - Brass
428	Domestic utensils - Bell/Metal
429	Domestic utensils Bell / Metal
430	Domestic utensils - Copper
431	Domestic utensils Iron
432	Domestic utensils - Silver
433	Domestic utensils - Bronze
434	Domestic utensils-German
435	Gas appliances such as ovens etc
436	Gas lighters-Mechanical
437	Razors
438	Safety Pins
439	Watch straps - Metallic
440	Beam Scales
441	Postal weighing scales
442	Expanded metal
443	Welded Wire metal units
444	Wire gauge metallic
445	Wire netting metallic
446	Steel Wool
447	Hair pins
448	Metal fittings for leather goods Metal fittings and garments
449	Metal fittings for garments
450	Ghamelas
451	Blacksmith bearths
452	Brass Dampers
453	Measuring tapes Steel
454	Lamp holders
455	Winnowers up to 5 HP motive power
456	What and rise threshers up to 5 HP motive power
457	Seed cleaners-up to 5 HP motive power
458	Grain Dries-upto 5 HP motive power
459	Shell huskers upto 5 HP motive power
460	Reapers upto 5 HP motive power
461	Cotton celiniting machine
462	Seed drills
463	Other agricultural machinery
464	Harvester grader, baler and other earth moving blades used in agricultural machines
465	Low space gear for use in agricultural machines thrashers made of cast iron mild steel
466	Diesel engines upto 15 HP stone speed

467	Dal mill machinery
468	Rice mill machinery
469	Oil crushers
470	Oil crusher parts
471	Cotton ginning knives
472	Tea cutting knives
473	Three knives trimmer and envelope
474	Clicking knives for leather industry
475	Chopping knives and lancets for match industry
476	Elastic shredding and granulating, knives
477	Knives and shearing blades (all type including those for metal paper bamboo)
478	Doctor blades
479	Stainless Steel refiner / bar knives
480	Concrete mixers upto 5 meter capacity
481	Bend saw blades for cutting wooden logs
482	Room cooler desert type
483	Air-conditioning ducting louvers , grills and other sheet fabrication
484	Centrifugal pumps upto size 10 cm x 10 cm
485	Air compressors upto HP for spray painting repair shops
486	Electro formed screen/ Liners used in the chemicals and sugar industries
487	Hand Threading tap holders
488	12 mm Drilling machine upto 1000 rpm Bench and pedestal type
489	Turning, Boarding and Trading Add as small single or multiple operation devices
490	Punch Grinder upto 500 mm diameter
491	Power hacksaw mechanical 300 mm Blade
492	Screw Presses (Manually operated)
493	Hand Presses (manually operated)
494	Coolant Pumps etc
495	Steadies
496	Dog plates
497	Machine vices, machine tool
498	Carbide tipped tools single point Brazed carbide bits purchased from manufactures
499	Weighing machines
500	Weighing bridges ordinary
501	File mechanism
502	Sewing machine, Domestic Hand operated, conventional type
503	Household knitting machine
504	Absolute filters for biological and air conditioning application
505	Duplicating machines-other than those of special type
506	Bottle -washes
507	Double can mixer - dairy Equipment
508	Micro pulverize- Dairy equipment
509	Rotary dryers- Dairy equipment's
510	Basket type centrifuges
511	Milk cooling and ghee settling equipment- Dairy Equipment
512	Evaporating pans - Dairy equipment
513	Butter chorn - Dairy equipment
514	Curd Mills-Dairy equipment
515	Agitater - Dairy equipment
516	Storage tanks for dairies
517	All poultry equipment
518	Fabrication of tractor trawler
519	Casting units - using pit furnace
520	Steel doors & shutter fabrication units
Electrical & electronic items assembling (Completely dry process) (W-13)	
521	Hairdryer All type
522	Express coffee makers upto 170 liters capacity
523	Immersion water heaters upto 5 kW
524	Food warmer treys upto 500 -watts
525	Bread toasters ordinary/upto/semi auto upto cap 6 slices
526	Ice cream makers cap 1 liter for use with domestic refrigerators
527	Electrical Wiring accessories other than switches, Plugs and Sockets
528	Electrical light fitting chokes

529	AA Conductors upto and including 19 strands
530	ACSR conductors up to and including 19 strands
531	Carbon brushes manufactured from carbon black
532	Emergency lamps
533	Electrical light fitting starter
534	Black adhesive insulation tape electrical use
535	Metal clad switches upto 100 Amps
536	Radio/Car Radio, Low cost upto Rs 250 each
537	TV Antenna
538	TV tuners excluding electronic tuners
539	TV Games
540	Pick up cartridges
541	TV Booster amplifier
542	Radio and TV Coils
543	Amplifiers for entertainment
544	Public address system
545	Assembly of loudspeakers
546	Inverters and converters up to 500 volts amperes
547	Regulated DC lower supplies upto 001% regulation
548	Electronic fan regulators
549	Dimmers & Twilight Switches
550	Digital clocks
551	Wire-wound resistors other than professional types
552	Telescopic aerials for radio receivers
553	Battery eliminators
Auto Parts, Components and Ancillaries & Garage Equipment(Assembling only)	
554	Sun shades- Auto
555	Side lamps assembly-auto
556	Spot lamp assembly-auto
557	Stop lamp assembly-auto
558	Tail lamp assembly-auto
559	Ash trays-car fittings
560	Battery cell tester
561	Electrical fuse boxes-auto
562	Electrical fuse-auto
563	Exhaust mufflers-auto other than double coil exhaust mufflers
564	Fuel tank caps-auto
565	Fuel lines-auto
566	Armature tester
567	Battery terminal lifters
568	Condensers testers
569	Resistance testers
570	Femmers spoons and hammers
571	Feeler gauges
572	Flaring Tools
573	Gear flushers
574	Puller of all types
575	Ring expanders
576	Ring compressors
577	Screw extractors
578	Spark plug cleaners
579	Spark plug tester
580	Stud removers - extractors
581	Toe in gauges
582	Tyre valve pullout tools
583	Tube cutter
584	Flanging tools
585	Valve lifters
586	Valve replacing and resetting tools
587	Camber testing equipment
588	Painting equipment's like spray guns etc
589	Grease guns
590	Tyre inflators-Bath hand and foot operated

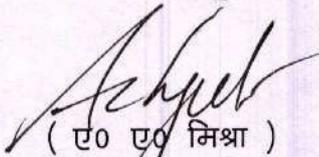
591	Electric Horns-auto
592	Auto rubber components and follows
593	Brake pedals,
594	Clutch pedals
595	Dust covers
596	Wiper blade components
597	Windscreen beading
598	Door
599	Rubber Beading
600	Rubber mats
601	Spokes and nipples- auto-cycle other than cowaged type
602	Sun Visors-Auto
Assembly of bicycles, baby carriage and other small non-motorised vehicles (W-2)	
603	Cycle frames
604	BB Axle
605	BB Cups
606	BB Shells
607	Bicycle tube valves
608	Handles bicycles
609	Bolts and studs and screw- All types Bicycles
610	Bells-Bicycles
611	Carrier Bicycles
612	Chains cycles
613	Chain -wheels and adjusters
614	Chain covers
615	Cones covers
616	Cotter pins cycle
617	Crank shafts cycle
618	Crank forging-cycle
619	Grown outer cover
620	D nuts-cycle
621	Bye bolt cups-cycle
622	Fork handles-cycle
623	Fork handles-cycle
624	Frame collars-cycle
625	Guide pins cycle
626	Handle bar grips
627	Hub oil clips-bicycle
628	Hub out put bicycle
629	Lock nuts and rings bicycle
630	Lugs all types-Bicycle
631	Mudguards-Bicycle
632	Lamp Brackets-Bicycle
633	Pedal assembly cycle
634	Saddle cycle
635	Shackle rivote-cycle
636	Stand- cycle
637	Spokes and nipples cycle
638	Hubs and cups-bicycle
639	Rims-Cycle Except for captive consumption
640	Other cycle parts and accessories except free wheel
641	Tricycles
642	Tricycles -parts and accessories
643	Perambulator
644	Perambulator parts and accessories
Agriculture Implements-Hand Operated tools & animal driven implements made by fabrication only & no surface treatment	
645	Aanimal drawn carriage fitting, Tonga parts and wheeling
646	Hand drawn carriage fitting, Tonga parts and wheeling
647	Wheel barrows
648	Animal-drawn vehicles
649	Hand drawn parts of all types
Scientific and mathematical instruments manufacturing(W-33)	

650	Chain line base measuring apparatus
651	Cross staff
652	Compass/prismatic
653	Dividers
654	Drawing Boards
655	Dumpy levels
656	Drawing instruments Engg
657	Diagonal scales
658	Engineers level
659	Engineering scales
660	French corners
661	Ghat and reed tracers
662	Optional square
663	Protractors
664	Plane meters
665	Plane tables equipment
666	Ranging rods
667	Flat rule
668	Set square
669	Slide rule
670	Sextant
671	Triangular Scales
672	Tee
673	T-square
674	Calipers
675	Drafting machine for Designing and drawing offices
676	Other drawing mathematical and survey instruments excluding the delites
677	Drawing instruments manufacturing units
678	Survey instruments manufacturing units
679	Scientific instruments manufacturing units
Sports goods (Manual Process)	
680	All types of sports nets
681	Shuttle cooks
682	Hockey Sticks
683	Protective equipment's for sport, like pads, gloves etc, soft Leather goods
684	Dumb-bells and chest expanders
685	Crickets and hockey balls
686	Football, Valley ball and basket ball covers
Clocks & Watches	
687	Table Clocks Pendulum type both with mech movement transistorized movement except lever type clocks
688	Wall clocks, Pendulum type both with mech movement transistorized movement except lever type clocks
689	Time-pieces, Mechanical Winding with alarm conventional
690	Watch dials except ornamental high priced dials simple dials
691	Cast brass watch cases polished and plated
Others goods by physical assembling only	
692	Umbrellas
693	Sterilizes stainless steel & Aluminum
694	Microscope-student and medical use
695	Water meters
696	Liquid level controller (Excepting electronic)
697	Ophthalmic lenses from blanks
698	Photo graphic enlargers
699	Projectors including slide and overhead, but excluding profile projectors
700	Wire brushes
701	Paint brushes
702	Hair brushes
703	Fibre brushes
704	Tooth brushes
705	Brushes Natural bristles
706	Other brushes
707	Mechanical toys

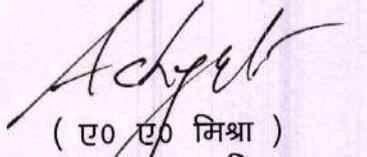
708	Won mechanical toys
709	Cufflinks
710	Tie-pins
711	Metallic dress buckles
712	Settable hinges
713	Absorbent cotton
714	Cigarette lighters
715	Diamond Cutting Polishing
Other units	
716	Musical instruments (assembling)
717	Raincoats
718	Hand looms weaving (without dyeing)
719	Yarn twisting, criping & texturizing units
720	Fiber-glass moulding (Electric furnace)
721	Candles manufacturing
722	Scent sticks manufacturing
723	Domestic flour mill
724	Spices Mills (Masala) upto 05 HP
725	Toys (Handicrafts)
726	Optical Frame
727	Electric lamp (bulb) manufacturing (without using mercury)
728	Bamboo & Cane product (only dry operations)
729	Synthetic rubber and foam (only moulding)
730	Stone carving
731	Power Press
732	Gud manufacturing units (without Boiler)
733	Perfume manufacturing through mixing
734	Bandage cloth by cutting and stitching & no chemical treatment.
735	Brooms of all type
736	Quites, Razais etc
737	(a) Building & construction projects \leq 2,000 Sq. mtr. built up area (b) land/area development project \leq 01 hectare
738	IT projects up to 2,000 Sq. mtr. built up area and DG set capacity $<$ 15 KVA
739	Bio/agro waste based briquettes by dry pressing only
740	Garments stitching/Garment making/Tailoring
741	Gold and silver thread zari work
742	Radio assembling
743	Shoe lace manufacturing, apparel making
744	Diesel Generator sets (\leq 15 KVA)
745	Used Cooking Oil (UCO) collection centers
746	Railway Stations (Waste Water Generation \leq 5 KLD)
747	Hotels having rooms \leq 10 No.
748	Mechanized laundry without boiler (Waste water $<$ 5 KLD).
749	Cement products (without using Asbestos) like pipe, pillar, jafri, well ring, blocks/tiles etc. (\leq 1 TPD)
750	Distilled water (without boiler)with electricity as source of heat (\leq 1 KLD)

नोट- बोर्ड द्वारा किये गये उपरोक्त वर्गीकरण में सम्मिलित उद्योगों की पुर्नसमीक्षा सदस्य सचिव की अध्यक्षता में बोर्ड मुख्यालय के दो वरिष्ठ अधिकारियों की समिति द्वारा की जायेगी ।

म.प्र.प्रदूषण नियंत्रण बोर्ड के नाम से
तथा आदेशानुसार


(ए० ए० मिश्रा)
सदस्य सचिव,
म.प्र.प्रदूषण नियंत्रण बोर्ड,
भोपाल

- 1 विशेष कर्तव्यस्थ अधिकारी, मान्नीय पर्यावरण मंत्री, म.प्र.शासन, मंत्रालय भोपाल की ओर सूचनार्थ । कृपया उपरोक्त तथ्यों से मंत्री महोदय को अवगत कराने का कष्ट करें।
- 2 स्टॉफ ऑफिसर, मुख्य सचिव, म.प्र.शासन, मंत्रालय भोपाल की ओर सूचनार्थ ।
- 3 अपर प्रमुख सचिव, नगरीय विकास एवं आवास विभाग, मंत्रालय, भोपाल ।
- 4 अपर प्रमुख सचिव, उद्योग नीति एवं निवेश प्रोत्साहन विभाग, मंत्रालय भोपाल ।
- 5 अपर प्रमुख सचिव, राजस्व विभाग, मंत्रालय भोपाल ।
- 6 अपर प्रमुख सचिव, जन सम्पर्क विभाग, मंत्रालय, भोपाल ।
- 7 प्रमुख सचिव, पर्यावरण विभाग, मंत्रालय भोपाल
- 8 प्रबंध संचालक, म.प्र.ट्राईफेक भोपाल
- 9 प्रबंध संचालक, म.प्र. मध्य क्षेत्र/पूर्व क्षेत्र/पश्चिम क्षेत्र/उत्तर क्षेत्र/ दक्षिण क्षेत्र विद्युत वितरण कम्पनी लि०
- 10 आयुक्त, नगरीय प्रशासन एवं विकास विभाग, म.प्र.शासन भोपाल
- 11 प्रबंधक संचालक, एमपी एकेव्हीएन म.प्र.
- 12 समस्त जिला कलेक्टर
- 13 समस्त विकास प्राधिकरण
- 14 समस्त नगर निगम, नगर पालिक, नगर पंचायत मध्य प्रदेश
- 15 मध्य प्रदेश के समस्त औद्योगिक संगठन
- 16 समस्त यूनिट हेड, मुख्यालय म.प्र.प्रदूषण नियंत्रण बोर्ड
- 17 समस्त क्षेत्रीय अधिकारी, म.प्र.प्रदूषण नियंत्रण बोर्ड
- 18 आर्डर बुक, आईटी शाखा, गार्ड फाईल


(ए० ए० मिश्रा)
सदस्य सचिव,
म.प्र.प्रदूषण नियंत्रण बोर्ड,
भोपाल

कार्यालय कार्यपालन यंत्री, लोक निर्माण विभाग, संभाग क्र0-1, नर्मदापुरम
 फोन : 07574-252518 website : mppwd.gov.in email : ecpwdhbad@mp.nic.in. ecpwdhbad9@gmail.com

क्रमांक 3 / तक / 2023
 पति

नर्मदापुरम दिनांक 02/01/24

क्षेत्र संचालक,
 सतपुरा टाईगर रिजर्व,
 नर्मदापुरम।

- विषय : रीजनल कनेक्टिविटी स्कीम की उड़ान योजना के तहत वायु सम्पर्कता के लिए पचमढ़ी विमानतल के रिनोवेशन/रिकन्स्ट्रक्शन हेतु मॉनिटरिंग कमेटी की बैठक बाबत।
- संदर्भ : 1 दिनांक 20.12.2023 को श्रीमान आयुक्त महोदय संभाग नर्मदापुरम एवं श्रीमान कलेक्टर महोदय द्वारा दिये गए निर्देश।
- 2 टी.एल. शिकायत क्र. 230718121050 दिनांक 18.07.2023
- 3 आयुक्त महोदय नर्मदापुरम को इस कार्यालय का पत्र क्र. 6153 दिनांक 20.12.2023
- 4 कलेक्टर नर्मदापुरम का पत्र क्र. 14401 दिनांक 16.10.2023
- 5 कलेक्टर नर्मदापुरम का पत्र क्र. 16044 दिनांक 28.11.2023
- 6 इस कार्यालय का पत्र क्र. 3161- दिनांक 19.12.2023
- 7 आपका पत्र क्र. 7588 दिनांक 03.10.2023
- 8 आपका पत्र पृष्ठा. क्र. 8957 दिनांक 30.11.2023
- 9 आपका पत्र क्र. 8954 दिनांक 30.11.2023

उपरोक्त संदर्भित एवं विषयांतर्गत निवेदन है कि रीजनल कनेक्टिविटी स्कीम की उड़ान योजना के तहत वायु सम्पर्कता के लिए पचमढ़ी विमानतल के रिनोवेशन/रिकन्स्ट्रक्शन कार्य के प्रारम्भ हेतु प्रस्ताव अध्यक्ष/कमिश्नर मॉनिटरिंग कमेटी, ईको सेंसिटिव जोन, नर्मदापुरम को स्वीकृति हेतु भेजा गया है मॉनिटरिंग कमेटी के अभिमत उपरान्त कार्य प्रारम्भ किया जावेगा। वर्तमान में एयरपोर्ट निर्माण हेतु प्रस्तावित लम्बाई 2000 मीटर शासन से स्वीकृत है जिसमें 1400 मीटर लम्बाई X 75 मीटर चौड़ाई में कार्य प्रगति पर है जिसमें कुछ पोर्शन में कटिंग एवं फिलिंग का कार्य किया गया है तथा विलयर स्पेस है जिसमें कोई वृक्ष नहीं हैं जो कि साडा नजूल की मैदानी भूमि है शेष 600 मीटर में मॉनिटरिंग कमेटी- ईको सेंसिटिव जोन नर्मदापुरम एवं वन विभाग से अनुमति प्राप्त होना आवश्यक है जिसके कारण पूरे 2000 मीटर लम्बाई में कार्य रोका गया है, इसके साथ ही एवियेशन विभाग से O.L.S. (Obstacle limitation surface survey) सर्वे कार्य कराया जाना आवश्यक है उसके उपरान्त ही विमानतल निर्माण एवं हवाई सेवायें प्रारम्भ करने की दृष्टि से व्यवहारिक प्रतिक्रिया देना उचित होगा। जिसमें विभाग द्वारा नियुक्त कंसलटेंट एजेंसी से वास्तविक सर्वे का कार्य प्रतिक्रिया देना उचित होगा। जिसमें विभाग द्वारा नियुक्त कंसलटेंट एजेंसी से वास्तविक सर्वे का कार्य पुनरीक्षित प्राक्कलन राशि 61.34 करोड़ रुपये शासन की ओर पुनरीक्षित प्रशासकीय स्वीकृति हेतु प्रेषित किया गया है जो कि आज दिनांक तक आपेक्षित है। निर्माण कार्यों की समीक्षा बैठक दिनांक 20.12.23 को कलेक्टर महोदय द्वारा दिये गए निर्देशानुसार पचमढ़ी हवाई पट्टी के निर्माण कार्य में काफी विलम्ब हो रहा है। अतः वन विभाग से अनुमति प्राप्त किया जाना आवश्यक है।

- (1) माननीय उच्च न्यायालय जयलपुर द्वारा याचिका WP/5937/2002 में पारित आदेश दिनांक 12.11.2003 में स्पष्ट उल्लेख किया गया कि निर्माण कार्य में रोक के आदेश देश की सुरक्षा के कारण आर्मी के ऊपर लागू नहीं होगा जबकि आर्मी के द्वारा लगातार एरोप्लेन उतारने के लिए हवाई पट्टी बनाने की मांग की जा रही है जिसमें हवाई पट्टी के साथ-साथ सुरक्षा प्रबंधन में बाउण्ड्रीवॉल बनाया जाना आवश्यक है। विगत 50 वर्षों से आर्मी द्वारा अपने हेलीकॉप्टर उतारने के लिए हवाई पट्टी का उपयोग लगातार किया जा रहा है।
- (2) माननीय सर्वोच्च न्यायालय में दायर रिट पिटीशन I.A.N. 2642 in W.P. (Civil) No. (S) 202 of 1995

दिए गए आदेश में माननीय वन विभाग द्वारा अपने आदेशों में यह भी स्पष्ट किया गया है कि यह क्षेत्र रिजर्वेशन/रिकन्स्ट्रक्शन कार्य पर नहीं लगाई गई है।

विपरीत दिशा में माननीय वन विभाग द्वारा अपने आदेशों में यह भी स्पष्ट किया गया है कि यह क्षेत्र रिजर्वेशन/रिकन्स्ट्रक्शन कार्य पर नहीं लगाई गई है।
सभी ही जमीन अनुविभागीय अधिकारी, राजस्व एवं वन व्यवस्थापन अधिकारी, पिपरिया जिला होशंगाबाद (म.प्र.) के आदेश क्र. 891/वन व्यवस्थापन/2015 पिपरिया दिनांक 26.12.2015 के अंतर्गत वन जीव संरक्षण अधिनियम 1972 की धारा 24 एवं 25 अनुसार पचमढी अभ्यारण की सीमा के भीतर स्थित पचमढी पठार पर पचमढी नगर की 395.939 हेक्टेयर नजूल भूमि को पचमढी अभ्यारण की सीमा से बाहर किया जाता है। यह कार्य नजूल भूमि पर ही किया जा रहा है। पचमढी हवाई पट्टी पर किये जा रहे कार्य में सम्पूर्ण रनवे को समतलीकरण कर सी.आर.एम., डब्ल्यू.एम.एम. सी.टी. कार्य हेमेल वाटरशेड कोल वन कार्य रिजर्वेशन/रिकन्स्ट्रक्शन की श्रेणी अनुसार किया जाना है। यह हवाई पट्टी बहुत पुरानी है और दिनांक 01.06.1977 अर्थात् पचमढी अभ्यारण के अस्तित्व में आने के पूर्व से ही हवाई पट्टी विमानों और हेलीकोप्टरों के आवागमन के उपयोग में निरन्तर संचालित हो रही है। यहां यह अदम्य कलाकृत है कि पचमढी स्थित हवाई पट्टी नजूल भूमि पर स्थित है। यह नजूल क्षेत्र माननीय सर्वोच्च न्यायालय के आदेश के अनुसार पचमढी अभ्यारण क्षेत्र से पृथक कर दिया गया है। वर्तमान समय में यह भूमि पचमढी अभ्यारण के अंतर्गत नहीं है। अर्थात् यह पचमढी अभ्यारण का बफर जोन क्षेत्र है। वर्तमान समय में हवाई पट्टी स्थान-स्थान पर क्षतिग्रस्त हो गई है जिसके कारण लम्बे समय से यहां विमानों का आना-जाना नहीं हो सका है किन्तु हेलीकोप्टरों की यहां निरन्तर उड़ान होती रही है।

सदर क्र. 8 में भी आपके कार्यालय क्षेत्र संचालक, सतपुड़ा टाईगर रिजर्व, नर्मदापुरम का पत्र दिनांक 30.11.2023 द्वारा भी कंडिका 3 एवं 4 में संयुक्त निरीक्षण एवं सीमांकन नहीं कराया गया है लेख किया गया है जबकि दिनांक 27.04.2022 को राजस्व विभाग, वन विभाग व लोक निर्माण विभाग की संयुक्त टीम द्वारा पचमढी स्थित नजूल क्षेत्र हवाई पट्टी क्षेत्र का संयुक्त निरीक्षण व सीमांकन कराया गया है।

अतः निवेदन है कि हवाई पट्टी निर्माण हेतु आवश्यक दिशा निर्देश प्रदाय करने एवं मॉनिटरिंग टीम की बैठक की अनुमति प्रदाय करने मॉनिटरिंग कमेटी की बैठक करने हेतु सादर अनुरोध है।

त्र :- उपरोक्तानुसार

क्र. 36 /तक/ 2023

दि:-

सचिव, म.प्र. शासन, विमानन विभाग विभाग, मंत्रालय, वल्लभ भवन भोपाल की ओर सादर सूचनार्थ प्रेषित।
आयुक्त, संभाग नर्मदापुरम की ओर सादर सूचनार्थ प्रेषित।
कलेक्टर, नर्मदापुरम की ओर सादर सूचनार्थ प्रेषित।
अनुविभागीय अधिकारी, लोक निर्माण विभाग, उपसंभाग पचमढी की ओर सूचनार्थ अप्रेषित।

- शून्य

प्राप्त
आवक लिपिक
कलेक्टर कार्यालय
नर्मदापुरम
दिनांक : 11/12/24



क्षेत्रीय कार्यालय

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,

प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र, मंडीदीप जिला-रायसेन

Phone No. 7480-292564 E-mail :- romppcbmandideep@gmail.com



क्रमांक 1179/क्षेका/प्रनिबो/2024

मंडीदीप, दिनांक 23/4/2024

प्रति,

कार्यपालन यंत्री

लोक निर्माण विभाग संभाग क्र. 1, नर्मदापुरम

जिला- नर्मदापुरम (म.प्र.)।

विषय:- पचमढी में स्थित हवाई पट्टी के विस्तार/निर्माण के संबंध में ।

संदर्भ:- माननीय एनजीटी भोपाल बेंच द्वारा प्र.क्रं. ओए 188/2023 (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16/02/2024

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उपरोक्त विषयांतर्गत लेख है कि माननीय एनजीटी भोपाल बेंच द्वारा प्र.क्रं. ओए 188/2023 (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16/02/2024 के अनुपालन में पचमढी में स्थित हवाई पट्टी का निरीक्षण गठित संयुक्त समिति के सदस्यों द्वारा दिनांक 29/03/2024 को किया गया। निरीक्षण के दौरान लोक निर्माण विभाग, नर्मदापुरम से प्राप्त जानकारी अनुसार पचमढी स्थित हवाई पट्टी के विस्तार/निर्माण हेतु मेसर्स सारथी कंस्ट्रक्शन एंड इन्फ्रा प्रा.लि. ग्वालियर को दिनांक 27/05/2022 को कार्य आदेश जारी किया गया है एवं कॉन्ट्रैक्टर द्वारा उक्त स्थल के समतलीकरण हेतु अर्थ वर्क व अन्य निर्माण कार्य प्रारम्भ किया गया।

पचमढी नगर, पचमढी बायोस्फियर रिजर्व, पचमढी अभ्यारण्य, ईको सेंसिटिव जोन एवं बफर जोन के अंतर्गत स्थित होने से वन्य प्राणी (संरक्षण) अधिनियम 1972, पर्यावरण संरक्षण अधिनियम 1986 के प्रावधान लागू हैं।

भारत सरकार द्वारा वर्ष 2017 में जारी ईको सेंसिटिव जोन की अधिसूचना में निर्धारित किये गये प्रावधान तथा माननीय उच्च न्यायालय, जबलपुर में प्रचलित याचिका क्र. डब्ल्यू.पी. 5937/02 द्वारा डी. एस. मिश्रा, मध्यप्रदेश शासन एवं अन्य में जारी आदेश दिनांक 12/11/2003 अनुसार लोक निर्माण विभाग नर्मदापुरम को हवाई पट्टी के निर्माण हेतु अनुमति लिये जाने की आवश्यकता थी किंतु पचमढी हवाई पट्टी विस्तार/निर्माण कार्य हेतु लोक निर्माण विभाग नर्मदापुरम द्वारा उक्त नियमों के तहत किसी भी सक्षम स्तर से अनुमति नहीं ली गई।

इसी प्रकार ईको सेंसिटिव जोन/बफर जोन में होने से वन्य प्राणी (संरक्षण) अधिनियम 1972 के तहत राष्ट्रीय वन्य प्राणी बोर्ड की स्टेंडिंग कमेटी से वन्य प्राणी अनुमति, राष्ट्रीय बाघ संरक्षण प्राधिकरण नई दिल्ली से अनुमति, ईआईए नोटिफिकेशन, 2006 के अंतर्गत पर्यावरणीय स्वीकृति एवं जल प्रदूषण (निवारण तथा नियंत्रण) अधिनियम 1974 एवं वायु प्रदूषण (निवारण तथा नियंत्रण) अधिनियम 1981 के अंतर्गत स्थापना सम्मति प्राप्त नहीं की गई है।

विभाग द्वारा हवाई पट्टी के विस्तार/निर्माण संबंधी कार्य दिसम्बर 2022 तक जारी रखा गया। लोक निर्माण विभाग द्वारा आवश्यक अनुमति प्राप्त न करते हुये निर्माण कार्य आरम्भ किये जाने के कारण, क्यों न आपके विरुद्ध नियमानुसार कार्यवाही प्रारम्भ की जावे, इस संबंध में अपना स्पष्टीकरण 07 दिवस के भीतर इस कार्यालय को प्रस्तुत करें।

(अभय सराफ)
क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,

प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र, मंडीदीप जिला-रायसेन

Phone No. 7480-292564 E-mail :- romppcbmandideep@gmail.com



क्रमांक 1178/क्षेका/प्रनिबो/2024

मंडीदीप, दिनांक 23/4/2024

प्रति,

मुख्य वन संरक्षक एवं क्षेत्र संचालक
सतपुड़ा टाइगर रिजर्व, नर्मदापुरम
जिला- नर्मदापुरम (म.प्र.)।

विषय:- पचमढ़ी में स्थित हवाई पट्टी के विस्तार/निर्माण के संबंध में ।

संदर्भ:- माननीय एनजीटी भोपाल बेंच द्वारा प्र.क्रं. ओए 188/2023 (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16/02/2024

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उपरोक्त विषयांतर्गत लेख है कि माननीय एनजीटी भोपाल बेंच द्वारा प्र.क्रं. ओए 188/2023 (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16/02/2024 के अनुपालन में पचमढ़ी में स्थित हवाई पट्टी का निरीक्षण गठित संयुक्त समिति के सदस्यों द्वारा दिनांक 29/03/2024 को किया गया। निरीक्षण के दौरान लोक निर्माण विभाग, नर्मदापुरम से प्राप्त जानकारी अनुसार पचमढ़ी स्थित हवाई पट्टी के विस्तार/निर्माण हेतु मेसर्स सारथी कंस्ट्रक्शन एंड इन्फ्रा प्रा.लि. ग्वालियर को दिनांक 27/05/2022 को कार्य आदेश जारी किया गया है एवं कॉन्ट्रैक्टर द्वारा उक्त स्थल के समतलीकरण हेतु अर्थ वर्क व अन्य निर्माण कार्य प्रारम्भ किया गया।

पचमढ़ी नगर, पचमढ़ी बायोस्फियर रिजर्व, पचमढ़ी अभ्यारण्य, ईको सेंसिटिव जोन एवं बफर जोन के अंतर्गत स्थित होने से वन्य प्राणी (संरक्षण) अधिनियम 1972, पर्यावरण संरक्षण अधिनियम 1986 के प्रावधान लागू हैं।

भारत सरकार द्वारा वर्ष 2017 में जारी ईको सेंसिटिव जोन की अधिसूचना में निर्धारित किये गये प्रावधान तथा माननीय उच्च न्यायालय, जबलपुर में प्रचलित याचिका क्र. डब्ल्यू.पी. 5937/02 द्वारा डी. एस. मिश्रा, मध्यप्रदेश शासन एवं अन्य में जारी आदेश दिनांक 12/11/2003 अनुसार लोक निर्माण विभाग नर्मदापुरम को हवाई पट्टी के निर्माण हेतु अनुमति लिये जाने की आवश्यकता थी किंतु पचमढ़ी हवाई पट्टी विस्तार/निर्माण कार्य हेतु लोक निर्माण विभाग नर्मदापुरम द्वारा उक्त नियमों के तहत किसी भी सक्षम स्तर से अनुमति नहीं ली गई।

इसी प्रकार ईको सेंसिटिव जोन/बफर जोन में होने से वन्य प्राणी (संरक्षण) अधिनियम 1972 के तहत राष्ट्रीय वन्य प्राणी बोर्ड की स्टैंडिंग कमेटी से वन्य प्राणी अनुमति एवं राष्ट्रीय बाघ संरक्षण प्राधिकरण नई दिल्ली से अनुमति प्राप्त नहीं की गई है एवं लोक निर्माण विभाग द्वारा हवाई पट्टी का विस्तार/निर्माण संबंधी कार्य दिसम्बर 2022 तक जारी रखा गया। लोक निर्माण विभाग द्वारा आवश्यक अनुमति नहीं लिये जाने के कारण, आपके विभाग द्वारा की गई कार्यवाही से तत्काल अवगत कराने का कष्ट करें।

(अभय सराफ)
क्षेत्रीय अधिकारी

कार्यालय क्षेत्रसंचालक, सतपुडा टाइगर रिजर्व नर्मदापुरम्, म.प्र.

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क्रमांक/मा.चि. 01/2469
प्रति,

नर्मदापुरम्, दिनांक 24.04.24

कार्यपालन यंत्री,
लोक निर्माण विभाग
नर्मदापुरम्

विषय- माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण ओ.ए.188/2023 (सी. जेड.) (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16.02.24 से गठित समिति द्वारा रिपोर्ट में ली गई आपत्ति के संबंध में।

संदर्भ :- इस कार्यालय के पत्र क्रमांक/मा.चि./2824 दिनांक 12.04.2024

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विषयांतर्गत लेख है कि, इस कार्यालय के संदर्भित पत्र से माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण ओ.ए.188/2023 (सी. जेड.) (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पचमढ़ी में स्थित हवाई पट्टी निर्माण के संबंध में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.02.2024 से पचमढ़ी में स्थित हवाई पट्टी के संयुक्त स्थल निरीक्षण हेतु गठित संयुक्त समिति द्वारा दिये गये निर्देश अनुसार पचमढ़ी हवाई पट्टी के विस्तार/निर्माण के संबंध में वस्तुस्थिति का प्रतिवेदन इस कार्यालय द्वारा कलेक्टर, नर्मदापुरम् की ओर भेजकर, क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड, मण्डीदीप को मय संलग्नक पृष्ठांकित किया गया था जिसमें उनके द्वारा हवाई पट्टी निर्माण/विस्तार क्षेत्र में काटे गये वृक्षों, कटे वृक्षों से प्राप्त काष्ठ का परिवहन एवं मिट्टी के उत्खन्न एवं भवन निर्माण के संबंध में आपत्ति व्यक्त करते हुए सक्षम स्तर से प्राप्त की गई अनुमति चाही गई है।

पचमढ़ी में स्थित हवाई पट्टी निर्माण/विस्तार हेतु प्रस्तावित भूमि नजूल भूमि है जो ईको सेंसिटिव जोन, पचमढ़ी अभ्यारण्य एवं पचमढ़ी बायोस्फियर के अंतर्गत स्थित है। प्रश्नाधीन भूमि पर आपके द्वारा हवाई पट्टी निर्माण/विस्तार कार्य प्रारंभ किया गया। सहायक संचालक, पचमढ़ी के प्रतिवेदन दिनांक 08.04.2024 के अनुसार विस्तार क्षेत्र में आने वाले 333 वृक्षों की कटाई की गई है जिसमें विनिष्ट वनोपज (साल) के लगभग 52 वृक्षों को काटा गया है एवं काष्ठ परिवहन किया गया है तथा हवाई पट्टी निर्माण/विस्तार क्षेत्र में लगभग मौके पर 50922 घन मीटर का गड्ढा खोदकर मिट्टी के उत्खन्न एवं भवन निर्माण किया गया है। निम्न बिन्दुओं की जानकारी एवं अभिलेखों की आवश्यकता है :-

1. हवाई पट्टी निर्माण/विस्तार हेतु प्रस्तावित भूमि पचमढ़ी अभ्यारण्य होने से क्या आपके स्तर से मिट्टी के उत्खन्न एवं भवन निर्माण तथा 333 वृक्षों की कटाई हेतु माननीय उच्च न्यायालय जबलपुर के आदेश दिनांक 12.11.2003 के तारतम्य में माननीय न्यायालय से अनुमति प्राप्त की गई है। यदि हाँ तो सत्यापित प्रति इस कार्यालय को भेजे एवं यदि नहीं तो कारण स्पष्ट करें।
2. ईको सेंसिटिव जोन/बफर में होने से क्या आपके स्तर से मिट्टी के उत्खन्न एवं भवन निर्माण तथा 333 वृक्षों की कटाई तथा वन्यप्राणी (संरक्षण) अधिनियम 1972 के तहत राष्ट्रीय वन्यप्राणी बोर्ड की स्टैंडिंग कमेटी से वन्यप्राणी अनुमति एवं 333 वृक्षों (विनिष्ट वनोपज (साल) के लगभग 52 वृक्षों शामिल है) की कटाई से प्राप्त वनोपज/काष्ठ के

परिवहन हेतु सतपुड़ा टाइगर रिजर्व, नर्मदापुरम वनविभाग से अनुमति। यदि हाँ तो सत्यापित प्रति इस कार्यालय को भेजें एवं यदि नहीं तो कारण स्पष्ट करें।

3. नजूल की भूमि होने से क्या आपके स्तर 333 वृक्षों की कटाई हेतु म.प्र. भू-राजस्व संहिता 1959 की धारा 240 के तहत कलेक्टर, नर्मदापुरम् एवं प्रश्नाधीन भूमि का स्वामित्व कार्यपालन अधिकारी विशेष क्षेत्र विकास प्राधिकरण (साडा) पचमढ़ी का होने से आवश्यक नियमानुसार अनुमति प्राप्त की गई है? यदि हाँ तो सत्यापित प्रति इस कार्यालय को भेजें एवं यदि नहीं तो कारण स्पष्ट करें।
4. हवाई पट्टी निर्माण/विस्तार हेतु शासन स्तर द्वारा दी गई अनुमति एवं उनके संबंध में आवश्यक अभिलेखों की सत्यापित प्रति इस कार्यालय को तत्काल भेजना सुनिश्चित करें, उक्त जानकारी समयसीमा में प्राप्त न होने पर सम्पूर्ण जिम्मेदारी आपकी होगी।

उपसंचालक

सतपुड़ा टाइगर रिजर्व

नर्मदापुरम

नर्मदापुरम्, दिनांक 24.4.24

पृष्ठां.क्रमांक/मा.चि. 2970

प्रतिलिपि:-

1. कलेक्टर, नर्मदापुरम की ओर अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
2. क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड, प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र मण्डीदीप की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

उपसंचालक

सतपुड़ा टाइगर रिजर्व

नर्मदापुरम

क्रमांक/मा0चि0/...2971
प्रति,

नर्मदापुरम्, दिनांक 24.04.24

अनुविभागीय अधिकारी
(राजस्व)
पिपरिया

विषय- माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण ओ.ए.188/2023 (सी. जेड.) (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पारित आदेश दिनांक 16.02.2024 से गठित समिति द्वारा रिपोर्ट में ली गई आपत्ति के संबंध में।

संदर्भ :- इस कार्यालय के पत्र क्रमांक/मा.चि./2824 दिनांक 12.04.2024

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विषयांतर्गत निवेदन है कि, इस कार्यालय के संदर्भित पत्र से माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण ओ.ए.188/2023 (सी. जेड.) (ब्रजेश कुमार भारद्वाज विरुद्ध मध्यप्रदेश शासन व अन्य) में पचमढ़ी में स्थित हवाई पट्टी निर्माण के संबंध में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.02.2024 से पचमढ़ी में स्थित हवाई पट्टी के संयुक्त स्थल निरीक्षण हेतु गठित संयुक्त समिति द्वारा दिये गये निर्देश अनुसार पचमढ़ी हवाई पट्टी के विस्तार/निर्माण के संबंध में वस्तुस्थिति का प्रतिवेदन इस कार्यालय द्वारा कलेक्टर नर्मदापुरम् को भेजकर, क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड, मण्डीदीप को मय संलग्नक पृष्ठांकित किया गया था जिसमें उनके द्वारा हवाई पट्टी निर्माण/विस्तार क्षेत्र में काटे गये वृक्षों, कटे वृक्षों से प्राप्त काष्ठ का परिवहन एवं मिट्टी के उत्खन्न एवं भवन निर्माण के संबंध में आपत्ति व्यक्त करते हुए सक्षम स्तर से प्राप्त की गई अनुमति चाही गई है।

पचमढ़ी में स्थित हवाई पट्टी निर्माण/विस्तार हेतु प्रस्तावित भूमि नजूल भूमि के रूप में दर्ज है जो कार्यपालन अधिकारी विशेष क्षेत्र विकास प्राधिकरण (साडा) पचमढ़ी के अधिपत्य में है। हवाई पट्टी निर्माण/विस्तार कार्य हेतु क्रियांवयन एजेंसी कार्यपालन यंत्री, लोकनिर्माण विभाग नर्मदापुरम् द्वारा हवाई पट्टी निर्माण/विस्तार क्षेत्र में सहायक संचालक, पचमढ़ी के प्रतिवेदन दिनांक 08.04.2024 के अनुसार विस्तार क्षेत्र में आने वाले 333 वृक्षों की कटाई की गई है जिसमें विनिष्ट वनोपज (साल) के लगभग 52 वृक्षों को काटा गया है एवं काष्ठ परिवहन किया गया है तथा हवाई पट्टी निर्माण/विस्तार क्षेत्र में लगभग मौके पर 50922 घन मीटर का गड्ढा खोदकर मिट्टी के उत्खन्न एवं भवन निर्माण किया गया है। क्या 333 वृक्षों की कटाई, काष्ठ परिवहन एवं मिट्टी के उत्खन्न तथा भवन निर्माण के संबंध में आपके स्तर से म.प्र. भू-राजस्व संहिता 1959 की धारा 240 के तहत एवं अन्य नियमानुसार अनुमति जारी/कोई कार्यवाही की गई है? यदि अनुमति जारी/कोई कार्यवाही की हो तो इस कार्यालय को तत्काल भेजना सुनिश्चित करें। उक्त जानकारी समयसीमा में प्राप्त न होने पर सम्पूर्ण जिम्मेदारी आपकी होगी।

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उपसंचालक
सतपुड़ा टाइगर रिजर्व

नर्मदापुरम्

नर्मदापुरम्, दिनांक 24.04.24

पृष्ठांक/क्रमांक/मा.चि./...2972

प्रतिलिपि:-

क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड, प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र मण्डीदीप की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

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उपसंचालक
सतपुड़ा टाइगर रिजर्व
नर्मदापुरम्

VAKALATNAMA
[Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE NATIONAL GREEN TRIBUNAL
O.A. No. 188/2024
CENTRAL ZONE BENCH, BHOPAL

IN THE MATTER OF:

BRIJESH KUMAR BHARADWAJ

...APPLICANT

Versus

STATE OF MP & ORS

....RESPONDENTS

I Abhay Saraf named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **6th May 2024**.

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Abhay Saraf, Regional Officer, MPPCB Regional Office Mandideep.	Plot No. 28, Sector-c, New Industrial Arera Mandideep, Raisen	romppcbmandideep@rediffmail.com 07480-292564	Officer-in-Charge	 REGIONAL OFFICER M.P. Pollution Control Board MANDIDEEP

Accepted

Name & Enrollment. No.	Address (If any) E-Mail Add.	Telephone (If any)	Full Signature
PARUL BHADORIA 1587-2012	parul.bhadoria04@gmail.com	8085977111	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	
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